BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 633 OF 2024

IN THE MATTER OF:

News item titled "The curious case of Delhi's disappearing water bodies" appearing in the Hindu dated 25.04.2024.

Sr. No.	Particulars	Page No.
1.	REPLY ON BEHALF OF THE RESPONDENT No. 4 i.e CENTRAL POLLUTION CONTROL BOARD (C.P.C.B.) in compliance to Hon'ble NGT, PB order dated 29.05.2024, in Original Application No. 633/2024.	1-5
2.	**Annexure- I** A copy of Hon'ble NGT order dated 10.05.2019 in OA NO 325 of 2015.	6-15
3.	**Annexure- II** A copy of Indicative Guidelines for Restoration of Water Bodies	16-64
4.	**Annexure- III** A Copy of information submitted by Government of Delhi vide letter dated 22.05.2020.	65-395
5.	**Annexure- IV** A Copy of CPCB letter dated 03.07.2024.	396
6.	**Annexure- V** A copy of Hon'ble NGT order dated 29.05.2024 in OA NO 633 of 2024.	397-400

RESPONDENT No. 4
(Central Pollution Control Board)

Through

(SONI SINGH)
Advocate for the Respondent No. 4
Address: A-14, NIZAMUDDIN EAST
NEW DELHI - 110013

Place: Delhi
Dated: 13.09.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 633 of 2024

IN THE MATTER OF:

News item titled "The curious case of Delhi's disappearing water bodies" appearing in the Hindu dated 25.04.2024.

Reply on behalf of Respondent No. 4 i.e. Central Pollution Control Board (CPCB),

1. That, the Hon'ble NGT vide order dated 29.05.2024 has sought the reply of CPCB in the instant matter. Thereby, the reply is made in succeeding paragraphs.

NOTARY PUBLIC
RAJ KUMAR JAIN
Advocate
Regn. No. 17827/19
Comm. Expiry
22-12-2024
GOVT. OF INDIA

2. That, CPCB is a statutory Board constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as "Water Act, 1974"). It performs the functions under the Water Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as "Air Act, 1981") and the Environment (Protection) Act, 1986.
3. The CPCB has formulated Indicative Guidelines for Restoration of Water Bodies in compliance to the directions of Hon'ble NGT order dated 10.05.2019 in OA No. 325 of 2015 titled Lt. Col. Sarvadaman Singh Oberoi Vs. UoI & Ors. CPCB further requested all SPCBs/ PCCs including Delhi state to formulate its action plan for restoration of water bodies in their respective States/UTs vide letter dated 18.06.2019. Copy of the order dated 10.05.2019 in O.A No. 325 of 2015 and copy of Indicative Guidelines for Restoration of Water Bodies is annexed herewith as **Annexure- I** and **Annexure - II** respectively.

4. For ensuring compliance to the above-mentioned matter, State of Delhi submitted the information on Restoration of Water Bodies vide letter dated 22.05.2020. Copy of information submitted by Government of Delhi vide letter dated 22.05.2020 is annexed herewith as **Annexure III**.

5. That subsequently in compliance with the Hon'ble NGT order dated 29.05.2024 in present matter, CPCB vide letter dated 03.07.2024 sought information from Delhi Pollution Control Committee (DPCC). Copy of CPCB letter dated 03.07.2024 is annexed herewith as **Annexure - IV**. Response from DPCC is awaited .

NOTARY PUBLIC
RAJ KUMAR JAIN
Advocate
Regn No 17827/19
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22-12-2024
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6. That it is humbly submitted that Hon'ble NGT vide its order dated 18.11.2020 in O.A No. 325 of 2015 directed the Central Monitoring Committee (CMC), which had been set-up previously in Hon'ble NGT matter OA No 673 of 2018 regarding 351 polluted river stretches, to also monitor the implementation of Action Plans for restoration of water bodies/ wetlands in all the States/UTs. .

7. That Presently, Central Monitoring Committee (CMC) constituted by Hon'ble NGT under the chairmanship of Secretary, Ministry of Jal Shakti (MoJS) reviews the progress of implementation of actions plans for restoration of water bodies at Central level. It is submitted that CMC regularly conducts meeting to review the progress. Till date, 18 number of Meetings have been conducted in the matter and the last meeting was held on 11.01.2024.The CMC review the progress on point sources aspects like domestic sewage pollution, industrial pollution of the entire state which have impact on Surface water bodies (Rivers and Water Bodies).

8. That, the answering respondent herein craves leave of the Hon'ble Tribunal to file additional reply, in future, if required.
9. In light of the above submission, it is respectfully submitted that this Answering Respondent i.e. CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in the instant Application.

(Vishal Gandhi)

Scientist-'E'

Central Pollution Control Board

NOTARY PUBLIC
RAJ KUMAR JAIN
Advocate
Regn. No. 17827/19
Comm. Expiry
22-12-2024
GOVT. OF INDIA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 633 of 2024

IN THE MATTER OF:

News item titled "The curious case of Delhi's disappearing water bodies" appearing in the Hindu dated 25.04.2024.

AFFIDAVIT

I, Vishal Gandhi, working as Scientist 'E' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 4 in the above matter, do hereby solemnly affirm, declare on oath and state as under :-

NOTARY PUBLIC RAJ KUMAR JAIN Advocate Regn No. 17627/19 Comm Expiry 22-12-2024 GOVT. OF INDIA

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

DEPONENT

विशाल गांधी / Vishal Gandhi
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर दिल्ली-110 032
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032

VERIFICATION:

13 SEP 2024

Verified at New Delhi on this day of _____ 2024 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

DEPONENT

विशाल गांधी / Vishal Gandhi
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
Min Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- 110032
Parivesh Bhawan, East Arj...

NOTARY PUBLIC
RAJ KUMAR JAIN
Advocate
Regn. No. 17827/19
Comm. Expiry
22-12-2024
GOVT. OF INDIA

ATTESTED
13 SEP 2024
NOTARY PUBLIC
GOVT. OF INDIA

Item No.09 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

M.A. No. 26/2019
IN
Original Application No. 325/2015

Lt. Col. Sarvadaman Singh Oberoi Applicant(s)

Versus

Union of India &Ors. Respondent(s)

Date of hearing: 10.05.2019

CORAM: **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

For Applicant(s): Ms. Nivedita Sharma, Advocate with Mr. Lt. Col. Sarvadaman Singh Oberoi, Applicant

For Respondent(s): Mr. Anil Grover, AAG, State of Haryana and Mr. Rahul Khurana, Advocate

ORDER

1. The issue for consideration in the original application is identification, protection and restoration of water bodies in the State of Haryana. However, in the light of proceedings which have taken place, we are of the view that the scope of the application needs to be extended to the entire country in the interest of protection of environment.

2. This application was filed on 14.08.2015 before this Tribunal in the context of Gurgaon District and as per status report as on

09.03.2017 filed before this Tribunal on behalf of State of Haryana referred to in the order dated 20.07.2018, there are 1216 water bodies in the State of Haryana which are larger than 2.25 Ha and 123 water bodies which are in possession of the State in Gurgaon District while the total number of the water bodies are 641 (later corrected as 647) in Gurgaon District. The Tribunal directed that for 123 water bodies which are in possession of the State, steps be taken for their proper maintenance and restoration. An exercise be undertaken in the entire State of Haryana to identify water bodies. On such identification, water bodies be assigned Unique Identification (UID) number and steps be taken for restoration. Report was sought within six months.

3. Status report has been filed vide email dated 25.04.2019 by the Haryana Pond and Waste Water Management Authority (HPWWMA) stating that HPWWMA has been established under a State Act called the HPWWMA Act, 2018 notified on 23.10.2018 for development and protection of ponds and matters connected therewith. Pond has been defined as a tank or lake or any other inland water body having an area of 0.5 acre or more. The authority is to undertake survey and take steps for restoration of water bodies, PDMS (Pond Data management System) has been developed which can be accessed through "http://hpwwma.org": DPMOs (District Pond Management Officers) are appointed for each District. As per PDMS data, 16306 ponds fall under the Panchayats and 265 ponds fall under the Urban Local Bodies. The same have been given UID

numbers and work of development will be undertaken by DPD (Development and Panchayat Department). The work for connecting the ponds with the nearby canal network will be executed by the IWRD (Irrigation and water Resources Department). 200 most problematic and overflowing ponds will be addressed during 2019-20. 193 model ponds which are overlapping with the said 200 ponds will be developed in first phase for which a plan has been prepared.

4. The Gurgaon Metropolitan Development Authority (GMDA) has also given a report to the effect that water bodies in the District are owned by 20 different entities. Work of restoration of 123 water bodies was taken up which has been widened to improve 647 water bodies. In all 826 water bodies, as found as per record, the task involves identification and verification of data, review and categorization of water bodies, assigning UID numbers, preparation of maps and analysis of information in regard to size, restoration potential, etc. 20% of the water bodies are at risk due to discharge of untreated sewage, industrial effluents or waste water.

5. Learned counsel for the applicant submits that not even a single water body has so far been taken up for restoration inspite of the exercise undertaken for identification of the water bodies. The steps for preventing dumping of solid waste or discharging of effluents are urgently required. The State of Haryana may take necessary steps in terms of the status report referred to in para 3 & 4 above as well as in the light of general directions which we propose to issue to all the States/UTs.

6. There can be no dispute that the water bodies play significant role in recharge of ground water, preventing soil erosion, harnessing rain water and maintaining micro-climate in the area. Need for conservation and protection of water bodies is thus obvious. This requires involvement not only at the level of the State but also at the level of the community for which State needs to take initiative. The threat caused to the water bodies is by dumping of waste, discharge of effluents and encroachments. The steps required for restoration will include preparation and implementation of catchment area treatment plans, setting up of green belt and wherever viable setting up of bio-diversity parks around the water bodies, cleaning up of the garbage/debris and demarcation by the Revenue Department on identification survey and demarcation. Each water body is required to be given a geo-referenced-UID and an action plan is required for restoration and protection of each of the water bodies. In this view of the matter, need for conservation and protection of water bodies is not confined to the State of Haryana alone but extends to the whole country.

7. The Hon'ble Supreme Court in *Hinch Lal Tiwari v. Kamala Devi & Ors. (2001) 6 SCC 496* observed:

> *"It is important to notice that the material resources of the community like forests, tanks, ponds, hillock, mountain etc. are nature's bounty. They maintain delicate ecological balance. They need to be protected for a proper and healthy environment which enables*

people to enjoy a quality life which is the essence of the guaranteed right under Article 21 of the Constitution. The Government, including the Revenue Authorities i.e. Respondents 11 to 13, having noticed that a pond is falling in disuse, should have bestowed their attention to develop the same which would, on one hand, have prevented ecological disaster and on the other provided better environment for the benefit of the public at large. Such vigil is the best protection against knavish attempts to seek allotment in non-abadi sites."

8. The above observations advance the Public Trust Doctrine which is based on the principle that certain resources like air, water and forests have such great importance to the people as a whole that the same cannot be subject of private ownership. The same are gift of the nature and should be made freely available to the people. The Doctrine requires the State to protect such resources and not to permit them to be used for private or commercial purposes.[1] This concept is applicable to wetlands and all water bodies which is essential for protection of the environment. If the ponds and other such water bodies are not protected and conserved, this will in turn affect recharge of ground water, rain water harnessing and soil preservation.

9. Ground water conservation remains a challenge. This led the Hon'ble Supreme Court to direct constitution of the Central Ground Water Authority (CGWA) vide order reported in *M.C Mehta v. Union of*

[1] (1997) 1 SCC 388, M.C. Mehta vs Kamal Nath & Ors

India & Ors, (1997) 11 SCC 312. The data compiled by the said authority shows that there are over exploited, critical and semi critical areas (OCS). The ground water is on the decline in the said areas. In this regard, it may be noted that vide order dated 11.07.2018 in *W.P.C No. 4677/1985, M.C. Mehta v. Union of India and Ors.*, the Hon'ble Supreme Court noted the report of the Niti Ayog on "Composite Water Management Index", June 2018, in which it is stated, *inter alia*:

> *"In fact by 2020, 21 major cities, including Delhi, Bangalore and Hyderabad will are expected to reach zero groundwater levels, affecting access for 100 million people".*

10. The Tribunal has, vide order dated 07.05.2019 in *O.A No. 176/2015, Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.,* directed the CGWA to prepare a policy for conservation of groundwater with a robust institutional mechanism for surveillance and monitoring with a view to enhance access to ground water for drinking purposes in OCS areas by way of appropriate replenishment practices which can be properly accounted and measured as well as to sustain the flood plains of rivers in terms of e-flows, augmentation of subterranean flows and preservation of other water bodies. The Tribunal also considered the matter in the context of Delhi, vide order dated 30.08.2018 in *Original Application No. 496 of 2016, Tribunal on its own Motion Vs. Govt. of NCT of Delhi & Ors.,* and appointed a Committee headed by the former Judge of Delhi High Court to oversee the steps for conservation of ground

water in Delhi. We also note the guidelines for National Lake Conservation Plan prepared by MoEF&CC in May 2008 as well as National Plan for Conservation of Aquatic Ecosystem (NPCA) prepared by MoEF&CC in November, 2016. Irrespective of the subject being covered by a particular State statute, the protection of water bodies is an essential need for protection of environment as held in *Hinch Lal Tiwari (Supra).* Such requirement is covered by the 'Precautionary' principle as well as the 'Sustainable Development' principle which are required to be enforced by this Tribunal under Section 20 of the NGT Act, 2010. The HPWWMA Act, 2018 covers only ponds having area of more than 0.5 acres. Thus ponds of lesser area have been left out of regulation under the said Act. This aspect needs to be addressed to the extent the same remains un-addressed not only in Haryana but throughout India to the extent the existing statutory framework or guidelines do not cover comprehensively the subject of restoration of all the water bodies. The definition of water body in the Haryana Act is as follows:

> *"the 'pond' means a tank or lake or any other inland water body having an area of 0.5 acre or more, whether it contains water or not, and mentioned in revenue records as talab, johar, tank or by any other name and includes green belt and the peripheral catchments areas, main feeder inlet and other inlets, bunds, weirs, sluices etc but does not include wet lands as notified by the Government from time to time."*

11. The above definition shows that only ponds of area of more than 0.5 acres are sought to be restored under the statutory provisions of the said Act. While in terms of the orders of the Hon'ble Supreme Court in *Hinch Lal Tiwari (Supra)* even ponds of lesser area will be covered for being protected and restored. This is also imperative in terms of the concern raised in the order of Hon'ble Supreme Court dated 11.07.2018 in *W.P.C Nos. 4677/1985, M.C. Mehta vs. Union of India &Ors.* for conservation of ground water. If all water bodies including ponds of lesser area than 0.5 acre are not covered, this will affect the environment including recharge of ground water, harnessing of rain water, prevention of soil erosion and maintaining the micro climate. We may, however, clarify that focus may be on ponds, etc. recorded in the revenue record.

12. We may note that there are 351 polluted river stretches in India identified as such by the CPCB which need remediation. The matter is being considered by this Tribunal in *Original Application No.673/2018, News item published in "The Hindu"authored by Shri Jacob Koshy titled "More river stretches are now critically polluted : CPCB.* In *O.A. No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation &Ors.,* vide order dated10.05.2019, it was observed that reuse of treated sewage water as well as restoration of water bodies are connected to ground water conservation, which in turn is connected to remedying the pollution of polluted river stretches.

13. Thus to give effect to 'Precautionary' principle and 'Sustainable Development' principle, we direct all the States and UTs to review the existing framework of restoration all the water bodies by preparing an appropriate action plan. Such action plans may be prepared within three months and a report furnished to the CPCB. The CPCB may examine all such plans and furnish its comments to this Tribunal within two months thereafter. The Chief Secretaries of all the States/UTs in the course of undertaking monitoring exercise in pursuance of the order of this Tribunal in *O.A No. 606/2018, Compliance of MSW Rules, 2016,* may also include restoration of water bodies as one of the items as the same is also incidental to waste management which are covered by orders in *O.A No. 606/2018, Compliance of MSW Rules, 2016.*

14. The CPCB may prepare and place on its website guidelines in the matter of restoration of water bodies in the light of above order within one month.

15. The matter may also be monitored by Central Monitoring Committee constituted in terms of order dated 08.04.2019 in *O.A No. 673/2018, News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted : CPCB,* as this matter is connected to the steps required for remedying the polluted river stretches as already explained.

16. A copy of this order be sent to the Chief Secretaries of all the States and Union Territories and the CPCB by email.

List for further consideration on 09.12.2019.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

May 10, 2019
M.A. No. 26/2019
INOriginal Application No. 325/2015
AK

“Indicative Guidelines for Restoration of Water Bodies”

(in compliance to Hon’ble NGT Order dated 10.05.2019 in M.A.No. 26/2019 in OA.No. 325 of 2015)

Central Pollution Control Board

(Ministry of Environment, Forest and Climate Change, Govt. of India)

Parivesh Bhawan, East Arjun Nagar

DELHI-10 032

(www.cpcb.nic.in)

June 2019

CONTENTS

S.No	Description	Page No.
1	Introduction	1
2	Recognition Phase	5
3	Restoration Phase	8
4	Protection Phase	16
5	Improvement Phase	23
6	Sustenance Phase	38
7	References	39
8	**List of Figures**	
	Figure 1. A Model Lake or Pond Restoration Technique	28
	Figure 2. Model Flow Chart for Restoration of Pond or Lake	29
	Figure 3. Model Flow Chart for Rejuvenation of Polluted Rivers	37
	Figure 4. Flow Chart Showing Criteria for Categorization of River Monitoring Location	48
	List of Annexures	
	Annexure-I: Water Quality Criteria-Designated Best Use	41
	Annexures-II: Criteria for categorization of river monitoring location	42

Indicative Guidelines for Restoration of Water Bodies
(Polluted Lakes, Ponds and Rivers)

1 Introduction

Adequate availability of water of required quality is pre-requisite for survival and quality of human life. Surface water bodies like lakes, ponds, reservoirs, tanks and rivers were treated as community resource or asset over the centuries. In urban areas also such water bodies played an important role as a source of drinking water, absorption of flood water and a conduit for ground water recharge. They were being nurtured, protected, conserved and managed by the active participation of the local community without any code of conduct or rule. In turn, these water bodies have been catering the local human and livestock populations. The introduction of public water supply and ground water development through tube wells and hand pumps in the modern times, coupled with urbanization and industrialization induced pollution, a tectonic shift in the attitude of the people towards these water bodies has been witnessed. Both locals as well as the government have started neglecting this asset and have stopped caring, nurturing and conserving these community resources. Mushrooming urban, industrial and infrastructure development has further changed the status of these water bodies from community resources to a mere dumping ground or sink for solid wastes, construction debris, domestic sewage, industrial effluents, religious offering etc. resulting in severe degradation in the quality of such resources.

India has had abundant supply of water resources. However, from being a water abundant country India is gradually progressing towards water scarcity due to increasing population pressure, urbanization and uncontrolled growth. At present it is sustaining 18 per cent of world population with 4 per cent of global water

resources. Therefore, management of water resources has assumed great importance. Today availability of water resources is a major issue and is a big challenge facing our country.

In order to revive, restore and rehabilitate the traditional water bodies, the Government of India launched a Scheme for Repair, Renovation and Restoration (RRR) of water bodies which has multiple objectives like comprehensive improvement and restoration of water bodies thereby increasing tank storage capacity, ground water recharge, increased availability of drinking water, improvement in agriculture/horticulture productivity, improvement of catchment areas of tank commands, environmental benefits through improved water use efficiency by promotion of conjunctive use of surface and ground water, community participation and self-supporting system for sustainable management for each water body, capacity Building of communities in better water management and development of tourism, cultural activities, etc. by providing Central Grant to State Governments under a Pilot Scheme directly linked to agriculture during the remaining period of X^{th} Five Year Plan in January 2005. Keeping in view the benefits arising out of the implementation of the scheme, it was extended to XII Plan as well. Further, the Ministry of Environment, Forest and Climate Change is implementing a Centrally Sponsored Scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA) since February, 2013 for conservation and management of identified lakes and wetlands in the 11 country in a holistic and integrated manner. Under the scheme financial assistance is provided to the concerned State Governments for undertaking various activities for conservation of wetlands and lakes, which also include a small component of lake front development and beautification, especially in urban lakes.

The National Water Policy (2012) formulated by MoWR,RD&GR advocates conservation, promotion and protection of water and highlights the need for augmenting the availability of water through rain water harvesting, direct use of

rainfall and other management measures. Further, the Standing Committee on Water Resources (2012-13) in their 16th Report on "Repair, Renovation and Restoration (RRR) of Water Bodies" also substantiated that *encroachment on water bodies is threatening the existence of a large number of water bodies and throwing consequent challenges of depleting ground water resources, occurrence of devastating floods in urban areas as well as water scarcity. Afore-said Committee suggested steps required to remove encroachment and to restore the water bodies.*

In recent years several metro cities such as Mumbai and Chennai have witnessed unprecedented flood. Encroachment of river bed is one of the reasons of flooding since it reduces the desired waterway of the river. Inadequacies of flood protection works, reduction in the water holding capacity of natural reservoirs in the basin due to progressive siltation, breaching of river banks, raising of river bed caused by deposition of silt are also the reasons. Encroachments happen due to number of local factors, thus issue is to be looked into by concerned State Government as per the prevailing rules and regulations of the respective State/UT.

As per MoWR, RD & GR, total number of water bodies have declined in the States which may be attributed to (i) increase in population and density of population per square kilometer; (ii) change in land use pattern; (iii) shift from paddy based agriculture to cash crop cultivation; (iv) depletion of ground water; (v) rapid Urbanization; (vi) unplanned urbanization and development activities; (vii) boom in construction activity; (viii) new water bodies have been developed to meet the additional requirement of water for drinking water and irrigation arising due to increase in population; (ix) some of the water bodies mainly, wells in southern group of islands were lost due to submergence of coastal area during tsunami in 2004.

NITI Aayog based on a study warning that India is facing its 'worst' water crisis in history and that demand for potable water will outstrip supply by 2030 if remedial steps are not taken. Nearly 600 million people faced high to extreme water stress. Also, made predictions that twenty-one cities, including Delhi, Bengaluru, Chennai and Hyderabad will run out of groundwater by 2020, affecting 100 million people. If matters are to continue, there will be a 6% loss in the country's Gross Domestic Product (GDP) by 2050. Moreover, critical groundwater resources, which accounted for 40% of India's water supply, are being depleted at "unsustainable" rates and up to 70% of India's water supply is "contaminated" 'Therefore*, water resource available to the country should be brought within the category of utilizable resources to the maximum possible extent.*

Therefore, existing scenario necessitates formulation of guidelines for restoration of water bodies keeping in view (i) to make pollution free water bodies and to meet the desired water quality criteria; (ii) to preserve excess water during monsoon, (iii) to restore and augment storage capacities of water bodies (iv) to serve and enhance ground water recharge; (v) increased availability of water for different intended purposes etc., These guidelines are only indicative guidelines and limited to restoration of ponds, lakes, polluted rivers or streams and divided into two parts i.e., stagnated surface water bodies such as ponds, lakes and rolling surface water bodies such as rivers or streams. However, concerned stakeholders are advised to conduct detailed gap analysis to enable to include related action plans for restoration of water bodies for ensuring compliance to Hon'ble NGT order dated 10.05.2019. For understanding aspects relating to restoration of water bodies, the documents already published or issued by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR), Ministry of Housing and Urban Development also be referred as given at Sl. No. 7 References of these indicative guidelines.

This requires an understanding on the status of the water bodies, their suitable use, need for management and conservation so that they serve as a good

resource for future, potential strategies for long-term management especially in the urban areas, which are facing severe water shortage. It should include (i) Recognition Phase, (ii) Restoration Phase; (iii) Protection Phase; (iv) Improvement Phase and (v) Sustenance phase

2. Recognition Phase

Identification and recognition of the problem (inventory of existing and lost water bodies (due to encroachment, pollution, diversion etc.), analysis of cause of the problem and its effect and development of alternative solutions of problem as detailed below: -

2.1 Collection and maintenance of historical information relating to the water bodies

Based on the records available or remote sensing data or GIS maps, interaction with the public living in the vicinity of the water body, following information relating to the water bodies should be collected and records maintained by the concerned department in the State/UT: -

2.1.1 Stagnated water bodies such as ponds/lakes

A. ***Geographical details of the water body: -*** GPS Location and address of the water body, size or dimensions, area, elevation above mean sea level, ownership of the water body, boundaries with earmarking, map of water body (Digital map or remote sensing or satellite map over the years/National Wetland Atlas) with salient features

B. ***Hydrological description of the water body: -*** area, category of lake or pond (natural or man-made), average and maximum depth of stored water (during monsoon and non-monsoon period), total storage capacity, main source of water (rainfall/groundwater seepage/catchment

runoff/direct or indirect flow from any river or stream or creek), water permanence (permanent or intermittent), destination of excess water from pond or lake, purpose used to serve (like drinking water source, fisheries and agriculture or cultivation of aquatic food plants, recreational and aquatic sports, ground water recharge, act as a sink for sediments, habitat for noteworthy animal species, migratory birds or any other purpose), status of lakes or ponds in terms of % open water and aquatic vegetation.

C. Catchment Description

- Details on natural drains or flood channels and their flows contributing to water accumulation.
- Major Towns, total population living around the water body, any sewage contribution from the towns, total sewage generation, total no. of existing STPs and their treatment capacities, if any.
- Major industrial clusters or estates contributing to pollution in water body, total no. of industries (sector-wise), sector-wise total industrial effluent generation, existing industrial effluent treatment capacity [(both captive and Common Effluent Treatment Plants (CETPs)], if any.
- Total waste generation (waste like municipal solid waste, plastic waste, industrial hazardous waste, construction and demolition waste), existing provision for collection, transportation, treatment and disposal practices in the vicinity;
- Any other relevant information such as: - (i) Declared Wetland Ramsar sites, (ii) Bio-diversity details such as flora and fauna biodiversity (list of plant species, list of animal species, species of conservation significance (rare, endangered, threatened, endemic species), major plant invasive alien species and extent of invasion, major animal invasive alien species and extent of invasion.

2.1.2 River or streams

A. ***Digital map*** *of river under consideration with its tributaries showing salient features.*

B. ***Geographical and Hydrological description of polluted river***

Origin of the river and confluence with any other water body, length of travel of the river before confluence with any other water body, velocity of flow (in m/sec), average cross-sectional area (in m^2), average depth of flow (in m) during monsoon and non-mon-soon period, volume of flow or discharge (in m^3 /sec), tributaries of the river under consideration for restoration, GPS location details of all the tributaries and drains confluence with the river or stream; drains or channels contributing to river pollution;

C. ***Catchment description***

- Purpose used to serve by the river or streams
- Major towns along the banks of the river, town-wise total population (with projection for the next 20 years), total water consumption (both supply by local or urban bodies and the ground water consumption), total sewage generation pattern, no. of STPs and the treatment capacity.
- Major industrial estates or clusters along the banks of the river, Industry-sector –wise no. of industries, total water consumption, total industrial effluent generation and existing mechanism for treatment of industrial effluent.
- GPS location details of STPs, CETPs and their capacities, if any
- Ground water status, its utilization and the quality.

- Agricultural practices and the control measures with respect to agricultural runoff.
- Flora and fauna including biodiversity etc.

Also, water being state subject, the State Government or Union Territory Administration should assign the task of maintaining historical records pertaining to each water body to concerned Department in the State/UT and also to designate one responsible Department to enable to take necessary remedial actions as and when situation demands.

2.2 Digital Mapping of all the collected information

All the collected information to be located on the map and such details to be periodically updated and maintained by the concerned department in the State/UT.

3. Restoration Phase includes declaring the 'designated best use' in order to formulate strategies and to decide degree of treatment required for restoration of such water body, if required, selection of best solution to problems identified and application of the solution to the problems of the land which vary from case-to-case, to achieve the designated best use water goals as detailed below: -.

3.1 Designation of water body for its use by the State/UT

The landscape of India is dotted with large number of lakes, reservoirs and wetlands. Historically, the water bodies such as ponds or lakes have met water demands of the population for centuries and a community management system had sustained them for a long period of time.

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various

types of users there is one use that demands highest level of water quality or purity and that is termed as “Designated Best Use” in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The Primary Water Quality Criteria for bathing water already prescribed under Environment (Protection) Rules, 1986**.**

Every pond, lake, river or stream falling under the jurisdiction of the concerned Department of the State Government or UT Administration is required to declare for its ‘designated best use’ in order to formulate strategies and to decide degree of treatment required for restoration of such water body, if required. In the absence of such information, it would be difficult for the regulatory authorities to formulate the strategies to be prepared in case restoration of such water bodies is required.

Water being the State subject, such list of water bodies with designated best use with all the relevant information collected by the concerned Department of the State/UT Administration is required to be submitted to the concerned State Pollution Control Board (SPCB)/Pollution Control Committee (PCC), Central Pollution Control Board (CPCB) as well as MoEF & CC, MoWR, RD & GR.

3.2 National Restoration Goals (Ponds, Lakes and Rivers)

‘Water quality criteria-designated best use’ water quality parameters as given at **Annexure-I** is required to be followed as ‘National Restoration Goals (for Ponds, Lakes or Rivers)’. However, this national restoration goals or criteria given at Annexure-I is only indicative and national restoration goals issued from time to time need to be followed for restoration of water bodies.

Monitored water quality of the water body (lakes and ponds) for relevant parameters (monitored at least 8 times in a year) (average mean value) is compared with the ‘National Restoration Goals’. In case of ponds or lakes, if the monitored water quality of the selected water body is complying at least i.e.,

6 out of 8 times to the designated best use water quality parameters, then such pond or lake is fit for the 'designated best use' and if not then requires remedial measures for its restoration**.** *This criterion is applicable only in case of ponds and lakes.*

In case of rivers or streams, the criteria issued from time to time by CPCB for categorization of monitoring location need to be followed and accordingly, the strategies to be formulated for its restoration to achieve at least bathing water quality criteria. Criteria for categorization of river monitoring location is ~~are~~ given in ***Annexure-II. This criterion is to screen the potential locations having pollution (w.r.t bathing water quality parameters i.e., BOD and Faecal Coliform only) and requires more comprehensive examination to identify all the possible sources of pollution.***

3.3 Steps to be followed for restoration of stagnated polluted ponds or lakes

Conservation and restoration requires a systematic and comprehensive plan to study selective and representative freshwater ecosystems. Details of the study should include the status of ponds or lakes or rivers, their suitable use, management and conservation so that they serve as a good resource for future use and formulation of strategies for long-term management especially in the urban areas.

3.3.1 World Lake Vision

The World Lake Vision has been developed by International Lake Environment Committee (ILEC), Japan (https://www.ilec.or.jp/en/pubs/), in collaboration with UNEP , aiming at illuminating the growing crisis in management of lake ecosystem, articulating principles to guide the transition towards managing lakes for their sustainable use and to provide a practical blueprint for ensuring long-term health of lakes and integrity of their survival and economic development. The Seven Principles of Sustainable Lake Management are:

- A harmonious relationship between humans and nature is essential for the sustainable use of lakes.
- A lake drainage basin is the logical starting point for planning and management actions for sustainable lake use.
- A long-term, preventive approach directed to preventing the causes of lake degradation is essential.
- Policy development and decision making for lake management should be based on sound science and best available information.
- The management of lakes for their sustainable use requires the resolution of conflicts among competing users of lake resources taking into account the needs of present and future generations and of nature.
- Citizens and other stakeholders should be encouraged to participate meaningfully in identifying and resolving critical lake problems.
- Good governance, based on fairness, transparency and empowerment of all stakeholders, is essential for sustainable lake use.

The restoration of any water body should be considered only based on the needs and its utilities. *General steps to be followed for restoration of water bodies includes following: -*

3.3.2 Assessment of water quality of the selected water body

Water quality of all the designated best use water bodies are required to be monitored for relevant parameters and as per frequency prescribed under 'guidelines for water quality monitoring 2017' by Ministry of Environment, Forest and Climate Change (MoEF & CC)**.** *Wherever, frequency is not suggested, water bodies are required to be monitored following the standard protocols for collection of samples by the concerned department at least once in a month ~~or~~ but not less than 08 months in a year (covering pre and post-monsoon period)*

3.3.3 Need for restoration of water body

The monitored values of the water body is analyzed based on the criteria suggested under these guidelines or criteria issued from time to time by CPCB for identification of polluted lakes or ponds or rivers or streams and decision be taken for restoration of water body. The criteria suggested for river monitoring location is to use for initial screening and identification of potential hotspots on the river. A comprehensive examination of water quality is required for identifying sources.

3.3.4 Identification of sources of pollution, quantification and assessing detailed gap analysis

Following steps to be followed for idenfication of sources of pollution, its quantification and for carrying out detailed gap analysis

A. Desk Review and Reconnaissance Survey

Identification of various sources contributing to pollution in ponds or lakes–need to be carried out based on desk survey (available information or data/ google map/ historical records) and physical reconnaissance survey (based on physical visual observations, interactions with the local public etc.,) for identification and ascertaining the sources of pollution of ponds or lakes. All the possible sources of pollution should be identified which may be

- open channels or drainage channels contributing untreated sewage or untreated or partially treated effluent discharge from existing sewage treatment plant in the vicinity (or)
- any untreated industrial effluent discharges either from the individual industry or any common effluent treatment plant (CETP) located in the vicinity (or)

- improper disposal of solid waste (plastic waste/ municipal solid waste/industrial hazardous waste/sludges from septic tanks or sewage treatment plants (STPs) or hazardous waste disposal from common effluent treatment plants (CETPs) (or)
- Run off from nearby agricultural fields, if any.
- Social and cultural misuse of ponds or lakes by local communities especially for immersion of idols during festival seasons.
- Any open-defecation around the ponds or lakes by the people living in the vicinity due to lack of sanitary facilities in their dwellings or colonies and fencing all around such water body.
- Physical condition of weed growth and necessity for dredging- Aquatic plants growing in ponds and lakes are beneficial for fish and wildlife as they provide food, dissolved oxygen, and spawning and nesting habitat for fish and waterfowl. Aquatic plants can trap excessive nutrients and detoxify chemicals. However, dense growths (over 25% of the surface area) of algae and other water plants can cause (i) Fish kills; (ii) Fish flavor problems; (iii) Pond water odor problems; (iv) Drinking water taste problem and (v) Stunted fish growth.
- Silting or sediments in the ponds or lakes due to improper disposal of waste including construction and demolition waste or silt contribution from drainage channels which reduces storage capacity and accumulation of contaminated sludges.
- Status of aesthetic conditions around the water body
- Condition of the banks or bunds, spill over (provision to ensure smooth flow of excess floods on downstream especially during monsoon period) or flood channels including obstructions if any.

- Encroachment of waterbodies due to urbanization
- Condition of Eutrophication of lakes or ponds due to inadequate measures (due to indiscriminate discharge of Industrial effluents, run-off from agricultural fields, refuse and discharge of sewage, domestic wastes like food remnants, soaps, detergents cause depleted levels of dissolved oxygen in water lead to a situation where other aquatic life-forms cannot survive).
- Available In-situ available technological options for restoration of ponds or lakes (such as aeration, bio-remediation) in lakes or plants)

B. Detailed gap analysis

Detailed gap analysis to be made w.r.t municipal sewage, industrial effluent and waste management with a projection of at least 15 to 20 years, existing infrastructure for management of municipal sewage, industrial effluents and waste management in the catchment area of the water body under consideration for its restoration including volumetric flow details of all the channels or drains contributing to pollution in water body, as detailed below: -

- ***Sewage management:*** **-** Total population (with projected population at least for the next 20 years) living around the water body, total water consumption (taking into account both water supply by local/urban bodies as well as ground water consumption), total sewage generation (with projected generation quantities), total no. of existing STPs and their treatment capacities and the observed gap with regard to the sewage management (gap may be estimated in the catchment of waterbody).

- ***Industrial effluent management: -*** Industrial clusters or estates contributing to pollution in water bodies, total no. of industries, estimation of total water consumption by the industries, total industrial effluent generation, existing treatment capacity (both captive and common effluent treatment plants (CETPs), gap in industrial effluent management and the requirement for captive or common effluent treatment plants

- ***Waste Management: -*** waste-wise total waste generation, existing provisions for collection, transportation, treatment and disposal (in compliance to the concerned rules) with their capacities and waste-wise gap analysis and the requirements for their management

C. Identification of other associated issues which requires attention as a part of restoration of pond or lake

Apart from identification of all possible pollution sources, detailed gap analysis, additional measures required on case-to-case basis to be identified especially in case of ponds or lakes w.r.t the following aspects: -

- Buffer Zone development maintenance and the existing activities within the buffer zone.
- Feasibility for Bio-diversity park in case adequate land is available in the vicinity of ponds or lakes.
- Greenery development in the vicinity of the ponds or lakes.
- Introduction of recreation facilities such as paddle boats, building jetty.
- Machinery and the man power requirement for maintenance of

the restored water body.

- Existing provision for disposal of waste arising from the de-siltation and de-weeding activity of a pond or lake.
- Awareness and training requirements.
- Any other related measures required also be analyzed for inclusion of such actions while making action plans for restoration of water body (E.g., aesthetic point of view, bins for rubbish management which may be generated due to visitors).

4. **Protection Phase** that takes care of the general health of the water body and ensures normal functioning. A long-term, preventive approach directed to preventing the causes of waterbody degradation is essential.

4.1 Preparation of action plans

Action plans to be prepared based on the historical information collected, desk review, reconnaissance survey conducted, detailed gap analysis for ensuring additional measures required for restoration of water body (vary from case-to-case) covering both direct and indirect measures with specific time targets and the organization responsible for implementation of action plans with budget estimates. Action plans should include covering following aspects: -

A. **Sewage Management: -** for management of sewage inflow if any (which is causing eutrophication of lake or pond) by having adequate infrastructure for treatment of sewage through adequate capacity of sewage treatment plants (STPs) or combination of other low cost treatment technologies for ensuring discharge norms notified under Environment (Protection) Act, 1986 and same should be ensured by an individual generator of sewage as well as by the concerned local or urban body.

B. Industrial effluent management: - for management of industrial effluent inflow by having adequate infrastructure for treatment of industrial effluent in the form of captive industrial effluent treatment plants or through common effluent treatment plants by the respective industry contributing to the pollution of water bodies and same also should be ensured by the respective State Industrial Development Corporations or State Pollution Control Board (SPCB) or Pollution Control Committee (PCC). Adoption of state-of-the technologies for production processes and for ensuring treatment of generated industrial effluent (feasibility adoption of zero liquid discharge).

C. Management of waste

- Adequate infrastructure should be ensured for management of wastes (such as municipal solid waste, industrial hazardous waste, construction and demolition waste, plastic waste, e-waste) in accordance with the respective provisions notified under the Environment (Protection) Act,1986, by all the concerned.

- Periodic physical removal of improperly disposed wastes (such as municipal solid waste, construction and demolition waste, plastic waste, industrial hazardous waste, human and animal night soils) by the concerned local or urban body.

D. De-siltation

- Periodic removal of nutrient enriched accumulated sludges in ponds and lakes helps in ground water recharge potential, removal of contaminated sediments as well as increases storage capacity of lakes or ponds.

- Sediments removed from the ponds or lakes should be stored in a designated area (till moisture is completed drained out) at a suitable distance away from ponds or lakes and such dried sediments should be removed immediately so that sediments will not become a part of ponds or lakes once again especially in the event of any rain fall. Depending on the characteristics, such sediments after draining may be used as manure (complying to the manure quality prescribed under Solid Waste Management Rules, 2016 as amended from time to time or disposed of in accordance with the relevant provisions notified under Environment (Protection) Act, 1986.

E. De-weeding

- **Periodic dredging** (once in three months) of 80 % of dense and thickly covered aquatic plants viz., floating plants such as algae, duckweed, watermeal, water hyacinth; submerged plants such as milfoil, hydrilla, water lettuce, curly-leaf pondweed, clasping-leaf pondweed, coontail, sago pondweed, water lilly, water shield etc., bottom sediment, and associated nutrients should be carried out. De-weeding methods include: -

- **Preventive measures**

  - such as proper design and construction of ponds or lakes including levelling and smoothing of banks

- **Manual or physical control measures**

  - Manual or physical control measures such as non-chemical and non-motorized measures be taken for removal of weeds (manual harvesting) using hand pulling, rakes, cutters, benthic barriers, drawdown, aeration, shading and weed rollers as these measures are typically very low, however, such measures

are labor intensive and are therefore better suited to small, less established weed populations. Hand pulling and raking may result in turbid or murky water and may create plant fragments that can subsequently spread to new sites.

- **Mechanical control measures**
  - Using motor-driven under water weed cutters or floating weeds, rotovators essentially large-scale underwater rototillers for tilling up lake or pond sediments as well as to chop and loosen plant roots, or draglines (in case of underwater pond or lake dredging) (or) dry-land excavation machinery such as bulldozers (in case of drained ponds or lakes) shall be used (or)
  - Limiting the amount of sunlight available to aquatic plants by floating black plastic sheeting on the water surface (or) use of dark-colored and nontoxic water dyes (such as nigrosine, aniline and aqua-shade)

- **Biological controls** i.e., introducing aquatic animals and plants that eat or compete with waterweeds. Herbivorous animals (those that eat plants) include a wide variety of insects, snails, crayfish, tadpoles, turtles, fish (sterile, triploid grass carp), ducks, geese, and swans which can be stocked in ponds or lakes to consume aquatic plant.

- **Application of common aquatic herbicides** for **control of lake or pond weeds**

Use of herbicides is not recommended as it may kill fish in ponds or lakes. Herbicides should be used in a controlled and systematic way under the supervision of the expert and general herbicides that may be used for weed control are as given below-

- *For Algae (microscopic, filamentous, Chara) control- Herbicides such as copper sulfate, copper chelates, endothall,, simazine)*

- *Submerged Plants (coontail, watermilfoil, pondweeds such as sago, curlyleaf, leafy) control- Herbicides such as Endothall, Diquat, simazine, fluridone may be used*

- *Free-floating plants (duckweed, watermeal) control:- Herbicides such as Diquat, simazine may be used*

- *Rooted-floating plants such as (waterlilies, spanerdock) control- Herbicides such as Glyphosate and 2,4,-D may be used*

- *Emergent plants (cattails, perennial grasses, and broadleaves) control: - Herbicides such as Glyphosate may be used*

F. Prohibition of discharges or disposal of waste or washing activity and action against violators

- Ban on discharge of industrial effluent or sewage or waste (such as municipal solid waste or industrial hazardous waste or plastic waste or construction and demolition waste or sludges from septic tanks/ STPs/CETPs) into lakes or ponds or drainage channels connected with ponds or lakes or open defecation in the vicinity as well as washing of clothes or wading of cattle

- Stringent actions be taken against violating industry by the SPCB/PCC as per provisions under Water (Prevention and Control of Pollution) Act, 1974 as well as Environment (Protection) Act, 1986

- Levying of fine or Environmental Compensation on the violators for improper disposal of sewage or industrial effluent or wastes into lakes or ponds.

G. Stabilization of earthen bunds and the drainage channels as well as silt and soil erosion control measures

- Stabilization of earthen embankments, shore line protection with vegetative or rock riprap to avoid soil erosion and the inflow drainage channels with the stone revetment or pitching so as to avoid rapid seepage or leakages

- All the inflow drainage channels should be provided with suitable silt barriers or sediment traps or sediment detention basins at suitable intervals for control of silt especially during monsoon.

- Also, at all the outfalls of drainage channels, suitable strains or traps should be provided to control inflow of all the floating materials and periodic removal of floating materials should be ensured.

H. Protection drainage basin including preservation of drainage channels

A lake or pond drainage basin is the logical starting point for planning and management actions for sustainable lake or pond use. A long-term, preventive approach for preventing the causes of degradation is essential.

- Historically the drainage channels which used to carry natural runoff from the drainage basin and presently carrying either untreated municipal sewage or industrial effluent or both and contributing to pollution of water bodies eventually due to encroachment in view of urbanization. All such drainage channels need to be restored by interventions such as (i) stoppage of inflow of untreated municipal

sewage or industrial effluent. If required, interaction and diversion of untreated sewage or industrial effluent from such drainage channels by routing through properly designed dedicated sewerage network to ensure conveyance and for ensuring treatment and disposal through STPs/CETPs. Feasibility of in-situ treatment of treated sewage and industrial effluent within drainage channels and prior to the inflow into the water bodies also be explored by the concerned authorities.

- Major channels running from the larger watersheds should be identified based on the historical data and such drainage channels should be preserved and protected with suitable buffer land without any impervious cover. This aspect should be ensured by the State Local/ Urban Development/Town Planning authorities while planning or expansion of a locality.

I. Removal of encroachments and blockades

- The Stat Government or UT Administration should maintain records pertaining to the boundaries of each pond or lake in the respective State/UT and necessary steps should be taken and ensured removal of all encroachments in the water body spread area/water body boundary as and when required.

- Removal of encroachments in the drainage channels should be carried out periodically to facilitates enhancement in aeration naturally in the water body

- Refrain from granting any consent for establishment for large scale projects in the catchment areas.

- Pond or lake boundary should be provided with fence (permanent / temporary fencing) to avoid unauthorized entry.

J. Flood Control Measures

- Excess floods from drainage basin be controlled with a provision of properly designed ‘spill way’ with a provision of controlled gates for smooth flow of excess water or run off during monsoon.

- Remove all encroachments (lake bed, storm water drains) to prevent calamities related to floods and to facilitate inter connectivity of water bodies.

- Removal all blockades at inlet or outlets should be ensured to avoid stagnation or blockage of storm water.

5. Improvement phase that deals with overall improvement in the water body and its uses including resolution of conflicts among competing users of lake resources taking into account the needs of present and future generations and of nature.

5.1 Adoption of In-situ techniques for in-situ remediation of ponds or lakes

A. Physical treatment approaches

Aeration (using surface aerators or , submerged aerators or a combination of both may be used to increase the dissolved oxygen in the water body, which is used by microorganisms to degrade the pollutants. Aeration also aids in mixing the different thermal layers of the water body, resulting in de-stratification, exposing the lower-most layers to atmospheric air. The need and extent of aeration is calculated based on the water quality parameters, depth of water body, ambient temperatures, wind conditions

etc.). Apart from aeration, methods such as wastewater diversion, periodic de-weeding and sediment dredging, proper maintenance of drainage channels or feeder channels also helps in increase in dissolved oxygen)

B. **Chemical treatment approaches**

Flocculation using chemicals like alum and neutralizing chemicals especially during acidification (increase in pH level of the stagnated water body)

C. **In-situ techniques**

- *Using aquatic plants* (Macrophytes such as water hyacinth (Eichhornia crassipes) and water lettuce (Pistia stratiotes), Whorl-leaf watermilfoil (Myriophyllum verticillatum), pondweed (Potamogeton spp.), common reed (Phragmites communis), cattail (Typha latifolia), duckweed (Lemna gibba) and canna (Canna indica)

- *Using aquatic animals* such as clams, snails and other filter-feeding shellfish

- *Using biological techniques* may be used to decompose, transform and absorb water pollutants. However, concentration and frequency of dosing of the microbial cultures is decided based on the volume of the water body, water quality parameters, ambient temperatures and extent of algal growth [as per literature (i) an enzyme namely Phycoplus and the nutrients are mixed thoroughly and sprayed into the pond within 2-3 weeks' time significance difference may be seen; (ii) treatment method based on hydroponics technique that cleans the lake by absorbing nutrients dissolved in the water and thereby supporting living species inside the lake; (iii) floating

treatment wetlands (FTW) which are artificial islands made of chemically inert materials, gravel having floating characteristics with plants that stay afloat on the lake or ponds such as wetland plants, water hyacinth, mosquito repellents and ornamental plants like cattails, bulrush, citronella, canna, hibiscus, fountain grass, flowering herbs, tulsi and ashwagandha) which helps in cleaning the lake or pond through hydroponics system, (iv) Introduction of mixture of nutrients to grow algae formed by diatoms (the most basic, single-cell life form found in water bodies) which helps in release of oxygen into water and in turn aerobic bacteria present in water body helps to break down the organic matter and convert the pollutants to base constituents and also reduces odors from the lakes or ponds. The diatoms are eaten by zooplanktons that are, in turn, consumed by fish].

5.2 Drainage basin management

- Drainage basin management includes control of non-point sources, structural and land treatment measures (regular monitoring of structures and systems and carrying out necessary rehabilitation and modernization programmes), interception and diversion of nutrients, sediments control (terracing, contour farming, grassed water ways, prior to reaching stagnated water body.

- Crop management, crop residue management and creation of shelter belts, good Irrigation practices, run off control provisions from agriculture runoff laden with excess fertilizers and pesticides

5.3 Green or Buffer Zone

- Buffer Zone around a lake or pond (at least 50 to 100 m periphery) should be maintained as green belt zone or no activity zone and no activity is allowed within the buffer zone by the concerned Departments in the State/UT. In case, any activity presently existing within the buffer zone (50 to 100 m), such as residential or commercial or industrial activity should take necessary measures to prevent discharge of any wastes into the water body.

- Within the buffer zone, no impervious cover is allowed and mainly plantation with a dense population of deeply rooted plants, trees, shrubs and grasses should be created so as to absorb nutrients (which promotes aquatic plant growth and a shift in the water quality) that comes directly from the anthropogenic activities.

5.4 Creation of biodiversity environment

In case the water body happens to be a site for the visit by migratory birds the number and type of trees by the side of the water body and water channels have also to be monitored to ensure adequate shelter as well as suitable environment for egg laying and propagation of bird species.

5.5 Monitoring of Implementation of action plans for restoration of ponds or lakes

The action plans are to be prepared and submitted to CPCB for seeking approval. The action-plan should include activity-wise action points, specific time lines, organization responsible for implementation, budget estimates as well as Program Evaluation and Review Technique (**PERT**) chart for implementation of action plans within the specified timelines, Upon approval of action plans for restoration

of ponds or lakes, thereafter, execution of action plans to begin and to be mentioned on monthly basis by the Monitoring Committee to be constituted under the Chairmanship of Principal Secretary (Environment) of the respective State Government or Union Territory Administration. The monitoring committee should review the progress on implementation of the action plans at least once in three months and apprise the Chief Secretary of the State/UT periodically.

A model lake restoration technique is given at **Figure 1** and a model flow chart for restoration of Ponds or Lakes is given in **Figure 2**.

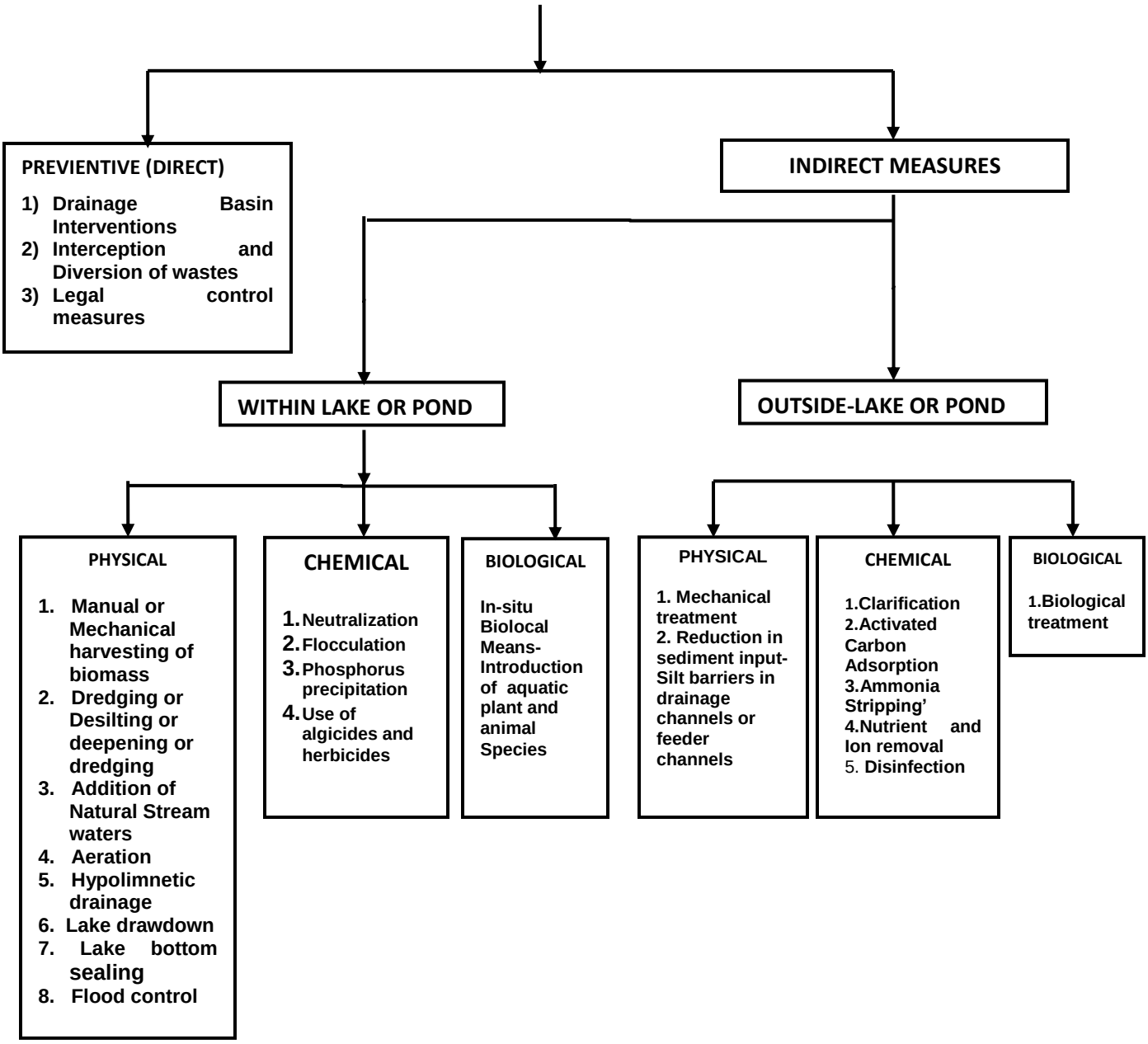

Figure 1. A Model Lake or Pond Restoration Technique

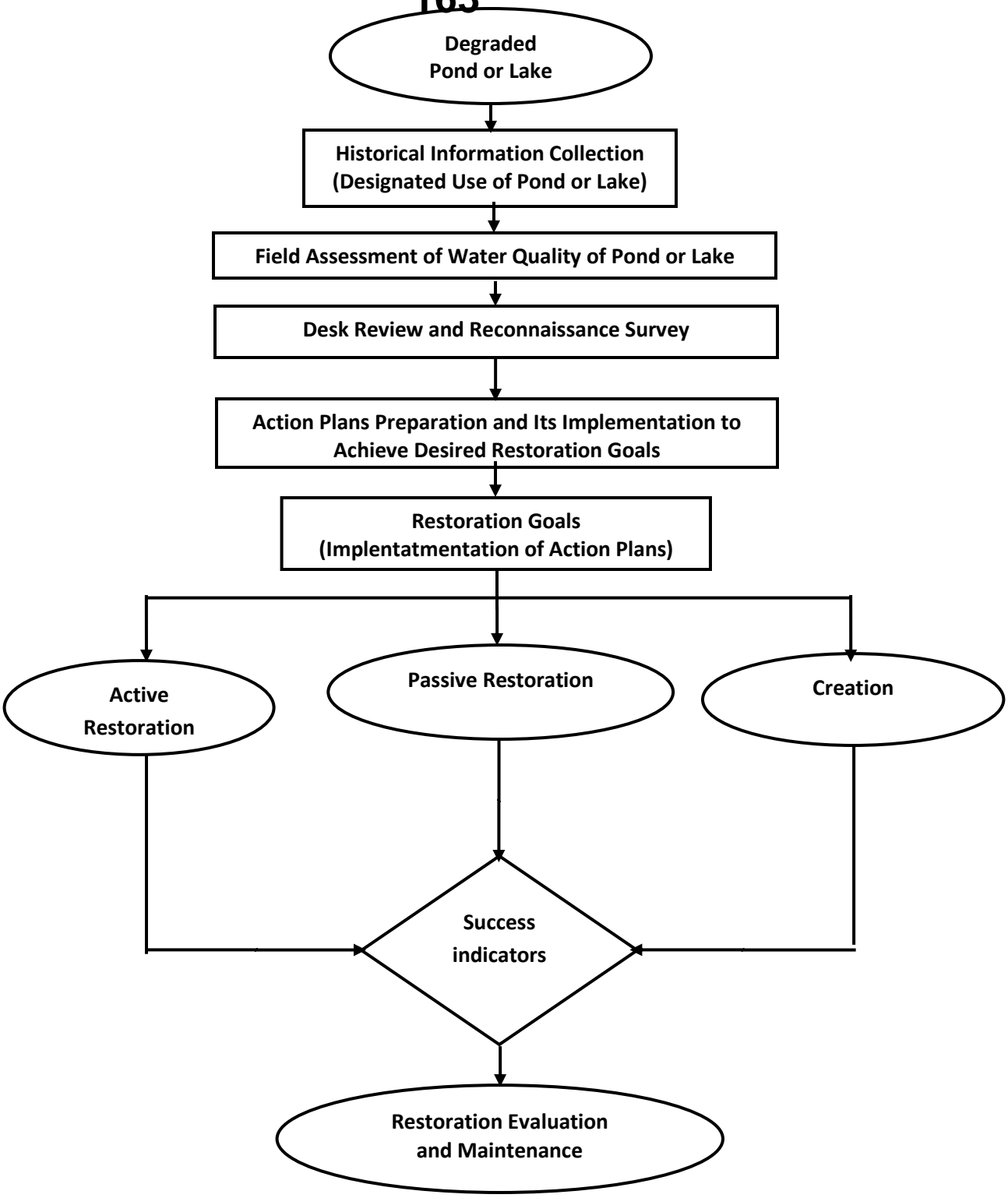

Figure 2. Model Flow Chart for Restoration of Pond or Lake

5.6 Steps involved in preparation of Action Plan for rejuvenation of polluted river stretches

A. Background Information (Refer to Sl. No. 2.1.2)

(i) Digital map of identified polluted river with its tributaries
(ii) Geographical and hydrological description of polluted river
(iii) Catchment description- uses of river, towns, cities and villages, industries (sector-wise no. of industries), ground water status and its utilisation, agricultural practices, flora and fauna etc.

B. Water Quality of River and Its Tributaries

(i) Water quality of river and its tributaries (at least for five years)
(ii) Quality assigned as per modified Water Quality Criteria **(Annexure-I)**

C. Identification of Causes of Pollution in Catchment Area of the River

- **Industrial Pollution**

(i) List of water polluting industries, industry sector-wise: water consumption, effluent generation and quantity of industrial effluent discharged into river
(ii) Status on granting of Consent under Water (Prevention and Control of Pollution) Act, 1974
(iii) Status on granting of authorization under the Hazardous & Other Waste (Management & Transboundary Movement) Rules, 2016 as amended (as applicable)
(iv) Compliance status and action taken (Placing in public domain)
(v) Final disposal mode of treated industrial effluents (i.e., disposal on land or drain or ZLD or drain connected to CETP etc.,)
(vi) Performance status of captive Effluent Treatment Plants (if applicable)
(vii) Existing Common Effluent Treatment Plants (CETPs) and their performance status.
(viii) Regulation of small scale industries/tiny units'/service units discharging effluents/sludge disposal into drains/landfill or any other mode of disposal

- **Ground water management**

(i) Status of ground water level-reserves in the catchment area of river under consideration
(ii) Blocks identified as over exploited, critical, semi-critical and safe (as per Central Ground Water Board (CGWB) if any)

(iii) Status of permissions granted by Central Ground Water Board (CGWB) to the industries and other Development projects in the catchment area of river.

(i) Compliance of conditions stipulated by CGWB and subsequently by SPCB.

(ii) Ground water sources (Hand –pumps, Wells, Tube Wells) identified in the catchment area of the river and the characteristics (at least for the period of two years);

(iii) Ground water sources (Hand –pumps, Wells, Tube Wells) identified as non-potable for human consumption in river stretch with Geo-genic/or polluted due to industries.

(iv) Compliance on ground water charging imposed by Rain Water Harvesting Mechanism.

(v) Existing mechanism for supply of potable water to the human population in the affected areas.

(vi) Health deformities /clinical reports in polluted river stretch areas in view of ground water contamination.

- **Sewage treatment and disposal: -**

(i) Cities, towns and villages located on the bank of river stretches discharging sewage effluents through drains into the river.

(ii) Quantification and pollution load of sewage generated by a city/town/village.

(iv) Status of septage management.

(v) Listing of drains carrying sewage and trade effluents joining river and determining flow and characteristics with details of catchment contributing sources (drainage maps from major /minor irrigation development of State/or local body).

(vi) Existing sewage treatment capacities and performance of Sewage Treatment Plants and their compliance Status

(vii) Final mode of disposal of treated sewage as well as sludge management

- **Waste management in the catchment area of river: -**

(i) Area-wise Hazardous waste generation, treatment and final mode of disposal and the existing infrastructure.

(ii) Area-wise Status on municipal solid waste generation, treatment and final mode of disposal and the existing infrastructure

(iii) Area-wise Status on bio-medical waste generation, treatment and final mode of disposal and the existing infrastructure

(iv) Any other waste generation, treatment and final mode of disposal and the existing infrastructure

- **River catchment information**

(i) Regulation of Flood Plain Zone
(ii) Encroachment in Flood Plain Zone
(iii) Plantation status
(iv) Flow data of river/tributary

- **Gap Analysis and Identification of the problems in the identified polluted river catchment: -**

(i) Sewage generation, existing infrastructure with treatment capacities and the observed gaps w.r.to infrastructure for sewage management
(ii) Industrial effluent generation, existing infrastructure with treatment capacities and the observed gaps w.r.to infrastructure for industrial effluent management
(iii) Waste generation, existing infrastructure with treatment capacities, designed life of the treatment and disposal facilities as applicable and the observed gaps w.r.to infrastructure for waste management
(iv) Any other relevant issues

(Note: - All the details such as river and its tributaries, area-wise population, sources and water consumption quantities, sewage generation, existing infrastructure for sewage management and the gaps observed, area-wise industries (industry sector-wise no. of industries), sources of water and water consumption quantities (industry-sector-wise), industrial effluent generation, existing infrastructure for treatment (like Captive ETPs, CETPs), final mode of disposal of industrial effluents, waste generation and its management with existing infrastructure, characteristics of river and its tributaries, identified contaminated ground water resource areas has to be detailed in the map preferably a digital map)

D. The River Rejuvenation Action Plan:-

After having complete based information as detailed under earlier paras A to D above, Action Plans on each Activity with time-lines can be framed. The key components of action plan may follow the suggested points as given the Table below:

S. No	Key Activity and Components		Agency to perform the task	Proposed Specific Time Frame for implement ation of action plan
1	**Industrial Pollution Control**			
	(a)	Inventorisation of water polluting industries	SPCB	
	(b)	Grant of consents	SPCB	
	(c)	Compliance verification	SPCB/ District Magistrate (DM)	
	(d)	Planning for CETP (as applicable)	SPCB+ State Industries Department or of Industries	
	(e)	Insisting on ZLD measures, recycling/reuse of treated industrial effluents	SPCB	
	(f)	Prohibition of disposal of effluents into drains except during rainy season subject to complying to effluent discharge norms for disposal in surface water.	SPCB + DM	
	(g)	Covering small and tiny units and not allowing discharge of effluents either individually or combined	SPCB+ Local Body/ Urban Body	
	(h)	Publishing list of defaulting industries in local newspapers and involving public in reporting deliberate discharges (without entering in the premises-backyard water and reporting running of industry against the closure orders.	SPCB + DM	
	(i)	Hazardous or Non Hazardous Waste Management Plan and no dumps anywhere except at identified locations	SPCB + DM	
	(j)	Reporting Non-Compliance of CGWB	SPCB +	

		conditions and closure of Non complying units.	CGWB	
	(k)	Levying compensation or fines for non-compliances as empowered to UPPCB under the Hon'ble NGT Order Dtd. 13/07/2017 in Ganga Matter in case of Tanneries.	SPCB	
	(l)	Other Action as relevant	SPCB + Concerned Agency of State	
2	**Ground Water Protection**			
	(a)	Declaration of Polluted Blocks	CGWB	
	(b)	Embargo on Water pollution /over-abstraction of industries as per block status	CGWB	
	(c)	Rain water harvesting	Local Body + DM	
	(d)	Identification of Geo-genic contamination (as applicable)	CGWB	
	(e)	Identification of industries discharging industrial effluent illegally and levying fine on such industries including closure of such industries	SPCB + CGWB	
	(f)	Remediation of contaminated ground water (due to discharge of industrial /sewage) with the recovered funds from the default industry	SPCB + CGWB	
	(g)	Capping of contaminated tube wells and Potable water supply through alternate measures in the affected areas of groundwater	Water Supply Department	
3	**Sewage Management**			
	(a)	Identification of cities, towns and villages discharging sewage into river/tributary	State Local and Urban Development and Executing Agencies	
	(b)	Identifying drains joining river and their quantification and characterizations of pollution load		
	(c)	Preparation of Detailed Project Report (DPR) for interception and diversion (I & D) of drains to sewage treatment plant (STP) for which suitable site to be identified and plan for utilization of treated sewage.		

	(d)	Execution of STP works and necessary infrastructure and ensuring household sewer connection for full utilization of STP		
	(e)	Regular cleaning of drains and prohibiting disposal of garbage/plastic and filthy material into drains including dairy waste		
	(f)	Restoration of natural drains for carrying only storm water (but not sewage)	Local and Urban Bodies + State Water Resources + State Irrigation Department + SPCB	
	(g)	Ensuring utilization of treated sewage for beneficial use such as agriculture, construction activity, washing/flushing/cleaning, industrial cooling etc.,	Local and Urban Bodies + State Irrigation Department + SPCB	
	(h)	Interception and Diversion of sewage from Drains and connectivity to STPs	Local and Urban Bodies	
4	**Flood Plain Zone (FPZ) Protection**			
	(a)	Demarcation of FPZ and not permitting encroachments	State Irrigation Department	
	(b)	Adopting good irrigation practices to conserve water	State Irrigation Department /DFO	
	(c)	Plantation and bio-diversity parks in FPZ	State Forest Department	
5	**E-Flow**			
	(a)	E-Flow determination/gauging	State Irrigation Department	
	(b)	Regulation of flow from barrages	State Irrigation Department	
6	**Health Impact Assessment Reports-Treatment Services**			

	(a)	Epidemiological survey in the catchment to find out water-born diseases/ health issues	State Health Department	
	(b)	Providing treatment services to the diseased persons in the catchment area		
7	**Education and Awareness**			
	(a)	Regular involvement of educational institutions for creating awareness and conservation programmes	State Education Department with concerned Departments	
8	**Funding for execution of Action Plans**			
	(a)	Pooling of financial resources of state and central assistance	State Finance Commission/ MoUD and MoWR, RD & GR	

E. Monitoring of Implementation of Action Plans for Rejuvenation of Polluted River Stretches:-

(i) In compliance with Hon'ble NGT Order dated 20/09/2018 (OA No. 673 of 2018), State/UT Level 'River Rejuvenation Committee (RRC)' constituted firstly has to ensure timely preparation of action plans (before 20/11/2018).

(ii) Prepared actions plans need to be submitted to CPCB for random scrutiny as well as for approvals.

(iii) Thereafter, execution of action plans to begin and to be mentioned on monthly basis by the 'RRC' under overall supervision of the Principal Secretary (Environment) of the respective State Government or Union Territory Administration.

A model flow chart for rejuvenation of polluted river is given in **Figure 3**

171

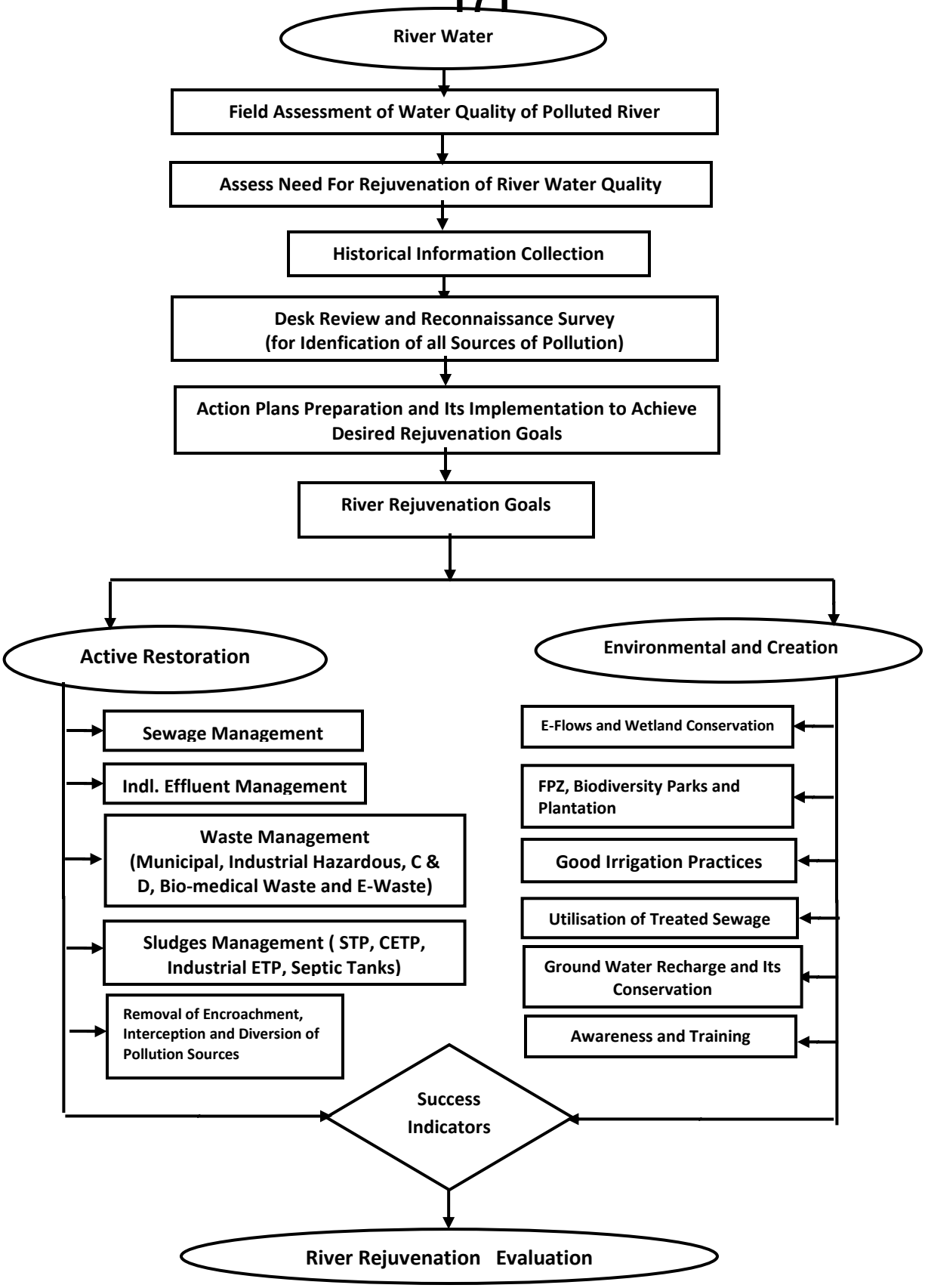

Figure 3. Model Flow Chart for Rejuvenation of Polluted Rivers

37

6. Sustenance Phase

Good governance, based on fairness, transparency and empowerment of all stakeholders, is essential to sustain the restoration efforts. Also, ownership of each waterbody should be decided, as most of them face indefinite sustenance due to multiplicity of administrative control and/or lack of specific action by singular authority. The in charge authority should treat the water body as ‘natural resources’, to act as the potential catalysts to better civic health, provide recreation, improve tourism, possibly meet water-needs of local people, etc. Such gains shall be attained only after the water bodies are treated on eco system based approach.

6.1 Awareness

Awareness for citizen’s groups, resident welfare associations, local organizations, activist groups, green organizations, political organizations, educational institutions and government agencies in protection of the water bodies should be organized periodically by the concerned authorities through campaigns, electronic media in vernacular languages also be ensured by the concerned authorities

6.2 Training

Organizing periodic trainings through identified and reputed institutions for all the concerned on aspects relating to maintenance during post- restoration phase of the water body.

6.3 Promoting Public Participation

Promoting active public participation (with the help of schools, colleges and universities, NGOs) for identifying and resolving critical lake or pond problems as

well as periodic maintenance and restoration of water body from aesthetic and restoration point of view should be organized.

6.4 Dissemination of Information

Water quality of the pond or lake should be displayed at the main entrance of the pond or lake boundary and such water quality data also connected to the servers of concerned custodian State Department (s) as well as State Environment Department, respective State Pollution Control Board (SPCB)/Pollution Control Committee (PCC). Display boards also should be provided at all the salient points on **'Do's and Don'ts'** for the public.

6.5 Recreational Centre

Creation of pond or lakes can be converted into recreational centers with boating activities, walkways and benches for visitors on charge basis so as to generate revenue for operation and maintenance of the lake or pond areas

7. References

- Parliamentary Standing Committee Report 2016-"Repair, Renovation and Restoration of Water Bodies- Encroachment on Water Bodies and Steps Required to Remove the Encroachment and Restore the Water Bodies" (https://eparlib.nic.in/handle/123456789/65926?view_type=browse)

- Report of Niti Aayog (2018)- COMPOSITE WATER MANAGEMENT INDEX (CWMI) A NATIONAL TOOL FOR WATER MEASUREMENT MANAGEMENT & IMPROVEMENT http://pibphoto.nic.in/documents/rlink/2018/jun/p201861401.pdf

- GUIDELINES FOR REPAIR, RENOVATION AND RESTORATION OF WATER BODIES WITH DOMESTIC SUPPORT (2009)

https://www.indiawaterportal.org/sites/indiawaterportal.org/files/Repair%2C%20Renovation%20and%20Restoration_Water%20Bodies_Domestic%20Support_MoWR_2009.pdf

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- Advisory on Conservation and Restoration of Water Bodies in Urban Areas published by Central Public Health and Environmental Engineering Organization (CPHEEO), Ministry of Urban Development (August 2013) http://mohua.gov.in/upload/uploadfiles/files/Advisory%20on%20Urban%20Water%20Bodies.pdf

- OA No. 200 of 2014 Titled M.C. Mehta Vs Union of India -(River Ganga) Order of HON'BLE NGT Dated 10/12/2015; and 13/07/2017.

- OA No. 231 of 214 Titled Doaba Paryavaran Samiti Vs State of UP & Ors. (on river Hindon) Order of HON'BLE NGT Dated 08/08/2018
- OA No. 673 of 2018 Titled News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" Order of HON'BLE NGT Dated 20.09.2018, 19.12.2018 and 08.04.2019

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Annexure-I

Water Quality Criteria-Designated Best Use

Designated-Best-Use	Class of Water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism in MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B*	Faecal Coliform in MPN/100ml: 500 (desirable) and 2500 (Maximum Permissible) Faecal streptococci in MPN/100 ml: 100 (desirable) and 500 (maximum Permissible) pH between 6.5 to 8.5 Dissolved Oxygen: 5mg/l or more Biochemical Oxygen Demand 3 Day BOD, 27 ^{O} C: 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 ^{O}C micro mhos/cm Max.2250 Sodium Absorption Ratio Max. 26 Boron Max. 2mg/l

* ***Class B as per Primary Water Quality Criteria for Bathing Water (Water Used for Organised Outdoor Bathing) as per Environment (Protection) Rules, 1986***

Annexure-II

CRITERIA FOR CATEGORISATION OF RIVER MONITORING LOCATION

1. Introduction

Water Quality monitoring is an essential component to maintain and restore the wholesomeness of resources by way of prevention and control of pollution as prescribed under the Water (Prevention and Control of Pollution) Act, 1974. However, the Water (Prevention and Control of Pollution), Act, 976 does not define the level of wholesomeness to be maintained or restored in different water bodies of the country. In view of the said reason, the Central Pollution Control Board (CPCB) has tried to define the wholesomeness of water in terms of safe human uses, and thus, taken human uses of water as base for identification of water quality objectives for different water bodies in the Country. It is considered ambitious to maintain or restore all natural water body at pristine level which is possible only by taking proper control measures. The level and degree of treatment required can be decided depending on the categorization of the polluted river locations/stretch, as per the criteria detailed below:-

2. Categorization of River Monitoring Location

The water quality data is required to be analyzed and primarily mean or average values of Biochemical Oxygen Demand (BOD) and Faecal Coliform (FC) need to be estimated. Then, based on the total score estimated for the parameters BOD (weightage- 70 %) and FC (Weightage- 30 %), based on the criteria, the monitoring location is categorized as 'polluted' location. The polluted monitoring locations in a continuous sequence are defined as 'polluted river stretch'. However, actual self-purification distance need to be estimated based on the requisite input parameters which depend on the case-to-case and the local conditions.

The monitoring locations may be categorized in five classes from Category I to Category –VI. i.e., critically polluted to Good or Fit for Bathing i.e., Category –I indicates 'critically polluted'; Category-II indicates 'severely polluted'; Category-III indicates 'moderately polluted', Category –IV indicates 'less polluted', Category –V indicates 'Good' or Fit for Bathing'

Above suggested criteria is intended only for categorization of the river monitoring locations. However, if any State/UT desires to identify any other water body such as lakes, tanks may also apply these criteria depending on the need and the requisite achievable goals for rejuvenation of such water bodies.

Table 1 to Table 3 gives the mean or average BOD/Faecal Coliform values or range and the corresponding scores as well as categorization of the monitoring location

Table 1. Observed Mean or Average BOD Value in mg/l and corresponding BOD Score

S. No	*Mean or Average* **BOD (Weightage-70 %)**	
	Mean or Average BOD (in mg/l)	**BOD Score (X)**
1	> 48	100
2	24-48	80
3	12-24	60
4	6-12	40
5	≤ 6	20

Table 2. Observed Mean or Average Faecal Coliform (in MPN/100 ml) and corresponding FC Score

S. No	**Mean or Average Faecal Coliform (Weightage -30 %)**	
	Mean or Average Faecal Coliform (in MPN/100 ml)	**FC Score (Y)**
(1)	> 5,00,000	100
(2)	5000 to 5,00,000	80
(3)	5000 to 50,000	60
(4)	500 to 5000	40
(5)	≤500	20

Table 3. Total Score and corresponding Category of River Monitoring Location

S. No	Total Score* (Z')	Category ~~Priority~~ Class of the Monitoring location	Category of Monitoring location
(1)	81-100	Category -I	Critically Polluted
(2)	61-80	Category--II	Severely Polluted
(3)	41-60	Category -III	Moderately Polluted
(4)	21-40	Category -IV	Less Polluted
(5)	≤ 20	Category -V	Good or Fit For Bathing

Note:

(i) Above criteria must be considered only for the river locations having monitored at least for 2 years and 8 observations in each year covering at least pre-monsoon and post-monsoon period;

(ii) *Above criteria is a preliminary screening criteria for categorizing monitoring locations. However, comprehensive assessment needs to be done by States/UTs to arrive at the extent of contamination;*

(iii) *Please refer to the procedure for estimation of Total Score given in S.No 3.;*

2.1 **Criteria for Category- I – Critically Polluted: -** If the Total score is 81-100, then the monitoring location is categorized as **'Critically Polluted'.**

2.2 **Criteria for Category- II – Severely Polluted: -** If the Total score is 61-80, then the monitoring location is categorized as **'Severely Polluted'**

2.3 **Criteria for Category- III-Moderately Polluted: -** If the Total score is 41-60, then the monitoring location is categorized as **'Moderately Polluted'**

2.4 **Criteria for Category-IV –Less Polluted: -** If the Total score is 21-40, then the monitoring location is categorized as **'Less Polluted'**.

2.5 **Criteria for Category -V-Good or Fit for Bathing:-**If the Total score is ≤ 20, then the monitoring location is categorized as **'Good or Fit for Bathing'.**

*For easy understanding, flow chart given in **Figure 4** and steps for calculating the total score may also be referred in the subsequent paras:-*

3. Steps for calculating total score and categorizing of monitoring location : -

(i) *Depending on the average BOD measured value, assign the BOD score (X) as given in **Table 1.***

(ii) *Similarly depending on the average FC measured value, assign the FC Score (Y) as given in **Table 2.***

(iii) *Total score **(Z)** is estimated as: BOD Score **(X) X** (Weightage of BOD i.e., 70 %) + FC Score **(Y) X** (Weightage for FC i.e., 30 %). and*

(iv) *Now compare calculated Total Score (Z) with the **Z'** Value given in the Table 3 and the monitoring location is categorized suitably.*

For easy understanding following examples may be referred in the subsequent paras.

E.g. (1): *At a particular monitoring location, the average values of BOD and the FC values are observed as 6 mg/l and 9000 MPN/100 ml respectively. Then, the total score is calculated as*

- *X is the BOD Score corresponding to the mean BOD value of 6 mg/l as per* ***Table 1*** *= 20*
- *Y is the FC Score corresponding to the average FC value of 9000 MPN/100 ml as per* ***Table 2*** *= 60*
- *Calculated Total Score* ***(Z)*** *=* ***X*** *X* ***Weightage of BOD*** *+* ***Y*** *X* ***Weightage of FC*** *i.e.,20 X 0.7 + 60 X 0.3 = 14 + 18= 32.*
- *Compare 39 value with the* ***Z'*** *values given in* ***Table 3*** *to decide on the ~~Priority~~ Category of the Monitoring Location. In this case, monitoring location is Category-IV i.e., 'Less Polluted',*

E.g.(2): *At a particular monitoring location, the average value of BOD and the FC values are observed as 2 mg/l and 45 MPN/100 ml respectively. Then, the total score is calculated as*

- *X is the BOD Score corresponding to the average BOD value of 2 mg/l as per* ***Table 1*** *= 20*
- *Y is the FC Score corresponding to the average FC value of 45 MPN/100 ml as per* ***Table 2*** *=20*
- *Calculated Total Score* ***(Z)*** *is calculated as =* ***X*** *X* ***Weightage of BOD*** *+* ***Y*** *X* ***Weightage of FC*** *i.e., 20 X 0.7 + 20 X 0.3 =20*
- *Compare 20 value with the* ***Z'*** *values given in* ***Table 3*** *to decide on the Category of the Monitoring Location. In this case, monitoring location is Category-V i.e., 'Good' or Fit for Bathing*

E.g. (3): *At a particular monitoring location, the average value of BOD and the FC values are observed as 2 mg/l and 550000 MPN/100 ml respectively. Then, the total score is calculated as*

- *X is the BOD Score corresponding to the average BOD value of 2 mg/l as per* ***Table 1*** *= 20*

- *Y is the FC Score corresponding to the average FC value of 550000 MPN/100 ml as per **Table 2** = 100*

- *Calculated Total Score **(Z)** = **X** X **Weightage of BOD** + **Y** X **Weightage of FC** i.e., 20 X 0.7 + 100 X 0.3 = 44.*

- *Compare 100 value with the **Z'** values given in **Table 3** to decide on the Category of the Monitoring Location. In this case, monitoring location is Category-III i.e., Moderately Polluted'*

E.g.(4): *At a particular monitoring location, the average value of BOD and the FC values are observed as 45 mg/l and 400 MPN/100 ml respectively. Then, the total score is calculated as*

- *X is the BOD Score corresponding to the average BOD value of 45 mg/l as per **Table 1** = 80*

- *Y is the FC Score corresponding to the average FC value of 400 MPN/100 ml as per **Table 2** = 20*

- *Calculated Total Score **(Z)** = **X** **X** **Weightage of BOD + Y X Weightage of FC** i.e., 80 X0.7 + 20 X 0.3 = 62.*

- *Compare 100 value with the **Z'** values given in **Table 3** to decide on the Category of the Monitoring Location. In this case, monitoring location is 'Category-II i.e., Severely Polluted'*

E.g (5): *At a particular monitoring location, the average values of BOD and the FC values are observed as 24 mg/l and 200000 MPN/100 ml respectively. Then, the total score is calculated as*

- *X is the BOD Score corresponding to the mean BOD value of 24 mg/l as per **Table 1** = 60*

- *Y is the FC Score corresponding to the average FC value of 200000 MPN/100 ml as per **Table 2** = 80*

- *Calculated Total Score **(Z)** = **X** X Weightage **of BOD** (70 %) + Y X **Weightage of FC** (30 %) i.e.,60 X 0.7 + 80 X 0.3 = 42 + 24= 66.*

- *Compare 90 value with the **Z'** values given in **Table 3** to decide on the Category of the Monitoring Location. In this case, monitoring location is Category-II i.e., 'Severely Polluted',*

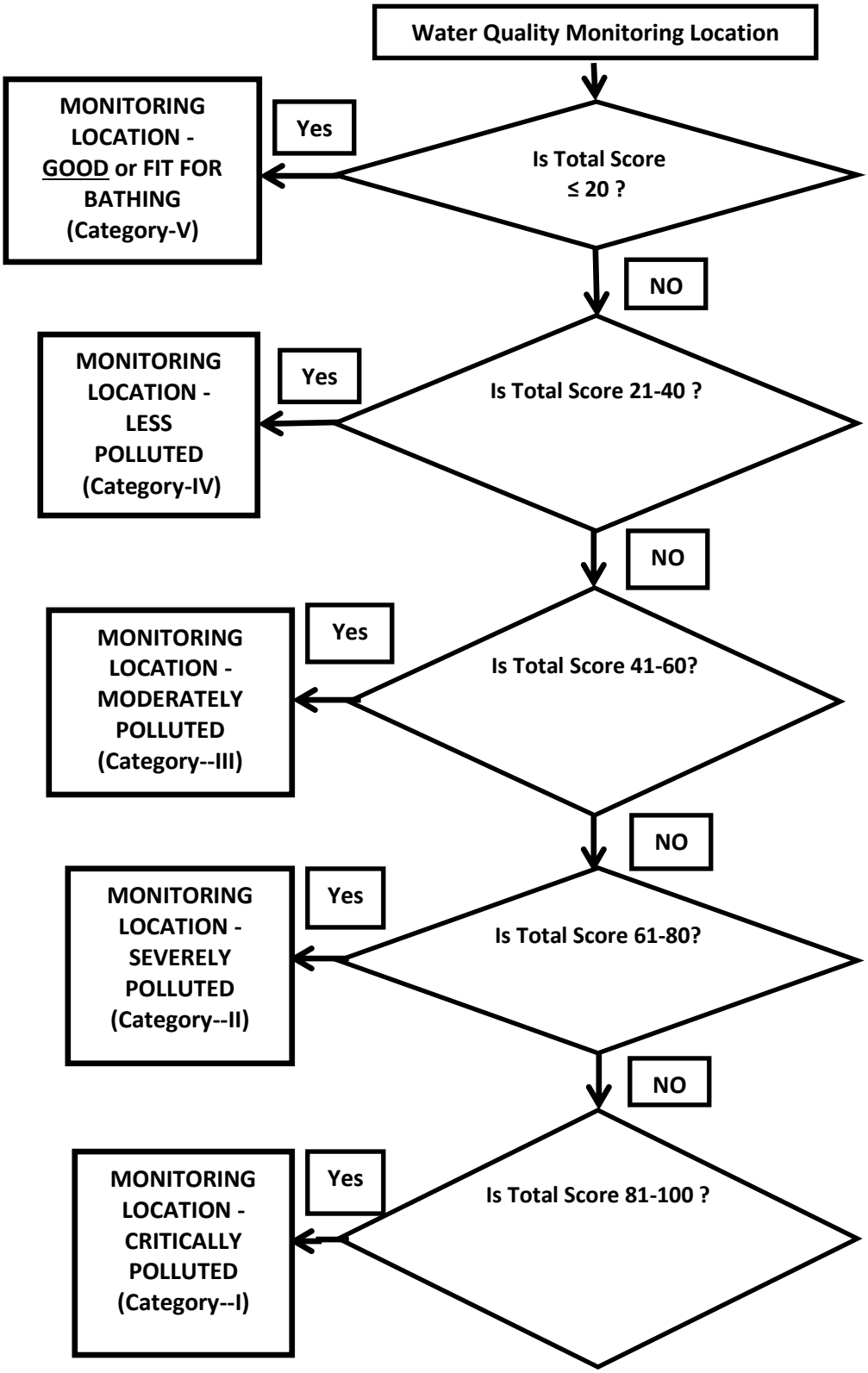

Figure 4. Flow Chart Showing Criteria for Categorization of River Monitoring Location

OFFICE OF THE WETLAND AUTHORITY
DEPARTMENT OF ENVIRONMENT, GOVT. OF N.C.T. OF DELHI
"C" Wing, 6th Level, Delhi Secretariat, I.P. Estate, New Delhi – 110002
Tele- 011-23392736, Email : ceodpgsenv.delhi@nic.in
Website: http://dpgs.delhigovt.nic.in

F. No. - F5A(01)/WA/2019-20/ 162-165 **Dated:** 22/5/2020

To,

The Head, WQM-I Division
Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change,
Government of India,
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110032

Sub:- In the matter of Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors. in OA No. 325/2015.

In continuation to email dated 26.03.2020 and 10.04.2020, this is to submit that the information pertaining to water bodies called for by Hon'ble NGT could not be collected in totality on account of the Pendamic leading to the imposition of Lockdown, and all water body owning agencies/Departments had to divert their manpower and resources for emergency Coronavirus duties. However certain information have been collected and compiled which are being forwarded here with.

Considering the emergent circumstances the water body owning agencies have requested for another three months time for submission of the complete information.

In view of above Hon'ble NGT may be requested for time up to 30.09.2020 for submission of information pertaining to water bodies in totality.

Encls: As above

21.5.2020
(Nisheeth Saxena)
Member Sectary (Wetland Authority)

Copy to:

1. Member Secretary, Central Pollution Control Board, G.O.I., Parivesh Bhawan, East Arjun Nagar, Delhi-32
2. PS to Chief Secretary, 5th Level, A- Wing, Delhi Secretariat, New Delhi – 02
3. PS to Pr. Secretary (Env.), 6th Level, C- Wing, Delhi Secretariat, New Delhi-02

SUBMISSION OF STATUS REPORT OF WATER BODIES IN THE PRESCRIBED FORMAT OF CPCB

IN

ORIGINAL APPLICATION NO. 325/2015, IN THE MATTER OF LT. COL. SARVADAMAN SINGH OBEROI VS. UNION OF INDIA & ORS.

NAME OF WATER BODY OWNING AGENCY : DDA

184

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1									
				Water Quality											Water Quality of Water Body		
				Major Cause of Pollution/Others	Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
1	**Nand Nagri** *(Green Area at Mandoli Road)*	148 X 39 X 1.0 m	28° 41'53.79" N 77° 18' 51.88" E					HD-9/Mandoli/1	Populated	NIL	NIL	Irrigation	NIL	Dry (Seasonal Wet)	–		
2	**Sunder Nagri**	236 X 66X 1.5 m	28° 41' 27.7" N 72° 19'6.52" E					HD-9/Sunder Nagri/2	Surrounded by Park	NIL	NIL	Irrigation	NIL	Dry (Seasonal Wet)	–		
3	**Tahirpur**	81.0 m X 23.0 m X 1.5 m	28° 41' 9.7" N 77° 18'52.93" E					HD-9/Tahirpur/3	Thick Populated	NIL	NIL	Irrigation	NIL	Dry (Seasonal Wet)	–		
4	**District Centre, Shastri Park**	159 X 67 X 2.15 m	28° 40' 34.25" N 77° 15'41.9" E					HD-9/Shastri Park/	Populated	NIL	NIL	Irrigation	NIL	Dry (Seasonal Wet)	–		

5	**Maharaja Surajmal Park**	114 X 87 X 2.0 m	28° 39' 250.61" N 77° 8'9.93" E					HD-9/Maharaja Surajmal Park/185	Surrounded by Park	NIL	Bauganvillia Plant	Irrigation	NIL	Dry (Seasonal Wet)	–		
6	**Badarpur, Subhash Camp**	5000.00 sq. mtr.	28° 50' 67.14" N 77° 30'18.02" E	Drainage and mixing of sewerage water				HD-7 (Badarpur)/1	Town with Population, Park	Sewage/SW Drain in flow		Irrigation		Very Bad	Polluted		
7	**West Vinod Nagar,** *Behind Mother Diary, Mandawali Fazalpur*	4000.00 sq. mtr.	28° 62' 02.75" N 77° 28'.76.63" E					HD-7 (Mandawali)/2	Town with Population (Inside the Park)	Dry, No in flow	NIL	Irrigation	NIL	Dry and ver bad	It is proposed to fill the water body with STP water		
8	**Gazipur**	3500.00 sq. mtr.	28° 63' 05.55" N 77° 31'81.42" E					HD-7 (Gazipur)/3	Town with Population, Park	It is proposed to install 25 KLD STP to fill the wter	NIL	Irrigation	NIL	Bad and dry	–		
9	**Smritivan Kondli**	39838 Sq. meters	28° 60' 47.92" N 77° 33'83.27" E					HD-7 (Kondli Lake)/5	Park	DJB STP Water	Bauganvillia Pilicancer, plumier species etc.	Irrigation	NIL	Good but dry	–		
10	**Ashoka Park, New Friends Colony**	1000.00 m X 30.00 m = 3000.00 sq. meter	28° 56' 99.47" N 77° 27'67.29" E					HD-7/ASHOKA PARK/15	Surrounded by Park	DJB STP Water	Bauganvillia,Ficus Panda, Plumera alba etc.	Irrigation	NIL	Good/dry	–		
11	**Aastha Kunj Ph-I ll 11nd lll (Distt. Park, Kalkaji i/c park around Kalkaji Temple)**	1.01 hac.	28° 33' 07"N 77° 15' 10"E	Drainage and mixing of sewerage water				HD-1 (Astha Kunj)/1				Water use for horticulture purpose	Local MCD drain	Polluted with uncontrolled flow of sewage from	–		

12	**Near Maa Aanand Mai Marg NSIC Estate, Kalakji ,New Delhi -19**	1.01 hac., Dimension 120 X 90 mtr.	**28° 32'32'' N 77°15'59'' E,** 28° 32'36'' N 77°16'06'' E	Drainage and mixing of sewerage water				HD-1/Maa anandmaisharan/2		Inflow of the sewage water		Water use for horticulture purpose (Irrigation)	Local MCD drain	Polluted with uncontrolled flow of sewage from	PH : 7.15 TDS : 436 mg/litre Conductivity :672 mmho/cum Chloride content : 92 mg/litre Sulohate ; 45.2 mg/l itre		
13	**Vasant Vatika, Sec-C, Vasant Kunj**	0.43 Hac	28° 32'03'' N 77° 08'46'' N					HD-4/Vasant Vatika/1	Residential	Not Assessed	Not Known	Irrigation	NIL	Dry	–		
14	**Dhaula Kuan Kitchner Lake**	2.51 Hac	28° 58' 15.287'' N 77° 16'25.025'' N					HD-4/Kitchner Lake/2	No population & no industry surrou nding the lake.	Not Assessed	Not Known	Irrigation	NIL	Water exists	Good, being only run off I rain water interrupted from the main road.		
15	**Mehrauli Complex, Phase-I**	3.53 Hac	28° 51'97.1"N 77°18'6" E					HD-4 /MEHRAULI COMPLEX/3	Thick populated	Not Assessed	Kikar and duck	Irrigation	NIL	Wet	Drainage water		
16	**Lado Sarai (behind Ahinsa Sthal)**	0.06 Hac	28° 52'18.51"N 77° 19'12.25"E					HD-6/LADO SARAI/I	Forest	Not Assessed	Not Known	Irrigation	NIL	Dry	–		
17	**Tughlakabad - a** *(recreational complex phase-1 Zone- III)*	0.55 Hac	28° 50'70.955 "N 77° 26'72.918"E					H D-6 I Tughlabad/2	Adilabad Fort	Not Assessed	Not Known	Irrigation	NIL	Dry	–		
18	**Bhalswa Jahangirpuri,** *Behind Sanjay Enclave*	2.162 Hac	28°73'28 "N 77°15'96 "E, 28°73'51"N 77°16'08 "E					HD1O(Jahangirpuri) /3	Thick Populated	Not Assessed	Not Known	Tourism, Irrigation	NIL	Normally Dry (Wet only during raining season)	Fresh		

19	**Dheerpur** *Near Radio Colony*	0.162 Hac	28° 71'69.78" N 77° 20'13.27"E, 28° 73'51"N 77.42'45.63" E					HD2(Dheerpur/1	Populated / Park	Not Assessed	Not Known	Irrigation & Tourism	NIL	Dry during summer	Brackish with rich nutrients		
20	**Pitampura** *District Park*	4.04 Hac	28° 70" N 77° 14'"E, 28° 73'51"N 77.35'" E					HD10(Pitampura)/4	Populated / Park	Not Assessed	Not Known	Irrigation & Tourism	NIL	Dry	–		
21	**Harsh Vihar** *District Park, Pitampura*	2.47 acre	28° 69'1.70" N 77° 13'33.80"E, 28° 71'1.70"N 77.15'33.80" E					HD2(Harsh Vihar)/2	Populated around Park	Not Assessed	Not Known	Irrigation & Tourism	NIL	Dry during summer	–		
22	**Siraspur** *DDA Flats*	1.10 hac	28° 75' 90" N 77° 13'0"E					HD10(Siraspur/5	Populated	Not Assessed	Not Known	Irrigation	NIL	Wet	–		
23	**Sahipur**	0.73 hac	28° 50' N 77° 15'0"E					HD10(Sahipur/6	Populated	Not Assessed	Not Known	Irrigation & Tourism	NIL	Dry, Partially wet during rains	–		
24	**Avantika** *District Park, Sec-1*	1.922 hac	28° 42'17.71"N 77° 5'39.95"E					HD5(Avantika)Sec-1/Rohini/1	Plantation			Irrigation		Dry	NA		
25	**Avantika** *District Park, Sec-1*	3.8745 hac	28° 42'17.71"N 77° 5'39.95"E					HD5(Avantika)Sec-1/Rohini/2	Plantation			Irrigation		Dry	–		

26	**Avantika** *District Park, Sec-2*	0.607 hac	28° 41'48.08"N 77° 6'30.1"E					HD5(Pond Area)Sec-3/Rohini/3	Plantation		Neem Kikker Babool	Irrigation /Acqua Culture/ Tourism		Satisfactory, fully developed, wet	Eutrophic		
27	**Rithala** *Sec-5*	1.444 hac	28° 43'0.64.776"N 77° 6'3.36.816"E					HD5(Rithala)Sec-05/Rohini/4	Plantation			Irrigation		Dry	NA		
28	**Swaran Jayanti Park** *Sec-10, Rohini*	1.922 hac	28° 43'34.91.364"N 77° 7'3.5.83.572"E					HD5(SwaranJyanti) Sec-10/Rohini/5	Plantation			Irrigation & Aqua Culture	–	Satisfactory, Dry during summer	Satisfactory		
29	**Swaran Jayanti Park** *Sec-10, Rohini*	1.922 hac	28° 43'34.91.364"N 77° 7'3.5.83.572"E					HD5(SwaranJyanti) Sec-10/Rohini/6	Plantation			Irrigation & Aqua Culture & Tourism	–	Satisfactory, wet	Satisfactory		
30	**Rohini** *Sec-20, Phase-3*	0.327 hac	28° 42'23.12"N 77° 4'3.17.49"E					HD5Sec-20/Rohini/7	Plantation			Irrigation & Aqua Culture	–	Satisfactory	–		
31	**Jheel Wala Park** *Sec-23, Rohini*	0.04 hac	28° 43'26.02"N 77° 4'53.05"E					HD5(Jheel Wala Park)Sec-23/Rohini/8	Plantation		NIL	Irrigation	–	Dry	NA		
32	**Pooth Kalan** *Sardar Patel Lake, Sec-23, Rohini*	1.861 hac	28° 42'56.87"N 77° 4'28.41"E					HD5(Sardar Patel Lake)Sec-23/Rohini/9	Plantation			Irrigation, Aqua Culture	–	Satisfactory, Dry during summer	Satisfactory		

33	**Dwarka** *Central Nursery, Sec-5*	0.16 hac	28° 35'37"N 77° 3'25"E					HD(Dwk)Sec-5/1	Surrounding by the green area in the catchment of the pond.	STP Water supplid by DJB	–	Horticulture purpose, Irrigation	No drain nearby by water body	Wet water body	–		
34	**Dwarka** *Sec-23*	0.60 hac	28° 35'58"N 77° 2'58"E					HD(Dwk)Sec-23/2	Thick population unauthorized Water body located inside park	STP Water supplid by DJB		Horticulture purpose, Irrigation	No drain nearby by water body	Wet water body	–		
35	**Pochanpur** *Sector-23 B, Dwarka*	0.74 hac	28° 33'29.84"N 77° 2'48.28"E					HD(Dwk)Sec-23/3	Very thin population around this water body and park	STP installation under process	Dry	Horticulture purpose, Irrigation	No drain nearby by water body	Dry water body	–		
36	**Nasirpur**	0.28 hac	28° 35'51.94"N 77° 05'29.34"E					HD(Dwk)/Nasirpur/4	Thick population unauthorized around park where Water body is located	STP Water supplid by DJB	Not Known	Horticulture purpose, Irrigation	No drain nearby by water body	Wet water body	–		
37	**Madipur Lake**	0.82 hac	28° 66'81.6"N 77° 11'93.1"E, ---------- 28° 66'94.1"N 77° 11'95.4"E					HD-3(Madipur Village/1	Residential Area		Neem, Shsham, Pipal, bottle brush	Irrigation, tourism	No drain nearby by water body	Dry	Not known		
38	**Madipur (Bhagwati Talab)**	1.20 hac	28° 66'89.5"N 77° 11'13.3"E, ---------- 28° 66'91.6"N 77° 12'25.7"E					HD-3(Madipur (Bhagwati Talab)Village/2	Residential Area and Industrial area		Pipal, bottle Palm, Neem, Bargad, Fish	Acqua Culture, irrigation, tourism	Peripheral drain		Rain shelter and tube well water		
39	**Pashchim Vihar** *(Lake and Park, Distt. Park, G-17)*	2.65 hac	28° 63'0.36"N 77° 09'12.2"E, ---------- 28° 63'18.5"N 77° 10'62.7"E					HD-3(G-17 Pashim Vihar)/3	Residential Area		Pipal, bottle Palm, Neem, Bargad, Fish, Ducks	Acqua Culture, irrigation, tourism	Peripheral drain	Developed, Intermittent water	Treated effluent from DJB STP Keshopur, Polishing unit being planned		

40	**Prasad Nagar** *(Lake and Park)*	1.03 hac	28° 64'63"N 77° 17'79.2"E, ---------- 28° 64'79.2"N 77° 17'92"E					HD-8/Prasad Nagar/2	Residential Area	–	Bottlerush, Resina, Lily, Fish	Acqua Culture, irrigation, tourism	Peripheral drain	Wet	Brakish		
41	**Todapur,** *(Dashghara)*	0.74 hac	28° 62'0.46"N 77° 16'4.36"E, ---------- 28° 62'2.17"N 77° 16'5.46"E					HD-8/Todapur/3	Residential Area	–	Kikar	Irrigation	–	Dry	No Water		
42	**Sanjay Lake**	42 acre (1.83 km x 93 m (App)	28° 37'1.88 "N 77° 17'27.23"E					HD-VII/(SANJAY LAKE)DJB/1	Water body is located inside the park surrounded by thick population	Not Assessed	Parthenium weds, Hyacinth root nodes	Irrigation	NIL	Wet	Not good problem of algae		
43	**District Park at Hauz Khas Opposite R.K. Puram**	6.57 hac	28° 55'5.16 "N 77° 19'4"E					HD-IV/(HAUZ KHAS)DJB/2	Inside the park, which is surrounded by thick population	Not Assessed	Desi Kikar, Duck	Irrigation	NIL	Dry	–		
44	**Smritivan** *Vasant Kunj*	6.57 hac	3156434.47"N 712390.95"E					HD-IV/(SMRITI VAN)DJB/3	Residential area, Inside the park	Not Assessed	Fish	Dry	NIL	Wet	Not Good		

45	**Sanjay Van**	3.99 hac	28° 31'55 "N 77° 10'30"E					HD-IV/(SANJAY VAN)DJB/4	Forest	Not Assessed	Prosopis Juliflora	Dry	NIL	Dry	–	
46	**Satpula Lake**	1.24 hac	28° 53'28.058 "N 77° 22'36.466 "E					HD-VI/(SATPULA LAKE)DJB/5	Forest/ASI monument, Inside the park	Not Assessed	–	Dry, Irrigation	NIL	Dry	–	
47	**Tikri Khurd**	17.48 hac						HD-X/(TIKRI KHURD)/6	Thick populated by colony park	Not Assessed	Parthenium, hysterophorus	Irrigation & Tourism	NIL	Wet	Not Good	
48	**Bhalswa Lake**	46.75 hac	28° 04'4.35"N 77° 01'0.16"E, ---------- 28° 74'30"N 77° 17'10"E					HD-X/(BHALSWA LAKE)DJB/7	Populated. Water body is located inside the bank	Not Assessed	NIL	Irrigation & boating	NIL	Wet	Not Good	
49	**Tihar Lake**	3.31 hac	28° 63'2.22"N 77° 10'4.55"E, ---------- 28° 63'0.36"N 77° 10'6.27"E					HD-X/(BHALSWA LAKE)DJB/8	Residential area. Water body inside the park.	Not Assessed	–	Irrigation and tourism	Peripheral drains of the park	Dry	NA	

NAME OF WATER BODY OWNING AGENCY : BDO (North & North West) (Rev.Deptt.) by IFCD (CD - V-VI-VII-VIII-XII)

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1									
				Water Quality													
				Major Cause of Pollution/Others	Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	Water Quality of Water Body (w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
50	**Bakhtawarpur**	Kh. No. 113 (8016.10 sqm)	28° 49'17.021" N 77° 10'28.759" E					G.No. 113	Agricultural land	Water body is dry	NIL	Abandoned	Water body is dry	Dry	Not applicable as water body is dry	Attached	Attached
51	**Bakhtawarpur**	Kh. No. 109 (17397 sqm)	28° 49'54.37" N 77° 10'47.13" E					G.No. 114	Residential area of village Bakhtawarpur	Not Aavailable	Plant - Hyacinth, Patera	Not used for any purpose	Local drain of village carrying domestic wate water and sewage	Wet	Not available	Attached	Attached
52	**Hamidpur**	Kh. No. 47/1 (14.569 sqm)	28° 49'42.88" N 77° 09'5.71" E					G.No. 147	Residential area of village Hamidpur	Wet-Flow & Inflow = 0.7 MLD, Outflow=NA, Evaporation=NA	NIL	Not used for any purpose	Local drain of village carrying domestic wate water and sewage	Wet	Not available	Attached	Attached
53	**Tajpur**	Kh. No. 41 min (5488.46 sqm)	28° 50'21.565" N 77° 10'19.840" E					G.No. 249	Residential area of village Tajpur	Wet-Flow & Inflow = 0.623 MLD, Outflow=0, Evaporation=NA	NIL	Not used for any purpose	Local drain of village carrying domestic wate water and sewage	Wet	Not available	Attached	Attached

54	**Hiranki**	Kh. No. 56/2 (8647.70 sqm)	28° 48'25.143" N 77° 10'34.449" E					G.No. 156	Agriculture land	Water body is dry	Neem, Kaner	Used for morning and evening walk by locals	Water body is dry	Dry	Not applicable as water body is dry	Attached	Attached
55	**Tajpur**	Kh. No. 39 (74.51 sqm)	28° 50'20.45" N 77° 10'06.83" E					G.No. 250	Residential area of village Tajpur	Wet-Flow & Inflow = NA, Outflow=NA, Evaporation=NA	Plant - Patera, Animal - NIL	Not used for any purpose	Local drain of village carrying domestic wate water and sewage	Wet	Not available	Attached	Attached
56	**Hiranki**	Kh. No. 534-535 (7632 sqm)	28° 48'3.006" N 77° 10'52.633" E					G.No. 155	Residential area of village	Water body is dry	Neem, Pilkhan, Keekar	Used for morning and evening walk by locals	Water body is dry	Dry	Not applicable as water body is dry	Attached	Attached
57	**Alipur**	Kh. No. 64/27 (6420 sqm)	28° 47'58.800" N 77° 08'10.109" E					G.No. 106	Alipur	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
58	**Bankner**	Kh. No. 43/26 (5265 sqm)	28° 50'56.748" N 77° 04'29.655" E					G.No. 117	Bankner Village	Feeding through house hold waste water nearby colonies	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Wet Water Body	Attached	Attached
59	**Barwala**	Kh. No. 87/4 (7800 sqm)	28° 45'49.907" N 77° 03'41.481" E					G.No. 265	Barwala Village	House hold waste water	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Wet Water Body	Attached	Attached
60	**Daryapur Kalan**	Kh. No. 107 (25180 sqm)	28° 49'4.828" N 77° 0'48.866" E					G.No. 139	Daryapur Village	Feeding through western Yamuna canal	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Water Quality of Western Yamuna Canal	Attached	Attached

61	**Harewali**	Kh. No. 19/19 min 20 (25180 sqm)	28° 50'6.026" N 77° 0'32.006" E					G.No. 154	Harewali Village	Feeding through western Yamuna canal	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Water Quality of Western Yamuna Canal	Attached	Attached
62	**Holambi Khurd**	Kh. No. 119 (11849 sqm)	28° 47'44.593" N 77° 6'8.159" E					G.No. 170	Holambi Khurd Village	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
63	**Khera Kalan**	Kh. No. 133 (22905.81 sqm)	28° 46'14.807" N 77° 7'11.032" E					G.No. 170	Khera Kalan Village	Feeding through western Yamuna canal	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Water Quality of Western Yamuna Canal	Attached	Attached
64	**Khera Khurd**	Kh. No. 268 (22905.81 sqm)	28° 46'52.619" N 77° 5'43.729" E					G.No. 181	Khera Khurd	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
65	**Naya Bans**	Kh. No. 19/27 (5763 sqm)	28° 47'23.585" N 77° 5'27.011" E					G.No. 217	Naya Bans	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
66	**Naya Bans**	Kh. No. 44/28 (4932 sqm)	28° 47'9.297" N 77° 5'39.463" E					G.No. 214	Naya Bans	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
67	**Sannoth**	Kh. No. 99 (15312 sqm)	28° 48'51.345" N 77° 4'9.449" E					G.No. 230	Sannoth	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached

68	**Singhola**	Kh. No. 28/26 (3657 sqm)	28° 48'51.345" N 77° 4'9.449" E					G.No. 234	195 Singhola	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
69	**Siraspur**	Kh. No. 759 (8557 sqm)	28° 45'35.737" N 77° 7'41.761" E					G.No. 265	Siraspur	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
70	**Tikri Khurd**	Kh. No. 15/9 (2167 sqm)	28° 45'35.737" N 77° 7'41.761" E					G.No. 255	Tikri Khurd	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
71	**Tikri Khurd**	Kh. No. 30.3/4 (2760 sqm)	28° 49'46.537" N 77° 7'30.659" E					G.No. 256	Tikri Khurd	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
72	**Tikri Khurd**	Kh. No. 30/1 (4072.41 sqm)	28° 49'46.537" N 77° 7'30.659" E					G.No. 256	Tikri Khurd	Runoff catchment area	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
73	**Naya Bans**	Kh. No. 42/28 (3755 sqm)	28° 47'0.320" N 77° 5'22.442" E					G.No. 213	Naya Bans	Rain Water	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Dry Water Body	Attached	Attached
74	**Khera Khurd**	Kh. No. 237 (20120 sqm)	28° 46'32.03" N 77° 5'29.33" E					G.No. 180	Khera Khurd	Feeding through western Yamuna canal	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Wet Water Body	Attached	Attached

75	**Holambi Khurd**	Kh. No. 117, 118 (15172 sqm)	28° 47'47.509" N 77° 5'36.369" E					G.No. 160	196 Holambi Khurd	Receiving waste water from neaby Locality	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Wet Water Body	Attached	Attached
76	**Barwala**	Kh. No. 87/6 (15172 sqm)	28° 45'50.555" N 77° 3'45.737" E					G.No. 266	Barwala	Receiving waste water from neaby Locality	Seasonal plant and Buffalow, Cow, Frog and Seasonal	Ground Water Recharge	N/A	Good	Wet Water Body	Attached	Attached
77	**Rani Khera**	Kh. No. 89/90 (2897 sqm)	28° 42'17.212" N 77° 1'46.757" E					G.No. 393	Not available	Inflow- house hold waste ans sewerage, Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 0.40 cusecs	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds	Ground Water Recharge	N/A	Good	(w.r.t pH-7.16, Temperature, Turbidity, BOD-79, COD-316, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-39 MPN)	Attached	Attached
78	**Nithari**	Kh. No. 23/5, 24/1 (9996 sqm)	28° 42'28.44" N 77° 3'13.86" E					G.No. 364	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 1 cusec	Hyacinth and Patera	Ground Water Recharge	3 Nos. drains from the streets falling directly into this water body	Wet	(w.r.t pH-7.7, Temperature-32, Turbidity, BOD-136, COD-150, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-$36x10^5$)	Attached	Attached
79	**Rasulpur**	Kh. No. 33 (3040 sqm)	28° 42'24.67" N 77° 11'0.94" E					G.No. 398	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 1 cusec	Hyacinth and Patera	Ground Water Recharge	NIL	Wet	(w.r.t pH-7.80, Temperature-31.3, Turbidity, BOD-5, COD-31, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-$10x10^7$)	Attached	Attached

80	**Ghewra**	Kh. No. 264 (14288 sqm)	28° 41'41.70" N 76° 54.25" E					G.No. 302	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 1 cusec	Hyacinth and Patera	Ground Water Recharge	NIL	Wet	(w.r.t pH-7.60, Temperature-29.3, Turbidity, BOD-87, COD-173, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-$8x10^7$)	Attached	Attached
81	**Pooth Khurd**	Kh. No. 157 (25061.17 sqm)	28° 46'27.29" N 77° 2.57.92" E					G.No. 224	Not available	Inflow-0.70 cusec/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- house hold waste water andsewage	Hyacinth and Patera	Ground Water Recharge	NIL	Wet	(w.r.t pH-8, Temperature-29.40, Turbidity, BOD-165, COD-225, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-4x10)	Attached	Attached
82	**Sultanpur**	Kh. No. 96/1/1, (28950 sqm)	28° 45'54.52" N 77° 2.16.56" E					G.No. 414	Not available	Inflow/Outflow- Rain fed & DJB fed, Evaporation- 0.005 m/day, magnitude of flow- Rain fed & DJB fed	Neem, Lesua, Pipal, banyan and vilayati	Ground Water Recharge	NIL	Wet	(w.r.t pH-7.50, Temperature-32.30, Turbidity, BOD-38, COD-56, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-4x16)	Attached	Attached
83	**Ghewra**	Kh. No. 223, 223/1 (14988 sqm)	28° 41'35.47" N 76° 59.50.51" E					G.No. 301	Not available	Inflow- household waste and sewerage/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 1.2 Cusecs	Hyacinth	Ground Water Recharge	NIL	Wet	(w.r.t pH-7.9, Temperature-31.6, Turbidity, BOD-107, COD-120, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-34x10^5)	Attached	Attached

84	**Mohd. Pur Majri**	Area - 27090 sqm	28° 43'34.10" N 76° 1.33.38" E					G.No. 347	Not available	Inflow- household waste and sewerage/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 0.80 Cusecs	Hyacinth and buffalo	Ground Water Recharge	NIL	Wet	(w.r.t pH-78, Temperature-30.4, Turbidity, BOD-29, COD-300, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-30x10^4)	Attached	Attached
85	**Salahpur Majra**	Kh. No. 20/12, 13/14 (10357.37 sqm)	28° 46'23.076" N 76° 59.28.399" E					G.No. 402	Not available	Inflow- 400 CMD/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- Rain Water	NIL	Ground Water Recharge	NIL	Wet	(w.r.t pH8.73, Temperature-, Turbidity, BOD-16.1, COD-64.40, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform NIL	Attached	Attached
86	**Nizampur**	Kh. No. 505 (4879 sqm)	28° 43'8.83" N 76° 57.34.59" E					G.No. 371	Not available	Inflow- household waste and sewerage/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 0.80 Cusecs	Plants-Reeds & grasses are seen at certain locations, Animal- Pigs	Ground Water Recharge	NIL	Wet	(w.r.t pH-7.7, Temperature-30, Turbidity, BOD-145, COD-320, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-92x10^7)	Attached	Attached
87	**Bawana**	Kh. No. 108/25 (1023.91 sqm)	28° 47'55.690" N 76° 1.39.772" E					G.No. 130	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- NIL	Hyacinth	Ground Water Recharge	NIL	Dry	(w.r.t pH 6.8, Temperature, Turbidity, BOD-38.2, COD-142, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform18)	Attached	Attached

88	**Nangal Thakran**	Kh. No. 87 (4414 sqm)	28° 47'54.578" N 77° 0.31.056" E					G.No. 204	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- NIL	Hyacinth & Patera	Ground Water Recharge	NIL	Wet	(w.r.t pH 8.3, Temperature, Turbidity, BOD-11.90, COD-47.42, DO, Salinity-210.04, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-29)	Attached	Attached
89	**Rani Khera**	Kh. No. 74/2 (7769 sqm)	28° 47'54.578" N 77° 0.31.056" E					G.No. 392	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 3 Cusec	Hyacinth & Patera	Ground Water Recharge	NIL	Wet	(w.r.t pH 87.8, Temperature- NA, Turbidity-NA, BOD-82.5, COD-30.15, DO-NA, Salinity-242.4, Dissolved Gases-NA; Dissolved or Suspended Nutrients- 14.3; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform	Attached	Attached
90	**Sawada**	Kh. No. 229 (12322.85 sqm)	28° 42'35.413" N 76° 59.8.778" E					G.No. 406	Not available	Evaporation- 0.005 m/day	Hyacinth, Buffalo	Ground Water Recharge	NIL	Wet	(w.r.t pH 7.02, Temperature, Turbidity, BOD-29.60, COD-118.56, DO-NA, Salinity-242.4, Dissolved Gases-NA; Dissolved or Suspended Nutrients- 14.3; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform- 42.00)	Attached	Attached
91	**Budhanpur**	Kh. No. 13/2,10/2,13 /20 (1244.67 sqm)	28° 45'15.687" N 77° 00.13.133" E					NA	Not available	Inflow/Outflow- NIL, Evaporation- 0 m/day, magnitude of flow- 0 Cusec		Ground Water Recharge	NIL	Wet	(w.r.t pH, Temperature, Turbidity, BOD-42.1, COD-168.4, DO-NA, Salinity-190.4, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform-62)	Attached	Attached

92	**Mungeshpur**	Kh. No. 22/34 (13151 sqm)	28° 48'54.85" N 76° 58.9.55" E					G.No. 108	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 1 Cusec	Patera	Ground Water Recharge	NIL	Wet	(w.r.t pH-7.8, Temperature-30.2, Turbidity-NA, BOD-213, COD-321, (DO-NA, Salinity-190.4, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Coliform-14x10^7)	Attached	Attached
93	**Auchandi**	Kh. No. 85 (5920 sqm)	28° 49'15.19" N 76° 59'56.091" E					G.No. 281	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow	Hyacinth & Patera	Ground Water Recharge	NIL	Wet	(w.r.t pH-6.89, Temperature, Turbidity, BOD-39.6, COD-158.9, (DO, Salinity-214.4, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Coliform)	Attached	Attached
94	**Budhanpur**	Kh. No. 36/3,36/7,8 (5198.98 sqm)	28° 45'15.6" N 76° 00'13.1" E					G.No. 129	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow-1 Cusec	Hyacinth & Patera	Ground Water Recharge	NIL	Wet	(w.r.t pH-7.4, Temperature-NA, Turbidity-NA, BOD-46.6, COD-286.30, (DO, Salinity-294.4, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Coliform-28)	Attached	Attached
95	**Bawana**	Kh. No. 74/18/23 (3461.83 sqm)	28° 48'26.702" N 77° 1'47.967" E						Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- NIL	Hyacinth & Patera	Ground Water Recharge	NIL	Dry	(w.r.t pH-7.93, Temperature, Turbidity, BOD-51.10, COD-204.50, (DO, Salinity-294.4, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Coliform-62)	Attached	Attached

96	**Ladpur**	Kh. No. 72/2/1 (6275 sqm)	28° 44'11.74" N 76° 59'38.79" E					G.No. 336	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 0.28 Cusecs	Hyacinth & Patera	Ground Water Recharge	NIL	Dry	(w.r.t pH-7.93, Temperature, Turbidity, BOD-51.10, COD-204.50, (DO, Salinity-294.4, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Coliform-62)	Attached	Attached
97	**Karala**	Kh. No. 267/1 (11980 sqm)	28° 44'5.01" N 77° 1'42.05" E					G.No. 326	Not available	Inflow- house hold waste and sewerage/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- 1 Cusecs	Hyacinth	Ground Water Recharge	NIL	Wet	(w.r.t pH-7.9, Temperature-31.2, Turbidity, BOD-49, COD-54, (DO, Salinity-294.4, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Coliform-14x10^5)	Attached	Attached
98	**Bawana**	Kh. No. 203 (3914.48 sqm)	28° 48'10.970" N 77° 2'4.504" E					G.No. 131	Not available	Inflow/Outflow- NIL, Evaporation- 0.005 m/day, magnitude of flow- Nil	Hyacinth & Patera	Ground Water Recharge	NIL	Dry	(w.r.t pH-6.72, Temperature, Turbidity, BOD-34.6, COD-138.3, (DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Colifor-16)	Attached	Attached
99	**Bakkarwala**	Kh. No. 91/2 (2.57 acre)	28° 40'2.98" N 77° 0'47.20" E						Surrounding Bakkarwala Village	No inflow in the pond	NA	NA	NIL	Wet	(w.r.t pH-8.5, Temperature-31.4 C, Turbidity, BOD-160 mg/L, COD-597 Mg/L, (DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Colifor)	Attached	Attached

100	**Baprola**	Kh. No. 6/17/2, 6/18/2, 6/24/2, 6/24/3 (1.7 acre)	28° 38'35.00" N 77° 0'53.61" E						Surrounding Baprola Village	No inflow in the pond	NA	NA	NIL	Wet	(w.r.t pH-7.3, Temperature-27 C, Turbidity, BOD-175 mg/L, COD-244 Mg/L, (DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Coliform)	Attached	Attached
101	**Hirankudna**	Kh. No. 564 (2.69 acre)	28° 40'15.90" N 77° 0'6.43" E						Surrounding Hirankudna Village	No inflow in the pond	NA	NA	NIL	Wet	(w.r.t pH-7.4, Temperature-29 C, Turbidity, BOD-107 mg/L, COD-232 Mg/L, (DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals-NA and Faecal Coliform)	Attached	Attached
102	**Ghitorni**	Kh. No. 437 (6845 sqm) (0.91 acre)	28° 28'29.38.18" N 77° 08'24.18" E						Residents village area	1 No. PWD Deptt.	NA	NA	1 Drain PWD	Wet	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Attached	Attached
103	**Aya Nagar**	Kh. No. 1575 (17699 sqm) (1.77 acre)	28° 28'16.5" N 77° 07'46.4" E						Residents village area	No	NA	NA	No	Dry	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Attached	Attached

104	**Jonapur**	Kh. No. 194 (9564 sqm) (0.95 hac)	28° 28'16.5" N 77° 07'46.4" E					**203**	Residents village area	No	NA	NA	No	Dry	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Attached	Attached
105	**Rajpur**	Kh. No. 38 (6569 sqm) (0.65 hac)	28° 29'35.0" N 77° 11'28.1" E						Residents village area	No	NA	NA	No	Dry	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Attached	Attached

NAME OF WATER BODY OWNING AGENCY : BDO (South West) (Rev.Deptt.) by IFCD (CD - XIII)

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1											
				Water Quality															
				Major Cause of Pollution/Others	0.....	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	Water Quality of Water Body (w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
106	**Dichaon Kalan**	Kh. No. 97/15/2 (4 bigha 8 biswa) (Circular (Approx.)	28° 38'52.39" N 76° 59'27.32" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
107	**Mundela Kalan**	Kh. No. 78 (7 bigha 16 biswa) (Circular (Approx.)	28° 36'38.54" N 76° 53'40.83" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains dry **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Dry		Yet to be received from NEERI	
108	**Issapur**	Kh. No. 150 (0 bigha 15 biswa) (Circular (Approx.)	28° 33'30.11" N 76° 52'06.35" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains dry **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	

109	**Mitraon**	Kh. No. 188 (8 bigha 15 biswa) (Circular (Approx.)	28° 36'27.71" N 76° 56'59.73" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains dry **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Dry		Yet to be received from NEERI	
110	**Khera Dabar**	Kh. No. 53 (18 bigha 3 biswa) (Circular (Approx.)	28° 35'06.75" N 76° 56'15.27" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Dry		Yet to be received from NEERI	
111	**Malikpur**	Kh. No. 58 (19 bigha 1 biswa) (Circular (Approx.)	28° 32'57.86" N 76° 53'56.36" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
112	**Kair (Adjacent to Federal Bank)**	Kh. No. 19/24 (12 bigha 17 biswa) (Circular (Approx.)	28° 37'23.73" N 76° 55'17.38" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
113	**Jaffarpur Kalan**	Kh. No. 473 (06 bigha 01 biswa) (Circular (Approx.)	28° 35'29.03" N 76° 55'05.49" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	

114	**Ujwa**	Kh. No. 105 (09 bigha 12 biswa) (Circular (Approx.)	28° 33'50.19" N 76° 54'40.15" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
115	**Hastsal**	Kh. No. 55/13, 14/1, 16,17 & 18 (4 Acres) (Circular (Approx.)	28° 37'38.82" N 76° 03'18.6" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
116	**Ujwa**	Kh. No. 113 (9 Bigha) (Circular (Approx.)	28° 34'05.07" N 76° 54'26.84" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
117	**Daryapur Khurd**	Kh. No. 66 (13 Bigha 01 Biswa) (Circular (Approx.)	28° 33'05.43" N 76° 54'37.07" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
118	**Kair** *(Opp. Veterinary Hospital, Gorewala Pond)*	Kh. No. 64/2,3 (21 Bigha 02 Biswa) (Circular (Approx.)	28° 37'25.56" N 76° 54'56.45" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	

119	**Jharoda Kalan**	Kh. No. 19/9 (13 Bigha 06 Biswa) (Circular (Approx.)	28° 38'56.12" N 76° 55'50.36" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
120	**Jaffarpur Kalan**	Kh. No. 896 (07 Bigha 16 Biswa) (Circular (Approx.)	28° 35'23.60" N 76° 55'18.84" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	
121	**Daryapur Khurd**	Kh. No. 7/16/1 (04 Bigha 02 Biswa) (Circular (Approx.)	28° 33'07.31" N 76° 54'73.73" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains Dry **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Only for recreation as the area is surrounded by fields and one side village road	NIL	Dry		Yet to be received from NEERI	
122	**Nangli Sakrawati**	Kh. No. 52 (03 Bigha 09 Biswa) (Circular (Approx.)	28° 37'08.56" N 77° 00'59" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains Dry **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Only for recreation as the area is surrounded by Colony	NIL	Dry		Yet to be received from NEERI	
123	**Kair** *(Opp. Cremation Ground Road)*	Kh. No. 62/2 (0 Bigha 05 Biswa) (Circular (Approx.)	28° 37'31.00" N 76° 55'10.71" E						Rural village, No industries	**a.** Inflow: Rain water, Pond Remains wet due to inflow from surrounding area **b.** Out flow: Nil **c.** Evaporation : 0.005m/Day **d.** Flooding Frequency: Nil	NIL	Irrigation	NIL	Wet		Yet to be received from NEERI	

NAME OF WATER BODY OWNING AGENCY : BDO (South West) (Rev.Deptt.) by IFCD (CD - I)

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1										
				Water Quality														
				Major Cause of Pollution/Others	Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	Water Quality of Water Body (w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
124	Kharkhari Nahar	Kh. No. 23/27 (0.069 hac)	28° 35'27.752 N 76° 57'47.552" E					(South West)	Surrounding village area	One drain outfalls in this pond	Kikar & bushes	Ground water recharge	On drain (small) outfalls	Wet	N/A		
125	Kharkhari Nahar	Kh. No. 6/11/2 (0.15 hac)	28° 35'27.752 N 76° 57'47.552" E					(South West)	Surrounding village area	Inflow of waste water from one location	Kikar & pipal etc	Ground water recharge	NIL	Wet	N/A		
126	Khera	Kh. No. 79 (0.089 hac)	28° 35'48.015 N 76° 58'14.960" E					(South West)	Surrounding village area	No inflow of waste water in the pond	N/A	N/A		Dry	N/A		

127	**Paprawat**	Kh. No. 146 (0.089 hac)	28° 35'20.017 N 76° 58'32.358" E					(South West)	Surrounding village area	No inflow of waste water in the pond	N/A	Ground water recharge	No drain outfalls in this pond	Dry	N/A		
128	**Pindwalan Khurd**	Kh. No. 31/4 (0.12 hac)	28° 33'14.921 N 76° 57'52.540" E					(South West)	Surrounding village area	No inflow of waste water in the pond	Kikar & Pipal	Ground water recharge	N/A	Dry	N/A		
129	**Rewla Khanpur**	Kh. No. 98 (0.25 hac)	28° 33'58.174 N 76° 58'54.509" E					(South West)	Surrounding village area	No inflow of waste water in the pond	Kikar & dense Bushes	N/A	No drain outfalls in this pond	Dry	N/A		
130	**Rawta** *(Privat/Individual)*	Kh. No. ---- (291 Acres)	28° 30'37.67 N 76° 55'38.53" E ----------28° 30'55.68 N 76° 55'22.42" E					(South West)	NIL	Major inflow in Badshapur drain of Haryana	N/A	N/A	Badshapur Drain (Haryana)	Wet	Being furnished by DPCC	Yet to be finalized	
131	**Kanganheri**	Kh. No. 111 (1.20 hac)	28° 32'41.13 N 76° 59'18.65" E					115 (South West)	Surrounding village area	There are many small drains out falling all around thhis pond	Kikar etc.	No use at present	There are many small drains outfilling all around this pond	Wet	N/A		

132	**Rewla Khanpur**	Kh. No. 81 (0.10 hac)	28° 33'54.521 N 76° 58'41.417" E					(South West)	**210** Surrounding village area	No inflow of waste water in the pond	Kikar & dense Bushes	N/A	No drain outfalls in this pond	Wet	N/A	
133	**Salahapur**	Kh. No. 16/15 (0.43 hac)	28° 35'58.82 N 77° 03'39.00" E					(South West)	Surrounding village area	No inflow of waste water in the pond	N/A	Ground water recharge	No drain outfalls in this pond	Dry	N/A	
134	**Dinpur**	Kh. No. 1087 (2.27 hac)	28° 35'27.391 N 77° 59'58.254" E						Surrounding Dinpur village	No inflow in the pond	N/A	N/A	NIL	Dry	N/A	
135	**Paprawat**	Kh. No. 181 (0.28 hac)	28° 35'27.391 N 77° 59'58.254" E					(South West)	Surrounding village area	No inflow of waste water in the pond	N/A	Ground water recharge	No drain outfalls in this pond	Dry	N/A	
136	**Bijwasan**	Kh. No. 17,28, 23/24 (0.42 hac)	28° 35'27.391 N 77° 59'58.254" E					(South West)	Surrounding village area	No inflow of waste water in the water body except rain water	Kikar	N/A	No drain outfalls in this pond	Dry	N/A	

137	**Kapashera**	Kh. No. 664/1 (0.12 hac)	28° 31'39.540 N 77° 04'57.766" E					(South West)	Surrounding village area	No inflow in this water body	Kikar plants	N/A	N/A	Dry	N/A	
138	**Rangpuri**	Kh. No. 105 (0.25 hac)	28° 31'39.540 N 77° 04'57.766" E					968 (South)	Surrounding village	Inflow of sewage water	–	–	–	Wet	N/A	
139	**Bijwasan**	Kh. No. 168 (0.50 hac)	28° 32'07.430 N 77° 03'26.829" E					(South West)	Surrounding village	No inflow of waste water except rain water	Kikar & Pipal	N/A	No drain outfalls in this pond	Dry	N/A	
140	**Rajokari**	Kh. No. 446 (0.12 hac)	28° 31'07.241" N 77° 06'25.079" E					(South)	Surrounding village	No inflow of waste water in the water body.	NIL	N/A	N/A	Dry	N/A	
141	**Ghummanhera**	Kh. No. 103 (0.30 hac)	28° 32'04.399" N 76° 56'28.649" E					651 (South West)	Surrounding village	Village draws inflow in the pond	Hyacinth	No designated used of this pond	Village drains	Wet	N/A	

142	**Rangpuri**	Kh. No. 660 (0.35 hac)	28° 32'02.833" N 77° 79'09.941" E					969 (South West)	**212** Surrounding village	No inflow in the pond	-	-	-	Dry	N/A	
143	**Shikarpur**	Kh. No. 98 (0.40 hac)							Surrounding Shikarpur village	No inflow in the pond	N/A	Ground water recharge	NIL	Wet	N/A	
144	**Daulatpur**	Kh. No. 22/26 (0.15 hac)	28° 32'44.556" N 76° 56'55.661" E					(South West)	Surrounding village area	No inflow of waste water in this pond		N/A		Dry	N/A	
145	**Daurala**	Kh. No. 43 (0.36 hac)	28° 30'39.73" N 76° 53'41.95" E					(South West)	Surrounding village area	No inflow of waste water in this pond	Kikar	N/A	One small drain outfall in this pond	Wet	N/A	

NAME OF WATER BODY OWNING AGENCY : EDMC **213**

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1										
				Water Quality														
				Major Cause of Pollution/Others	Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	Water Quality of Water Body (w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
146	**Welcome Jheel**	Area-(32 Acre)	28° 40'22.71"N 76° 16'31.49" E						Welcome Colony, Shyam Lal collage & Welcome Metro Station, Population about 1.20 Lacs	N/A	Bottle Brush, Alstonia, Ashok, Palm, Shisham, Pilkhan, Arjun, Hamelia, Ficus,	Proposed as Tourism	Drain water to be filled after treated	Wet	Revival work is on going	The work has been started for revival in progress	
147	**Ghazipur Village**	Area-(3.57 Acre)	28° 37'58.58"N 77° 19'11.10" E						Two side village area about .90 Lac population, one side vegatable mandi other side open space of DDA	N/A	Kaner & Chandni, No any animal at present	Now filled up all area	N/A	Filled up area, No water at present	No water due to filled up	An NGO has applied for said site & further under progress.	
148	**Mandawli**	Area-(8.35 Acre)							Three side village, about 1.5 Lac population, one side other MCD park	No inflow of waste water in the pond	Kikar & Kaner	Now filled up all area, No water at present	-	No water at present	No water due to filled up	A letter received from M.P. regarding transfer to DDA & file under progress	

NAME OF WATER BODY OWNING AGENCY : SDMC

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1										
				Water Quality														
				Major Cause of Pollution/Others	Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	Water Quality of Water Body (w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
149	**Masoodpur**	Kh. No. 205	28°28'41.1989"N 76°07'49.9422"E						One side Road and One side Village Masoodpur, One side B-7 Vasant Kunj, One side B-7 Road	I	I	Protected Biodiversity	I	Develop/Greenery	_		
150	**Aya Nagar** *(Near Bus Stand)*	Kh. No. 1575 (21 Bigha)	28°28'41.1989"N 76°07'49.9422"E						One side Bus Terminal, One side Delhi Govt. School, One side Sunday Market and One side Village Houses	I	I	Protected Biodiversity	I	I	N/A		
151	**Jaunapur**	Kh. No. 194 (1.34 Hac)	28°27'44.8106"N 77°09'15.3662"E						Three side Road Colony and one side residential houses	I	I	Aquaculture	I	I			

152	**Jaunapur** *(Kholi Talab Park Bheem Basti)*	Kh. No. 122 (1.222 Hac)	28°27'44.8106"N 77°09'15.3662"E						One side Road, One side residential houses and 2 side Forestt	-	-	Aquaculture	-	-		
153	**Bagdola** *(Water Body near Malaria Office, Sec-8, Dwarka)*	Kh. No. 31 (2.46 Acre)	28° 57'69.93" N 76° 07'38.28" E						One side road gate and two sides vacant DDA land and Malaria Office	-		No water available	No	Good		
154	**Najafgarh** *(Water Body park near sr. sec. school, Dharampura, Najafgarh)*	(1.035 Acre)	28° 61'03.66" N 76° 78'62.96" E						One side school, other side road. Two side resident area	-	-	No water available	No	Clean		
155	**Najafgarh** *(Water Body behind DTC Terminal)*	Kh. No. ---- (1.36 Acres)	28° 61'59.74" N 76° 97'80.37" E						One side road, other side DTC Bus Depot terminal and two side residential area	-	-	No water available	No	Good		
156	**Bagdola** *(Jahaz wala park/Water Body)*	Kh. No. 40 (2.45 Acres)	28° 57'35.53" N 77° 07'09.38" E						All around residential houses	-	-	No water available	No	Good		

157	**Pochanpur** *(Sector-23, Dwarka)*	Kh. No. 34 (1.3298 Acres)	28° 56'286" N 77° 04'96.28" E						**216** Shani Mandir in front of gate and Road and other sides of houses residential	-	-	No water available	No	Good			
158	**Palam** *(Sector-7, Dwarka)*	Kh. No. 155 (2.57 Acres)	28° 59'.18" N 77° 07'813" E						One side DJB, two side road, other side apartment	-	-	Water available	No	Good			
159	**Palam** *(Water body near Ramphal Chowk, Sector-7, Dwarka)*	Kh. No. 123 (1.85 Acres)	28° 58'62.39" N 77° 07'22.58" E						All around residential houses	-	-	Water available	No	Clean			
160	**Palam** *(Water body near Gokul Garden, Sector-7, Dwarka)*	Kh. No. 153 (2.15 Acres)	28° 59'04.42" N 77° 07'37" E						Three side Road, One side Gokul Garden	-	-	Water available	No	Good			
161	**Palam** *(Water body near Gokul Garden, Sector-7, Dwarka)*	Kh. No. 153 (2.15 Acres)	28° 59'04.42" N 77° 07'37" E						Three side Road, One side Gokul Garden	-	-	Water available	No	Good			

162	**Kapashera**	Kh. No. 664/1 (0.12 hac)	28° 31'39.540 N 77° 04'57.766" E						**217** Surrounding village area	No inflow in this water body	Kikar plants	N/A	N/A	Dry	N/A		
163	**Rangpuri**	Kh. No. 105 (0.25 hac)	28° 31'39.540 N 77° 04'57.766" E						Surrounding village	Inflow of sewage water	-	-	-	Wet	N/A		
164	**Bijwasan**	Kh. No. 168 (0.50 hac)	28° 32'07.430 N 77° 03'26.829" E						Surrounding village	No inflow of waste water except rain water	Kikar & Pipal	N/A	No drain outfalls in this pond	Dry	N/A		
165	**Rajokari**	Kh. No. 446 (0.12 hac)	28° 31'07.241" N 77° 06'25.079" E						Surrounding village	No inflow of waste water in the water body.	NIL	N/A	N/A	Dry	N/A		
166	**Ghummanhera**	Kh. No. 103 (0.30 hac)	28° 32'04.399" N 76° 56'28.649" E						Surrounding village	Village draws inflow in the pond	Hyacinth	No designated used of this pond	Village drains	Wet	N/A		

167	**Rangpuri**	Kh. No. 660 (0.35 hac)	28° 32'02.833" N 77° 79'09.941" E					**218** Surrounding village	No inflow in the pond	I	I	I	Dry	N/A		
168	**Shikarpur**	Kh. No. 98 (0.40 hac)						Surrounding Shikarpur village	No inflow in the pond	N/A	Ground water recharge	NIL	Wet	N/A		
169	**Daulatpur**	Kh. No. 22/26 (0.15 hac)	28° 32'44.556" N 76° 56'55.661" E					Surrounding village area	No inflow of waste water in this pond		N/A		Dry	N/A		
170	**Daurala**	Kh. No. 43 (0.36 hac)	28° 30'39.73" N 76° 53'41.95" E					(South West) Surrounding village area	No inflow of waste water in this pond	Kikar	N/A	One small drain outfall in this pond	Wet	N/A		

NAME OF WATER BODY OWNING AGENCY : North MCD

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1										
				Water Quality														
				Major Cause of Pollution/Others	Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	Water Quality of Water Body (w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
171	**Naini Lake** *(Modal Town)*	Area - 2.61 hac	28°70'20.69"N 77°12'45.70"E						N/A		Yes	Protected Biodiversity	N/A	Good	N/A		
172	**Roshanara Bagh Lake**	Area - 2.20 hac	28°67'37.35"N 77°19'78.94"E						N/A	N/A	N/A	N/A	-	Dry	N/A		
173	**Narela** *(Pana Paposian)*	Area - 2.20 hac	28°85'07.86"N 77°09'47.42"E					N/A	N/A	N/A	No information	No information	N/A	Open filled up	N/A		

174	**Narela** *(Opposite Mata Mansa Devi Mandir)*	Area - 1.31 Acre	28°84'66.463"N 77°11'79.23"E						**220** N/A	N/A	N/A	N/A	N/A	Low lying		
175	**Chaukri Mubarikabad**		28°67'45.88"N 77°17'69.92"E						N/A	N/A	N/A	N/A	N/A	No wet water body/water body exists		
176	**Samay Pur** *(Krishna Vatika Park)*	Area - 1.31 Acre	28°44'55.18"N 77°08'42.04"E						N/A	N/A	N/A	N/A	N/A	N/A	N/A	

NAME OF WATER BODY OWNING AGENCY : ASI

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1										
				Water Quality											Water Quality of Water Body			
				Major Cause of Pollution/Others	Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
177	**Baoli Tughlakabad Fort (Palace Area)**	Area - 0.0414 hac	28°30'40.29"N 77°15'47.31"E					NIL	NO	NO	Yes	NO	NO	–	–			
178	**Baoli Tughlakabad Village**	Area - 0.2.25 hac	28°31'06.69"N 77°15'26.28"E					NIL	NO	NO	Yes	NO	NO	–	–			
179	**Baoli Tughlakabad Village**	Area - 0.1551 hac	28°30'43"N 77°15'53.18"E					NIL	NO	NO	Yes	NO	NO	–	–			

180	**Baoli –II Tughlakabad Fort**	Area - 0.884 hac	28°30'45.43"N 77°15'35.87"E					NIL	**222** NO	NO	Yes	NO	NO	I	–	
181	**Rajon Ki Baoli**	Area - 0.0240 hac	28°31'13.50"N 77°10'59.77"E					NIL	NIL	NO	Yes	NO	NO	I	–	
182	**Hauz-e- Samshi**	Area - 0.2 hac	28°30'50.93"N 77°10'40.11"E					NIL	NO	NO	Yes	NO	NO	I	–	
183	**Gandhak Ki Baoli**	Area - 0.22 hac	28°31'15.64"N 77°10'54.11"E					NIL	NO	NO	Yes	NO	NO	I	–	
184	**Wazirpur Ka Gumbad (Wazirabad Baoli)**	Area - 0.35 hac	28°33'44.41"N 77°10'30.01"E					NIL	NO	NO	Yes	NO	NO	I	–	

185	**Baoli (Red Fort)**	Area - 0.0597 hac	28°39'31.72"N 77°14'26.98"E					NIL	**223** NO	NO	Yes	NO	NO	I	–	
186	**Hazrat Nizamuddin Ki Baoli**	Area - 0.06578 hac	28°35'30.75"N 77°14'30.96"E					NIL	NO	NO	Yes	NO	NO	I	–	
187	**Arab Ki Sarai Baoli**	Area - 0.005464 hac	28°35'27.35"N 77°14'55.67"E					NIL	NO	NO	Yes	NO	NO	I	–	

NAME OF WATER BODY OWNING AGENCY : Delhi Jal Board

S. No.	Name of Village/ Water Bodies/Pond's	Khasra No./Areas	Lat/Long	Status				Annexure-1										
				Water Quality														
				Major Cause of Pollution/Others	Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Allocated UIN	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	Major Plant and Animal communities present in the water body	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	Major Drains outfall into Water Body	Physical condition of the water Body	Water Quality of Water Body (w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	Proposed Action Plans with action-wise implementing agency (annexures), estimated cost and timelines for completion	Any Other relevant information
188	**Kondli** *(STP & Staff Quarters)*	Kh. No. 471/1 29(1 bigha 3 biswa)	28°36.653'N 77°19.230'E					G. No. 16	Areas is surrounded by STP & staff quarter of DJB	N/A	N/A	N/A	N/A	Does not exist	–	Area acquired by DJB for construction of STP at Kondli STP in operation & staff quarters exists.	
189	**Kondli** *(STP & Staff Quarters)*	Kh. No. 628/219 (3 bigha 0 biswa)	28°36.952'N 76°19.553'E					G. No. 17	Areas is surrounded by STP & staff quarter of DJB	N/A	N/A	N/A	N/A	Does not exist	–	Area acquired by DJB for construction of STP at Kondli STP in operation & staff quarters exists.	
190	**Ghonda** *(SPS)*	Kh. No. 5 (0 Bigha 12 Biswa)	28° 41' 33.123"N 77° 15' 59.581"E					G. No. 62	Surrounded with population	N/A	N/A	N/A	N/A	Does not exist	–	Area acquired by DJB for construction of Sewage Pumping Station. Sewage Pumping Station is in operation.	

191	**Ghonda** *(SPS)*	Kh. No. 6 (6 Bigha 15 Biswa)	28° 41'32.509" N 77° 16'1.849" E					G. No. 63	**225** Surrounded with population	N/A	N/A	N/A	N/A	Does not exist	–	Area acquired by DJB for construction of Sewage Pumping Station. Sewage Pumping Station is in operation.	
192	**Masoodabad** *(Najafgarh SPS)*	Kh. No. 165 (17 Bigha 9 Biswa)	28° 36'51.503" N 77° 0' 4.193" E					G. No. 736	Surrounded with population & DJB Office	N/A	N/A	N/A	N/A	Does not exist	–	Area acquired for construction of Sewage Pumping Station which is operation	
193	**Mohd. Pur Maijri**	Kh. No. 10/27min (33 Bigha 5 Biswa)	28° 43'44.853" N 77° 1'59.090" E					G. No. 737	Surrounded with population & DJB Office	N/A	N/A	N/A	N/A	Does not exist	–	Area acquired for construction of Sewage Pumping Station which is operational.	

FORMAT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)"IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S. No.	Content		
1	Name of the State/UT		
	Contact Details (Department-wise		

Name of the State/UT Department	Name of the Nodal Officer	Contact Tel No	Mobile No	E-mail
Delhi DDA	Sh. Laxmi Narayan	46544478	09311487678	supdhort@gmail.com

2	Information on water bodies such as Lakes & Ponds		

Type of Water Body	Total No of Water Bodies Identified	Ownership of Identified Water Bodies (Indicate No of Water Bodies)		Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT		
		Government	Private Individual	Total No of Water Bodies Selected for Restoration	Total No of Water Bodies restored so far	Total No of Water Bodies presently under restoration
Ponds	49	DDA Horticulture	-	49 Nos.	4 Nos.	45 Nos. (45 Out of which eight no. water bodies are being handed over to Delhi Jal Board)

3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes .
4	Major causes of pollution in identified water bodies	:	Drainage & mixing of sewerage water
5	Other problems Associated with Identified Water Bodies	:	---

6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT —	:

Type of Water body	No. of identified water bodies	No. of Water Quality Monitoring Stations	No. of Water Bodies complying to		
			Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after Conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/ Any other criteria
Lakes					
Ponds					

7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	Attached
8	Any other relevant information	:	49 No. of water bodies as per list enclosed are located inside the parks of DDA, which are primarily used for irrigation of parks and recreation purpose. 32 No. of water bodies are dry which are primarily being used for rain water harvesting and recharging of ground water. Many water bodies which are wet throughout the year are supported by polluted local drains. Action plan has been prepared to treat the drain by installing STPs as per parameters fixed by Hon'ble NGT. 8 No. of water bodies of Horticulture wing have been handed over to DJB for rejuvenation.

Date:- 27/4/2020

(S.K. Meena)
Dy.Director(Hort.)HQ
O/o Pr.Commr.(Pers./Hort. LS)

D-1

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS Iconics)	:	Green Area at Mandoli Road 28°41'53.79"N to 77°18'51.88"E
2	Details of Area and Dimensions of the Water Body	:	235x66x1.5m
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	During monsoon 0.8m/Dry in rest period
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-9 Mandoli/1
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	populated
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NIL
8	Major Plant and Animal communities present in the water body	:	NIL
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Dry (Seasonal Wet)
12	Water Quality of Water Body	:	---

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	0.025 MLD	NIL
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NIL
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	----	----	----	----	----
			HW	----	----	----	----	----
			BMW	----	----	----	----	----
			C&D	----	----	----	----	----
			Plastic	----	----	----	----	----
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		25 KLD STP yet to be installed by December 2020 ----------					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Distt Park & Water Body at Sunder Nagri 28°41'22.7"N/72°19'6.52 E
2	Details of Area and Dimensions of the Water Body	:	148x39x1.0m
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	During monsoon 0.5m/dry in rest period
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-9 Sunder Nagri/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Surrounded by Park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NIL
8	Major Plant and Animal communities present in the water body	:	NIL
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Dry (Seasonal Wet)
12	Water Quality of Water Body	:	---

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NIL
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NIL
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	----	----	----	----	----
			HW	----	----	----	----	----
			BMW	----	----	----	----	----
			C&D	----	----	----	----	----
			Plastic	----	----	----	----	----
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Matter is under litigation					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Park & Water Body at Taherpur 28°41'9.7"N to 77°18'52.93"E
2	Details of Area and Dimensions of the Water Body	:	91.0m x 33.0m x 1.5 m
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	0.90 m during monsoon/dry in rest period.
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-9 Tahirpur3
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area / industrial estates in the catchment of pond or lake)	:	Thick populated
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NIL
8	Major Flora and Animal communities present in the water body	:	NIL
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity)	:	Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body	:	Dry (Seasonal Wet)
12	Water Quality of Water Body	:	--

11	Progress Action Plans with action -						
12	Status of Sewage Management in the Catchment area	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
		NIL	NIL	NIL	NIL	0.025	-
13	Status of Industrial Effluent Management in the Catchment area	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
		NIL	NIL	NIL	NIL	NIL	NIL
14	Waste Management in the Catchment area of water Body	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
		MSW	----	----	----	----	----
		HW	----	----	----	----	----
		BMW	----	----	----	----	----
		C&D	----	----	----	----	----
		Plastic	----	----	----	----	----
15	Additional Measures (If any) to be taken to be undertaking agency, estimated cost and the timelines for completion	25 KLD STP to be installed					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Dhan Park Shastri Park at Shastri Park Delhi. 28°40'34.25"N to77°15'41.9"E
2	Details of Area and Dimensions of the Water Body	:	159x67x2.15m
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	During monsoon 1.0m/dry in rest period
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-9 (Shashtri Park)/I
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	populated
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NIL
8	Major Plant and Animal communities present in the water body	:	NIL
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Dry (Seasonal Wet)
12	Water Quality of Water Body	:	---

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	50 KLD = 0.05 MLD	NIL —
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NIL
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	----	----	----	----	----
			HW	----	----	----	----	----
			BMW	----	----	----	----	----
			C&D	----	----	----	----	----
			Plastic	----	----	----	----	----
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		50 KLD STP to be installed by 31.03.2021					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Park & C.B.D. Centre Maharaja Surajmal Park 28°39'250 61"N77°8'9.93 E
2	Details of Area and Dimensions of the Water Body	:	114x87±2.0 Metre
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Appr. 2.0 feet in Monsoon/Dry in rest period.
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-9 Maharaja Surajmal Park/5
6	Details on Habitat (Surrounding- Areas/towns with population and no. of industries in the surrounding area (industrial estates in he catchment of pond or lake)	:	Surrounded by Park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NIL
8	Major Plant and Animal communities present in the water body	:	Bougenvillia Plant
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body	:	Dry (Seasonal Wet)
12	Water Quality of Water Body	:	---

11 Proposed Action Plans with action -

12 States of Sewage Management in the Catchment area :

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
NIL	NIL	NIL	NIL	[illegible]	—

13 Status of Industrial Effluent Management in the Catchment area :

Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
NIL	NIL	NIL	NIL	NIL	NIL

14 Waste Management in the Catchment area of water Body :

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW	---	---	---	---	---
HW	---	---	---	---	---
BMW	---	---	---	---	---
C&D	---	---	---	---	---
Plastic	---	---	---	---	---

15 Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion : 50 KLD STP to be installed by December 2020

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water Body at Subhash Camp, Badarpur 28.506714 x 77.301802
2	Details of Area and Dimensions of the Water Body	:	5000.00 Sq. Mtr.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.00 m
4	Ownership of the water body	:	Govt. Division-7/DDA
5	Allocated Unique Identification Number (UIN)	:	HD-7(Badarpur)/1
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Town with Population , Park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Sewage/SW Drain in flow
8	Major Plant and Animal communities present in the water body	:	
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	
11	Physical condition of the water Body		Very Bad
12	Water Quality of Water Body	:	(w.r.t. pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients, Dissolved Organic Carbon; Conductivity, Heavy Metals and Fecal Coliform) Polluted

11	Proposed Action Plan with action -2							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area		Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		There is huge encroachment around the water body rehabilitation of encroachment in process by PMAY.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	West Vinod Nagar behind mother dairy Mandawali Fazalpur 28.620275 x 77.287663
2	Details of Area and Dimensions of the Water Body	:	3540.00 Sq. Mtr.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Non- monsoon Dry & monsoon 0.90 mtr.
4	Ownership of the water body	:	Hort. Division-7/DDA
5	Allocated Unique Identification Number (UIN)	:	HH-7(Mandawali)/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Town with Population (Jafrabad HH ponds)
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Dry, no in flow
8	Major Plant and Animal communities present in the water body	:	NIL
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Dry and very bad
12	Water Quality of Water Body	:	(w.r.t. pH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Fecal Coliforms) It is proposed to fill the water body with STP water.

11 Proposed Action Plans with action -2

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL		1 No.	0.5 MLD	DDA/46.30 Lakhs 31.12.2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		It is proposed to fill the water body with STP water up to 31.12.2020.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Gazipur Delhi 28.630555 x 77.318142
2	Details of Area and Dimensions of the Water Body	:	4000.00 Sq. Mtr.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Dry - Non Monsoon Average depth 1.5 mtr - Monsoon
4	Ownership of the water body	:	Hort. Division-7/DDA
5	Allocated Unique Identification Number (UIN)	:	HD-7(Gazipur)/3
6	Details on Habitat (Surrounding- Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Town with population Pnk
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	It is proposed to install 25 KLD STP to fill the water body.
8	Major Plant and Animal communities present in the water body	:	NIL
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Bad and dry
12	Water Quality of Water Body	:	(w.r.t. pH, Temperature, Turbidity; BOD, COD, DO; Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans initiation -2						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL		01	0.25 MLD	DDA/29.25 Lakhs 31.12.2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NIL
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		It is proposed to install 25 KLD STP to fill the water body by 31.12.2020.					

Annexure-I

(Pl. Provide Following Detnils Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Surjitvaa Kondli 28.604792 x 77.338327
2	Details of Area and Dimensions of the Water Body	:	39838 Sq. Mtr.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Dry – Nonsense
4	Ownership of the water body	:	Hort. Division-7/DDA
5	Allocated Unique Identification Number (UIN)	:	110-7(Kondli Lake)/S
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Park
7	Details on influx/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	D3B STP Water
8	Major Plant and Animal communities present in the water body	:	Bougainvillea pilicaner, plumier species etc.
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity	:	Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body	:	Good but dry
12	Water Quality of Water Body Sheet Attached	:	(w.r.t. pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Fecal Coliform)

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implemening Agency, Estimated Cost and Time lines for completion
			NIL	NIL	–	1 No.	50 KLD	DDA/46.30 Lakhs 31.12.2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NIL
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion	:	It is proposed to install 50 KLD STP on existing drain up to 31.12.2020.					

(9) -15

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Ashoka Park Near Friends colony (Geo-tag) 28.569947x77.276729
2	Details of Area and Dimensions of the Water Body	:	100.00 m X 30.00 m = 3000.00 Sq. Mtr.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.00 m. — [illegible]
4	Ownership of the water body	:	Hort. Division-7/DDA
5	Allotted Unique Identification Number (UIN)	:	HD-7(Ashoka Park)
6	Details on Habitat: (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Surrounded by Park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	DJB STP Water
8	Major Flora and Animal communities present in the water body	:	Bougainvillea, Ficus panda, Plumera alba etc.
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water body	:	Good / Dry
12	Water Quality of Water Body Sheet Attached	:	(w.r.t. pH, Temperature, Turbidity; BOD, COD, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
		NIL	NIL				
13	Status of Industrial Effluent Management in the Catchment area	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
		NIL	NIL	NIL	NIL	NIL	NIL
14	Waste Management in the Catchment area of water Body	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
		MSW					
		HW					
		BMW					
		C&D					
		Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion	Fencing work yet to taken up and shall be completed by 30.06.2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Aastha Kunj Ph-I II and III (Distt. Park, Kalkaji i/c park around Kalkaji Temple) Latitude: From 28°33'07" N to 28°33'05" N Longitude: From 77°15'10"E to 77°15'10"E
2	Details of Area and Dimensions of the Water Body	:	1.01 hac.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	2 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-I (Aastha Kunj)/I
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area/industrial estates in he catchment of pond or lake)	:	-
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	
8	Major Plant and Animal communities present in the water body	:	-
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Water use for horticulture purpose (irrigation)
10	Major Drains outfall into Water Body	:	Local MCD drain
11	Physical condition of the water Body		Polluted with uncontrolled flow of sewage from local MCD drains.
12	Water Quality of Water Body	:	

11	Proposed Action Plans with justification -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			N/A	N/A	N/A	N/A	N/A	N/A
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implemenring Agency, Estimated Cost and Time lines for completion
			MSW	N/A	N/A	N/A	N/A	N/A
			HW	N/A	N/A	N/A	N/A	N/A
			BMW	N/A	N/A	N/A	N/A	N/A
			C&D	N/A	N/A	N/A	N/A	N/A
			Plastic	N/A	N/A	N/A	N/A	N/A
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Water body filling only rainy season					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Near MataAanand Mai Marg NSIC Estate Kalakji, New Delhi-110019 Latitude: From 28°32'32" N to Lat 28°32'36" N Longitude: From 77°15'59"E to 77°16'06"E
2	Details of Area and Dimensions of the Water Body	:	1.01 hectare Dimension 120 x 90 mtr.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.2 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-I Mataanandmaisaharam/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	-
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Inflow of the sewage water
8	Major Plant and Animal communities present in the water body	:	N/A
9	Designated Use of Pond or Lake (Drisking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Water use for horticulture purpose
10	Major Drains outfall into Water Body	:	Local MCD drain
11	Physical condition of the water Body		Polluted with uncontrolled flow of sewage from local MCD drains.
12	Water Quality of Water Body	:	PH: 7.15 TDS : 436 mg/litre Conductivity : 672 mmho/cm Chloride content : 92 mg/litre Sulphate : 45.2 mg/litre
11	Proposed Action Plans with action -		

12	Status of Sewage Management in the Catchment area	:

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Not known	Nil	-	0.1 MLD	0.1 MLD	1 crore and time 90 days after award of work

13	Status of Industrial Effluent Management in the Catchment area	:

Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
N/A	N/A	N/A	N/A	N/A	N/A

14	Waste Management in the Catchment area of water Body	:

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW	N/A	N/A	N/A	N/A	N/A
HW	N/A	N/A	N/A	N/A	N/A
BMW	N/A	N/A	N/A	N/A	N/A
C&D	N/A	N/A	N/A	N/A	N/A
Plastic	N/A	N/A	N/A	N/A	N/A

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion	:	100 KLD STP to installed by 31.12.2020

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Latitude: 28°32'3" N, Vasant Vihar Gol-Ch Vasant Kunj. Longitude: 77°8'46"E
2	Details of Area and Dimensions of the Water Body	:	0.43 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Aug. 1.8m Monsoon - 2.5m Non-monsoon - 2.0m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-I / Vasant Vatika /I
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Residential
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	Not known
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body	:	Dry
12	Water Quality of Water Body	:	--

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			HW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		At present rain water is only source to filled the lake. However a STP plant of 1.9 MLD has already installed at Mega Housing project at Vasant Kunj and lines has also laid from STP to lake it will likely to be in operation within two months.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Latitude: 28.5915287 N Kitchner lake. Longitude: 77.1625025E
2	Details of Area and Dimensions of the Water Body	:	2.51 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg. 9 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-4 /Kitchner lake/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	No population & no industry surrounding the lake.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	Not known
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body		Washed. Water exists
12	Water Quality of Water Body	:	Good, being only run off / rain water interrupted from the main road.

11	Proposed Action Plans with action -		
12	Status of Sewage Management in the Catchment area	:	

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Nil	Nil	Nil	Nil	Nil	Nil

13	Status of Industrial Effluent Management in the Catchment area	:	

Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Nil	Nil	Nil	Nil	Nil	Nil

14	Waste Management in the Catchment area of water Body	:	

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW	-	-	-	-	-
HW	-	-	-	-	-
BMW	-	-	-	-	-
C&D	-	-	-	-	-
Plastic	-	-	-	-	-

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		The source of water in water body is only rain water for which line has already been laid from storm water drain belong to NHAI to Kitchner lake along Airport road Dhaula Kuan.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	M/o Mehrauli Complex Phase-I. Latitude: 28.51971° N Longitude: 77.186° E
2	Details of Area and Dimensions of the Water Body	:	3.53 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg. 3 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-4 /MEHRAULI COMPLEX/)
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Thick populated.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	Kikar and duck.
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture/ Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body		Wet
12	Water Quality of Water Body	:	Drainage water

11 Proposed Action Plans with action -

12 Status of Sewage Management in the Catchment area :

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Nil	Nil	Nil	STP	25 KLD	May 2020

13 Status of Industrial Effluent Management in the Catchment area :

Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Nil	Nil	Nil	Nil	Nil	Nil

14 Waste Management in the Catchment area of water Body :

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW	-	-	-	-	-
HW	-	-	-	-	-
BMW	-	-	-	-	-
C&D	-	-	-	-	-
Plastic	-	-	-	-	-

15 Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion

Cleaning and treatment of existing water in water body, the work is being awarded. A STP is also planned to install and for that, tender has already been called and will be commissioned upto may 2020.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water body in the park that is maintenance in M.P. green area Lado Sarai Phase-2 New Delhi. Latitude: 28.521851°N Longitude: 77.191225°E
2	Details of Area and Dimensions of the Water Body	:	0.06 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg. 4.0 m – [illegible]
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-6/LADO SARAI/1
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Forest.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	Not known
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		irrigation
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body		Dry
12	Water Quality of Water Body	:	--

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			HW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-
15	Additional Measures (Pl indicate action-wise implementing agency, estimated cost and the timelines for completion		The only source of filling of water to water body is rain water.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water body in the park that is maintenance in M.P. green at Tughlakabad recreational complex phase-1 Zone- IIINew Delhi. Latitude: __28.5070955°N Longitude: From __77.2672918°E
2	Details of Area and Dimensions of the Water Body	:	0.55 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg-1.2m Monsoon 1.5 mtr Non-monsoon – 2m.0
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-6 /Tughlabd/2
6	Details on Habitat (Surrounding- Areas/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Adilabad Fort.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	Not known
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body		Dry
12	Water Quality of Water Body	:	--

11	Proposed Action Plans with section -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	25 KLD	June 2020.
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			HW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		At present, rain run-off through catchment area is only source to fill the water body. There is a plan to install STP on nearby sewer line and through which water body would be filled up.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Behind Sanjay Enclave Jahangirpuri Latitude: From 28.7328 °N to Lat 28.7351 °N Longitude: From 77.1596 °E to 77.1608 °E
2	Details of Area and Dimensions of the Water Body	:	2.162 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon – 1.2 m Non-monsoon – 2.0 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD10(Jahangirpuri)/3
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Thick populated
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not assessed
8	Major Plant and Animal communities present in the water body	:	Not Known
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Tourism, Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water body		Normally Dry (wet only during raining season)
12	Water Quality of Water Body	:	Fresh

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	1	1 MLD	DDA, being planned 31/12/2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NA
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	--	--	--	--	--
			HW	--	--	--	--	--
			BMW	--	--	--	--	--
			C&D	--	--	--	--	--
			Plastic	--	--	--	--	--
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Railing around water body. Being planned. To be completed by 31/07/2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Near radio Colony Dheerpur, Model Town Latitude: From 28.716978° N to 28.7351 °N Longitude: From 77.201327°E to 77.424569° E
2	Details of Area and Dimensions of the Water Body	:	0.162 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg. 1m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD2(Dheerpur)/1
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /Industrial estates in he catchment of pond or lake)	:	Populated / Park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not assessed
8	Major Plant and Animal communities present in the water body	:	Not Known
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation & Tourism
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Dry during summer
12	Water Quality of Water Body	:	Brackish with rich nutrients

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	.025	being planned for which A/A&E/S is under process. Likely to complete by 31/12/2020.
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NA
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	--	--	--	--	--
			HW	--	--	--	--	--
			BMW	--	--	--	--	--
			C&D	--	--	--	--	--
			Plastic	--	--	--	--	--
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		The water body is provided with grill all around and gate. Since water body gets dry during summer season therefore a 25 KLD STP is being planned for which A/A&E/S is under process. Likely to complete by 31/12/2020.					

21

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Distt Park Pitampura, Pitampura North DMC Latitude: From 28.70°N to Lat 28.7351°N Longitude: From 77.14°E to 77.35°E
2	Details of Area and Dimensions of the Water Body	:	4.04 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg-1.5m, Non monsoon - 1m+ monsoon - 2 m.
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HO10(Pitampura)/4
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Populated Park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not assessed
8	Major Plant and Animal communities present in the water body	:	Not Known
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation & tourism
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Dry
12	Water Quality of Water Body	:	--

11	Proposed Action Plans withaction -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	1 MLD	Being Planned, to be completed by 31/03/2021
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap is Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	Developed
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	--	--	--	--	--
			HW	--	--	--	--	--
			BMW	--	--	--	--	--
			C&D	--	--	--	--	--
			Plastic	--	--	--	--	--
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		DDA, Railing around water body, EC 30 Lakh to be completed by 31/12/2020 --					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Distt. Park Harsh Vihar Pitampura Latitude: From 28.69170N_ to __Lat 28.71170N Longitude: From 77.133380E___ to 77.153380E
2	Details of Area and Dimensions of the Water Body	:	2.47 acre
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.20m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD2(Harsh Vihar)/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Populated Greenth park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not assessed
8	Major Plant and Animal communities present in the water body	:	Not Known
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation and Tourism
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Dry during summer
12	Water Quality of Water Body	:	--

11	Proposed Action Plans w/chaction -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	0.5 MLD	DDA, being planned 31/12/2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total industrial Effluent inflow into the water body (in MLD)	Existing industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NA
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	--	--	--	--	--
			HW	--	--	--	--	--
			BMW	--	--	--	--	--
			C&D	--	--	--	--	--
			Plastic	--	--	--	--	--
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Fending along open drain passing through the park to be provided. Estimate under process. To be completed by 31/12/2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Locaclon details of the Water Body (Address with GPS location)	:	DDA Flats, Siraspur Latitude: From 28.7590 °N Longitude: From 77.130 °E
2	Details of Area and Dimensions of the Water Body	:	1.10 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.50m(N-S)
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD10(Siraspur)/5
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Populated
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not assessed
8	Major Plant and Animal communities present in the water body	:	Not Known
9	Dosignated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Wet
12	Water Quality of Water Body	:	--

11	Proposed Action Plans withaction -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NA
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NA
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	--	--	--	--	--
			HW	--	--	--	--	--
			BMW	--	--	--	--	--
			C&D	--	--	--	--	--
			Plastic	--	--	--	--	--
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		DDA, Estimate for fencing to prevent encroachment under progress. EC:95 Lakh, To be completed by 31/03/2020.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Sahipur, Shalimar Bagh North DMC Latitude: From _28.50 °N Longitude: From 77.15 0 E
2	Details of Area and Dimensions of the Water Body	:	0.73 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	2.50m Dimension - 2.50m Water Available - 2.0m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD10(Sahipur)/6
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Populated
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not assessed
8	Major Plant and Animal communities present in the water body	:	Not Known
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation & Tourism
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Dry, Partially wet during rains
12	Water Quality of Water Body	:	--

11	Proposed Action Plans withaction -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	0.5MLD	DDA being planned 31/03/2021
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	--	--	--	--	--
			HW	--	--	--	--	--
			BMW	--	--	--	--	--
			C&D	--	--	--	--	--
			Plastic	--	--	--	--	--
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Body is encroached JJ Clusters and Villagers. Demarcation in under process. RCC Boundary wall (to prevent encroachment) to be planned after demarcations EC about 80Lakh. Expected date of completion 31/03/2020. --					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Distt. Park at Avantika, Sec-1, Rohini(A). Lat./Long.- 28°42'17.71"N/ 77°5'39.95"E.
2	Details of Area and Dimensions of the Water Body	:	1.922 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	0.30m/0.00m Almost Dry
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD5(Avantika)Sec-1/Rohini/1
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Plantation
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	–
8	Major Plant and Animal communities present in the water body	:	–
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	–
11	Physical condition of the water Body		Dry
12	Water Quality of Water Body	:	NA

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		**0.5 MLD STP on raw sewage from DJB Sewer is proposed to recoup the water body**	**DDA, Rs.2.75 Crores, 31/12/2020**
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		**DDA Fencing/ railing/ beatification to be done. EC: 35Lakh Timeline:31/10/2020**					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Distt. Park at Avantika, Sec-1, Rohini(B). Lat./Long.- 28°42'17.71"N/ 77°5'39.95"E.
2	Details of Area and Dimensions of the Water Body	:	3.8745 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	0.30m/0.00m
4	Ownership of the water body	:	
5	Allocated Unique Identification Number (UIN)	:	HD5(Avantika)Sec-1/Rohini/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Plantation
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	--
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity	:	Irrigation
10	Major Drains outfall into Water Body	:	--
11	Physical condition of the water Body		~~Satisfactory~~/ Dry
12	Water Quality of Water Body	:	--

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		0.5 MLD STP (to be shared with B)on raw sewage from DJB Sewer is proposed to recoup the water body	DDA, Rs.2.75 Crores, 31/12/2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		DDA Fencing/ railing/ beautification to be done. (to be shared with B) EC: 15Lakh Timeline:31/10/2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Park & Pond area, Sector-3, Rohini. Lat./Long.- 28°41'48.08"N/77°6'30.1"E**
2	Details of Area and Dimensions of the Water Body	:	**0.607 ha**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**1.80m/1.50m**
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	**HD5(Pond Area)Sec-3/Rohini/3**
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	**Plantation**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	Neem Kikker Babool
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		irrigation/Aqua Culture / Tourism
10	Major Drains outfall into Water Body	:	--
11	Physical condition of the water Body		**Satisfactory, fully developed, wet**
12	Water Quality of Water Body	:	Eutrophic

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		**0.5 MLD STP on raw sewage from DJB Sewer is proposed to recoup the water body**	**DDA, Rs.2.75 Crores, 31/12/2020**
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		DDA Railing, Beatification etc. around water body EC:20 Lakh Timeline:31/10/2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Park and water body at Rithala, Sec-5, Rohini.Lat./Long.- 28°43'0.84776"N,77°6'3.36816"E**
2	Details of Area and Dimensions of the Water Body	:	**1.444 ha**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**0.30m/0.00m**
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	**HD5(Rithala)Sec-05/Rohini/4**
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	**Plantation**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	--
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	--
11	Physical condition of the water Body		DRY
12	Water Quality of Water Body	:	NA

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		**0.5 MLD STP on raw sewage from DJB Sewer is proposed to recoup the water body**	**DDA, Rs.2.75 Crores, 31/12/2020**
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Fully developed. --					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Distt. Park 100 Hect. (Formal Garden) Swarn Jayanti Park, Sec-10, Rohini. Lat./Long.- 28°43'34.91364"N/77°7'5.83572"E.**
2	Details of Area and Dimensions of the Water Body	:	**1.922 ha**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**2.50m/1.70m**
4	Ownership of the water body	:	
5	Allocated Unique Identification Number (UIN)	:	**HD5(SwarnJyanti)Sec-10/Rohini/5**
6	Details on Habitat (Surrounding- Areastowns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	**Plantation**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	--
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation & Aqua Culture
10	Major Drains outfall into Water Body	:	--
11	Physical condition of the water Body		**Satisfactory, Dry during Summers**
12	Water Quality of Water Body	:	**Satisfactory**

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		1.1 MLD STP on raw sewage from DJB Sewer is proposed to recoup the water body	DDA, Rs.4 Crores, 31/12/2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Fully developed.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Distt. Park 100 Hact. (Informal Garden) Swarn Jayanti Park, Sec-10, Rohini. Lat./Long.- 28°43'34.91364"N/77°7'5.83672"E.**
2	Details of Area and Dimensions of the Water Body	:	**1.922 ha**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**2.50m/1.70m**
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	**HD5(SwarnJyanti)Sec-10/Rohini/6**
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	**Plantation**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	--
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation, Aqua Culture & Tourism
10	Major Drains outfall into Water Body	:	--
11	Physical condition of the water Body		**Satisfactory, Wet**
12	Water Quality of Water Body	:	**Satisfactory**

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		**0.5 MLD STP on raw sewage from DJB Sewer is proposed to recoup the water body**	**DDA, Rs.2.75 Crores, 31/12/2020**
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Fully Developed					

Annexure-I

(PL Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Distt. Park at Sec-20, Rohini (Phase-3). Lat./Long.- 28°42'23.12"N/77°4'17.49"E**
2	Details of Area and Dimensions of the Water Body	:	0.327 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	0.30m/0.00m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	**HD5Sec-20/Rohini/7**
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	**Plantation**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	--
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		**Irrigation & Aqua Culture**
10	Major Drains outfall into Water Body	:	--
11	Physical condition of the water Body		**Satisfactory**
12	Water Quality of Water Body	:	--

11	Proposed Action Plans withaction -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		0.5 MLD STP on raw sewage from DJB Sewer is proposed to recoup the water body	DDA, Rs. 25 Crores, 31/12/2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (PL indicate action-wise implementing agency, estimated cost and the timelines for completion		DDA Fencing/ railing/ beautification to be done. EC: 35Lakh Timeline:31/10/2020					

(PL Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**NHP No.-3 at Sec-23, Rohini (Jheel Wala Park). Lat./Long.- 28°43'26.02"N, 77°4'53.05"E**
2	Details of Area and Dimensions of the Water Body	:	0.04 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	0.50m/0.00m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	**HD5(Jheel Wala Park)Sec-23/Rohini/8**
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	**Plantation**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	NIL
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		irrigation
10	Major Drains outfall into Water Body	:	--
11	Physical condition of the water Body		DRY
12	Water Quality of Water Body	:	NA

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		**0.1 MLD STP on raw sewage from DJB Sewer is proposed to recoup the water body**	**DDA, Rs.1.2 Crores, 31/12/2020**
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		**DDA Fencing/ railing/ beautification to be done. EC: 15Lakh Timeline:31/10/2020**					

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Park & Sardar Patel Lake at Pooth Kalan Village, Sec-23, Rohini. Lat./Long.- 28°42'56.87"N,77°4'28.41"E
2	Details of Area and Dimensions of the Water Body	:	1.861 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	2.50m/1.50m approx
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD5(Sardar Patel Lake)Sec-23/Rohini/9
6	Details on Habitat (Surrounding- Areas/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Plantation
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	--
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		irrigation/Aqua Culture
10	Major Drains outfall into Water Body	:	--
11	Physical condition of the water Body		Satisfactory, Dry During Summers
12	Water Quality of Water Body	:	Satisfactory

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N.A.		0.5 MLD STP on raw sewage from DJB Sewer is proposed to recoup the water body	DDA, Rs.2.75 Crores, 31/12/2020
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW HW BMW C&D Plastic			N.A.		
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Fully developed					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water Body at Central Nursery Sector 5, Dwarka,Delhi. Longitude: 77°3'25"E Latitude:28°35'37"N
2	Details of Area and Dimensions of the Water Body	:	0.16 (ha)
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Average 1.00 m Maximum 1.2 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD(Dwk)Soc-5/1
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Surrounding by the green area in the catchment of the pond.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	STP Water supplied by DJB
8	Major Plant and Animal communities present in the water body	:	-
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity	:	Horticulture propose ~~and rainchgroundwater table~~ recharge
10	Major Drains outfall into Water Body	:	No drain nearby by water body
11	Physical condition of the water Body	:	Wet water body
12	Water Quality of Water Body	:	-

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			50 KLD policing unit proposal	-	-	1	50 KLD	Work yet to be completed by December 2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	Yet no	Yet not assets	Estimate yet to be framed
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			ITW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		STP yet to be installed by December 2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water Body at Water Body at Sector -23,Dwarka Delhi Longitude: 77°2'58"E Latitude:28°35'58"N
2	Details of Area and Dimensions of the Water Body	:	0.60 (ha)
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Average 2.00 m Maximum 2.1 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD(Dwk)Sec-23/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Thick population unauthorised water body located inside park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	STP Water supplied by DJB
8	Major Plant and Animal communities present in the water body	:	
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity	:	Horticulture propose irrigation
10	Major Drains outfall into Water Body	:	No drain nearby by water body
11	Physical condition of the water Body	:	Wet water body
12	Water Quality of Water Body	:	-

11 Proposed Action Plans with action -

12 Status of Sewage Management in the Catchment area :

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
NIL	NIL	NIL	Yet no	Yet not assets	Estimate yet to be framed.

13 Status of Industrial Effluent Management in the Catchment area :

Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
NIL	NIL	NIL	Yet no	Yet not assets	Estimate yet to be framed.

14 Waste Management in the Catchment area of water Body :

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW	-	-	-	-	-
HW	-	-	-	-	-
BMW	-	-	-	-	-
C&D	-	-	-	-	-
Plastic	-	-	-	-	-

15 Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion : Repair of fencing and boundary wall will be completed by December 2020

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water Body at Pochanpur Sector -23B,DwarkaDelhi.. Longitude: 77° 2'48.28"E Latitude:28°33'29.84"N
2	Details of Area and Dimensions of the Water Body	:	0.74 (ha)
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Average 3.00 m Maximum (Dry)
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	Unique ID: HD[Dwk]Sec-23/3
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Very thin population around this water body
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	STP installation under process
8	Major Plant and Animal communities present in the water body	:	Dry
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity	:	Horticulture propose and ~~recharge ground water level~~
10	Major Drains outfall into Water Body	:	No drain nearby to water body
11	Physical condition of the water Body	:	Dry water body
12	Water Quality of Water Body	:	-
13	Proposed Action Plans w.thaction -		

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			50 KLD Targeted	50 KLD	-	1	50 KLD	DDA, Estimate cost. 70 Lakhs, Time line upto april 2020

13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	Yet no	Yet not assets	Estimate yet to be framed.

14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			HW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		50KLD STP plant is under installation costing Rs. 70 Lakhs by the DDA.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water Body at Nasirpur, Dwarka Delhi. Longitude: 77° 05'29.34"E, Latitude:28°35'51.94"N
2	Details of Area and Dimensions of the Water Body	:	0.28 (ha)
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Average 2.00 m Maximum 2.15m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD [Dwk]/Nasirpur/4
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Thick population unauthorised ~~colony~~ pocket where watchman to locate.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	STP Water supplied by DJB
8	Major Plant and Animal communities present in the water body	:	Not known
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity	:	Horticulture propose ~~agri surface ground water table~~ IRRIGATION
10	Major Drains outfall into Water Body	:	No drain nearby by water body
11	Physical condition of the water Body	:	Wet water body
12	Water Quality of Water Body	:	-

11 Proposed Action Plans with action -

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	Yet no	Yet not assets	Estimate yet to be framed.
13	Status of Industrial Effluent Management in the Catchment area	:	Total industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	Yet no	Yet not assets	Estimate yet to be framed.
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			HW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Minor repair work yet to be completed December 2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Park and Lake at Madipur Village Latitude: From 28.66816 to 28.66941 Longitude: From 77.11931 to 77.11954
2	Details of Area and Dimensions of the Water Body	:	0.82 Hectares
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Dry
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-3/Madipur Village/I
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Residential area
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	Neem, Shisham, Pipal, bottle brush
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation, tourism
10	Major Drains outfall into Water Body	:	-
11	Physical condition of the water Body		Dry
12	Water Quality of Water Body	:	Not known

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			-	-	-	-	0.1 MLD (Shared with Bhagvati Talab)	DDA, 1.20 Crore /30.9.2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			-	-	-	-	-	-
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Fencing/ Railing is planned. Estimate under process. EC:15 Lakh Timeline: 30/09/2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Park and Lake at Bhagwati Talab, Madipur Latitude: From 28.66895N to 28.66FT6N Longitude: From 77.11133E to 77.12257E
2	Details of Area and Dimensions of the Water Body	:	1.20 Hectores
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon=2.00 m, non monsoon=1.54m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-3/Madipur (Bhagwati Talab) Village/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Residential area and Industrial area
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	
8	Major Plant and Animal communities present in the water body	:	Pipal, bottle Palm, Neem, Bargad, Fist
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Aqua Culture, Irrigation, tourism
10	Major Drains outfall into Water Body	:	Peripheral drain
11	Physical condition of the water Body		
12	Water Quality of Water Body	:	Rain shelter and tube well water

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	-	NIL	0.1 MLD	DDA, 1.20 Crore /30.9.2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	-	-	-	-
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Beatification by Red sand stone flooring, Repair to fencing/missing grills, signages, repair to stone pitching, EC 25 Lakhs, WIP, targeted date 30.06.2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Park and Lake at Distt park, G-17, Paschim Vihar Latitude: From 28.63036 to 28.63185 Longitude: From 77.09122 to 77.10627
2	Details of Area and Dimensions of the Water Body	:	2.65 Hactores
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon= 0.90m, Non Monsoon=0.60m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-3/G-17 Paschim Vihar/3
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Residential area
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	----
8	Major Plant and Animal communities present in the water body	:	Pipal, bottle palm, Neem, Bargad, Fish, Ducks
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Aqua Culture, irrigation, tourism
10	Major Drains outfall into Water Body	:	Peripheral drain
11	Physical condition of the water Body		Developed, Intermittent water
12	Water Quality of Water Body	:	Treated effluent from DJB STP Keshopur, Polishing unit being planned

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	-	NIL	1 MLD Polishing Unit	DDA, 2.50 Crores /31.12.2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	-	-	-	-
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Entry gate, SS railing along steps, signages under progress. EC:10 Lakh Timeline: 30/06/2020					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Park and Lake at Prasad Nagar Latitude: From 28.6463 to 28.64792 Longitude: From 77.17792 to 77.1792
2	Details of Area and Dimensions of the Water Body	:	1.03 Hectores
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon=2.00 m, Non Monsoon=1.50 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-8/Prasad Nagar/2
6	Details on Habitat (Surrounding- Areas/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Residential area
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	----
8	Major Plant and Animal communities present in the water body	:	Bottlenish, Reeins, Lily, Fish
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Aqua Culture, irrigation, tourism
10	Major Drains outfall into Water Body	:	Peripheral drain
11	Physical condition of the water Body		wet
12	Water Quality of Water Body	:	Brackish

11	Proposed Action Plans with action –							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			-	-	-	-	Not required	NA
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			-	-	-	-	-	-
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Fully Developed water body.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water body at Dashghara Todapur Latitude: From 28.62046 to 28.62217 Longitude: From 77.16436 to 77.16546
2	Details of Area and Dimensions of the Water Body	:	0.74 Hactores
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Dry
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-8(Todapur)
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Residential area
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	--
8	Major Plant and Animal communities present in the water body	:	Kikar
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	-
11	Physical condition of the water Body	:	DRY
12	Water Quality of Water Body	:	No water

11 Proposed Action Plans with action -

12 Status of Sewage Management in the Catchment area :

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
NIL	NIL	-	-	-	Estimate for Fencing repairs, Boundary wall etc. EC:20 Lakhs Target:30/09/2020.

13 Status of Industrial Effluent Management in the Catchment area :

Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
-	-	-	-	-	-

14 Waste Management in the Catchment area of water Body :

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW					
HW					
BMW					
C&D					
Plastic					

15 Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion

Estimate for Fencing repairs, Boundary wall repairs and cleaning of malba/garbage is under process. EC:20 Lakhs Target:30/09/2020.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Sanjay Lake 28°37'1.88"N to 77°17'27.23"E
2	Details of Area and Dimensions of the Water Body	:	42 Acre (1.83 km x93 m (App)
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 Feet App.
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-VII /SANJAY LAKE/DJB/1
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Water body is located inside a park, _____ surrounded by thick population.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Accessed
8	Major Plant and Animal communities present in the water body	:	Parthenium weeds, Hyacinth root nodes
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Wet
12	Water Quality of Water Body	:	Not good problem of algae

11	Proposed Action Plans with action :							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NIL
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	0.05 MLD	12/2000
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	----	----	----	----	----
			HW	----	----	----	----	----
			BMW	----	----	----	----	----
			C&D	----	----	----	----	----
			Plastic	----	----	----	----	----
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Water body has been handed over to DJB for rejuvenation and improvement.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	M/o District park at Hauz Khas opp. R. K. Puram Latitude: 28.55516 °N Longitude: 77.194°E
2	Details of Area and Dimensions of the Water Body	:	6.57 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg. 2.2m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-IV /(HAUZ KHAS)D/B/2
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Inside the park, which is surrounded by thick population.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	Desi keeker, duck
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body		Dry
12	Water Quality of Water Body	:	--

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	0.5 MLD	12/2020
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			HW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Water body has been handed over to DJB for rejuvenation and improvement.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	M/o water body of Smriti Van Vasant Kunj Latitude: 3156434.47°N Longitude: 712390.95°E
2	Details of Area and Dimensions of the Water Body	:	1.00 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg. 1.4m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-IV /(SMRITI VAN)DJB/3
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Residential area, Inside the park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	Fish
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity	:	Dry
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body	:	Wet
12	Water Quality of Water Body	:	Not Good

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			HW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion	:	Water body has been handed over to DJB for rejuvenation and improvement.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	M/o Aff. M.P. Green area at Sanjay Van. Latitude: 28°31'55" N Longitude: 77°10'30"E
2	Details of Area and Dimensions of the Water Body	:	3.99 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg.2m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-IV-I(SANJAY VAN)DJB/4
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Forest
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	Prosopis Juliflora.
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Dry
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body		Dry
12	Water Quality of Water Body	:	--

11	Proposed Action Plans with action -						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil	Nil	Nil	Nil	Nil	Nil
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	-	-	-	-	-
			HW	-	-	-	-	-
			BMW	-	-	-	-	-
			C&D	-	-	-	-	-
			Plastic	-	-	-	-	-
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Water body has been handed over to DJB for rejuvenation.					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water body in the park that is maintenance at Satpula Lake New Delhi Latitude: 28.5328058°N Longitude: 77.2236466°E
2	Details of Area and Dimensions of the Water Body	:	1.24 Ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg. 1.0 m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-VI/RSATPULA LAKE)DJB/5
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Forest/ ASI monument, Inside the park.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not Assessed
8	Major Plant and Animal communities present in the water body	:	----
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Dry, irrigation.
10	Major Drains outfall into Water Body	:	Nil
11	Physical condition of the water Body		Dry
12	Water Quality of Water Body	:	--

11 Proposed Action Plans vis-à-vis action -

12 Status of Sewage Management in the Catchment area :

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Nil	Nil	Nil	Nil	Nil	Nil

13 Status of Industrial Effluent Management in the Catchment area :

Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Nil	Nil	Nil	Nil	Nil	Nil

14 Waste Management in the Catchment area of water Body :

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW	-	-	-	-	-
HW	-	-	-	-	-
BMW	-	-	-	-	-
C&D	-	-	-	-	-
Plastic	-	-	-	-	-

15 Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion : Water body has been handed over to DJB for rejuvenation and improvement.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Tikri Khurd, Narela, North DMC Latitude: From 28.85 °N to Lat 28.99 °N Longitude: From 77.08 °E to 77.25 °E
2	Details of Area and Dimensions of the Water Body	:	17.48 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Avg. 1.50m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-X (TIKRI KHURD) /6
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Thick populated by colony park
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not assessed
8	Major Plant and Animal communities present in the water body	:	Parthenium, hysterophorus.
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation &tourism
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Wet
12	Water Quality of Water Body	:	Not Good

11	Proposed Action Plans with action -		
12	Status of Sewage Management in the Catchment area	:	

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
NIL	NIL	NIL	NIL	NIL	NA

13	Status of Industrial Effluent Management in the Catchment area	:	

Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
NIL	NIL	NIL	NIL	NIL	NA

14	Waste Management in the Catchment area of water Body	:	

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW	--	--	--	--	--
HW	--	--	--	--	--
BMW	--	--	--	--	--
C&D	--	--	--	--	--
Plastic	--	--	--	--	--

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Water body has been handed over to DJB for rejuvenation and improvement.

Annexure-I

(PL Provide Following Details Water Body-Wise)

1	Locacion details of the Water Body (Address with GPS location)	:	Bhalswa Lake North DMC Latitude: From 28044'35 "N to Lat 28,7430 "N Longitude: From 77010'16 to 77.1710 E
2	Details of Area and Dimensions of the Water Body	:	46.75 ha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	2.50m
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-X (BHALSWA LAKE)0JB/7
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in he catchment of pond or lake)	:	Populated Water body is located inside the bank.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	Not assessed
8	Major Plant and Animal communities present in the water body	:	NIL
9	Designated Use of Pond or Lake (Drinking/ Irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation & boating
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body		Wet
12	Water Quality of Water Body	:	Not Good

11	Proposed Action Plans withaction -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NA
13	Status of Industrial Effluent Management in the Catchment area	:	Total industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NIL	NIL	NIL	NIL	NIL	NA
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	--	--	--	--	--
			HW	--	--	--	--	--
			BMW	--	--	--	--	--
			C&D	--	--	--	--	--
			Plastic	--	--	--	--	--
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Water body has been handover to DJB for rejuvenation and improvement.					

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Park, Lake and woodland area G-II area Rajouri Garden (Near Tihar Village) Latitude: From 28.63222 to 28.63036 Longitude: From 77.10455 to 77.10627
2	Details of Area and Dimensions of the Water Body	:	3.31 Hect.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	Generally Dry
4	Ownership of the water body	:	DDA
5	Allocated Unique Identification Number (UIN)	:	HD-IV A(TIHAR LAKE)DJB/II
6	Details on Habitat (Surrounding- Area/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Residential area Water body inside the park.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	-
8	Major Plant and Animal communities present in the water body	:	-
9	Designated Use of Pond or Lake (Drinking/ irrigation/Aqua Culture / Tourism/ Protected Bio-diversity		Irrigation and tourism
10	Major Drains outfall into Water Body	:	Peripheral drains of the park
11	Physical condition of the water Body	:	Dry
12	Water Quality of Water Body	:	NA

11	Proposed Action Plans with action -							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			-	-	-	-	-	DJB is implementing by 31/03/2020
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETP's) (in MLD)	Gap in Industrial Effluent treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			-	-	-	-	-	-
14	Waste Management in the Catchment area of water Body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C&D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion		Fencing, Estimate under process, EC: 30 Lakhs Timeline:30/09/2020 Water body has been handed over to DJB for rejuvenation and improvement.					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khasra No. 113 at village Bakhtawarpur 28°49'17.021"N, 77°10' 28.759" E
2.	Details of Area Dimensions of the Water Body	:	8016.10 Sqm.
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Presently water body is dry
4.	Ownership of the water body	:	BDO/Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G.No. 113
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Agricultural land
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Water body is dry
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Abandoned
10.	Major Drains outfall into Water body	:	Water body is dry
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	Not applicable as water body is dry

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.2 MLD	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
				Not applicable				
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not applicable				
		:	HW	Not applicable				
		:	BMW	Not applicable				
		:	C&D	Not applicable				
		:	Plastic	Not applicable				
	Additional Measures (Pl. Indicate action-wise implementing agency,	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training					

	estimated cost and the timelines for completion)		and Awareness Programme; Public participation for Cleaning of surroundings, any other actions

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khasra No. 109 at village Bakhtawarpur 28°49'54.37" N, 77°10'47.13" E
2.	Details of Area Dimensions of the Water Body	:	17397 Sqm.
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	7 m during monsoon and non monsoon season. During monsoon season water overflows.
4.	Ownership of the water body	:	BDO/Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G.No. 114
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Residential area of village Bakhtawarpur
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Wet- Flow & Inflow = Not available Outflow = Not Available Evaporation = Not Available
8.	Major Plant and Animal Communities present in the water body.	:	Plant – Hyacinth, Patera Animal - Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Not used for any purpose
10.	Major Drains outfall into Water body	:	Local drain of village carrying domestic waste water and sewage
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH:-- Not available , Temperature –Not available ,Turbidity - Not available , BOD-- Not available , COD- Not available ,DO-- Not available, Salinity - Not available , Dissolved Gases - Not available , Dissolved or Suspended Nutrients - Not available , Dissolved Organic Carbon - Not available , Conductivity - Not available , Heavy Metals and Faecal Coliform - Not available)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
				Not applicable				
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not applicable				
		:	HW	Not applicable				
		:	BMW	Not applicable				
		:	C&D	Not applicable				

		:	Plastic	Not applicable				
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khasra No. 47/1 at village Hamidpur 28*49'41.32" N , 28*49'42.88" N , 77*9'5.44" E, 77*9'5.71" E
2.	Details of Area Dimensions of the Water Body	:	14,569 Sqm.
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	6 m during monsoon and non monsoon season. During monsoon season water overflows.
4.	Ownership of the water body	:	BDO/Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G.No.147
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Residential area of village Hamidpur
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Wet- Flow & Inflow = 0.7 MLD Outflow = Not available Evaporation = Not Available
8.	Major Plant and Animal Communities present in the water body.	:	Plant = Nil Animal - Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Not used for any purpose
10.	Major Drains outfall into Water body	:	Local drain of village carrying domestic waste water and sewage
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	w.r.t. PH:-7.2, Temperature-36.7, Turbidity-Not available, BOD-83, COD-249, DO-, Salinity-Not available , Dissolved Gases-Not available , Dissolved or Suspended Nutrients-Not available , Dissolved Organic Carbon-Not available , Conductivity-Not available , Heavy Metals and Faecal Coliform-Not available)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
				Not applicable				
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not applicable				
		:	HW	Not applicable				
		:	BMW	Not applicable				
		:	C&D	Not applicable				

		:	Plastic	Not applicable				
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in naturel drains contributing to inflow, Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) ; Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khasra No. 41 Min at village Tajpur 28°50'21.565"N, 77°10'19.840"E
2.	Details of Area Dimensions of the Water Body	:	5488.46 Sqm.
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	6 m during monsoon and non monsoon season. During monsoon season water overflows.
4.	Ownership of the water body	:	BOO/Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G.No. 249
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Residential area of village Tajpur
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Wet- Flow & Inflow = 0.623 MLD Outflow = 0 Evaporation = Not Available
8.	Major Plant and Animal Communities present in the water body.	:	Plant - Nil, Animal - Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Not used for any purposed
10.	Major Drains outfall into Water body	:	Local drain of village carrying domestic waste water and sewage
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH:-7.5, Temperature –Not available ,Turbidity - Not available , BOD-75, COD-185, DO-, Salinity - Not available , Dissolved Gases - Not available , Dissolved or Suspended Nutrients - Not available , Dissolved Organic Carbon - Not available , Conductivity - Not available , Heavy Metals and Faecal Coliform - Not available)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							1.099MLD	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
				Not applicable				
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not applicable				
		:	HW	Not applicable				
		:	BMW	Not applicable				

		:	C&D	Not appli				
		:	Plastic	Not applicable				
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khasra No. 56/2 at village Hiranki 28° 48' 25.143" N, 77°10' 34.449" E
2.	Details of Area Dimensions of the Water Body	:	8647.70 Sqm.
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Presently water body is dry
4.	Ownership of the water body	:	BDO/Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G.No. 156
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Agricultural land
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Water body is dry
8.	Major Plant and Animal Communities present in the water body.	:	Neem, Kaner
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Used for morning and evening walk by locals
10.	Major Drains outfall into Water body	:	Water body is dry
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	Not applicable as water body is dry

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.2 MLD	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
				Not applicable				
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not applicable				
		:	HW	Not applicable				
		:	BMW	Not applicable				
		:	C&D	Not applicable				
		:	Plastic	Not applicable				
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

60

	estimated cost and the timelines for completion)		and Awareness Prog[illegible]ublic Participation for Cleaning of surroundings, any other actions

286

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khasra No. 39 at village Tajpur 28°50'20.45" N / 77°10'6.83"E
2.	Details of Area Dimensions of the Water Body	:	7451 Sqm.
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	4m to 6 m during monsoon and non monsoon season. During monsoon season water overflows.
4.	Ownership of the water body	:	BDO/Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G.No. 250
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Residential area of village Tajpur
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Wet- Flow & Inflow =Not available Outflow = Not available Evaporation = Not Available
8.	Major Plant and Animal Communities present in the water body.	:	Plant - Patera Animal - Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Not used for any purpose
10.	Major Drains outfall into Water body	:	Local drain of village carrying domestic waste water and sewage
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH–Not available , Temperature –Not available ,Turbidity - Not available , BOD—Not available , COD--Not available , DO—Not available , Salinity - Not available , Dissolved Gases - Not available , Dissolved or Suspended Nutrients - Not available , Dissolved Organic Carbon - Not available , Conductivity - Not available , Heavy Metals and Faecal Coliform - Not available)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			–	Not applicable				
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not applicable				
		:	HW	Not applicable				
		:	BMW	Not applicable				

		:	C&D	Not applicable				
		:	Plastic	Not applicable				
	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khasra No. 534-535 at village Hiranki 28° 48' 3.006" N, 77°10' 52.633" E
2.	Details of Area Dimensions of the Water Body	:	7632Sqm.
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Presently water body is dry
4.	Ownership of the water body	:	BDO/Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G.No. 155
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/Industrial estates in the catchment of pond or lake)	:	Residential area of village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Water body is dry
8.	Major Plant and Animal Communities present in the water body.	:	Neem, Pilkhan, Keekar
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Used for morning and evening walk by locals
10.	Major Drains outfall into Water body	:	Water body is dry
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	Not applicable as water body is dry

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.2 MLD	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
				Not applicable				
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not applicable				
		:	HW	Not applicable				
		:	BMW	Not applicable				
		:	C&D	Not applicable				
		:	Plastic	Not applicable				
	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Alipur Kh. No. 64/27 28° 47' 58.800" N 77° 8' 10.109" E
2.	Details of Area Dimensions of the Water Body	:	6420 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Mtr
4.	Ownership of the water body	:	Revenue Water Body
5.	Allocated Unique Identification Number (UIN)	:	G. No. 106
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Alipur
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.35	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Bankner Kh. No. 43/26 28° 50' 56.748" N 77° 4' 29.655" E
2.	Details of Area Dimensions of the Water Body	:	5265 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Mtr
4.	Ownership of the water body	:	Revenue Department Distt. North
5.	Allocated Unique Identification Number (UIN)	:	G. No. 117
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Bankner Village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Feeding Through house hold waste water nearby colonies
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Wet Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.3	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); in-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Barwala Kh. No. 87/4 28° 45' 49.907" N 77° 3' 41.481" E
2.	Details of Area Dimensions of the Water Body	:	7800 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Mtr
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G. No. 265
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Barwala Village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	House hold waste water
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Wet Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.25	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. Indicate action-wise Implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Daryapur Kalan Kh. No. 107 28° 49' 4.828" N 77° 0' 48.866" E
2.	Details of Area Dimensions of the Water Body	:	25180 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Mtr
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G. No. 139
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Daryapur Village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Feeding Through western Yamuna Canal
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Water Quality of western Yamuna Canal

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implem ng Ag Estima Cost a Time li for comple
							0.5	29.07.2
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implem ng Age Estimat Cost an Time lin for complet
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (In TPD)	Proposed no. of facilities and their (in TPD)	Impleme g Agency, Estimate Cost and Time lines for completio
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoratic of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow floc control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthe embankment surrounding the pond or lake with stone revetment or pitching); in-situ measures (lik desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone an Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Publi Participation for Cleaning of surroundings, any other actions				

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Harewali Kh. No. 19/19Min 20 28° 50' 6.026" N 77° 0' 32.006" E
2.	Details of Area Dimensions of the Water Body	:	25180 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Mtr
4.	Ownership of the water body	:	Revenue Department Distt. North
5.	Allocated Unique Identification Number (UIN)	:	G. No. 154
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Harewali Village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Feeding Through western Yamuna Canal
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Water Quality of western Yamuna Canal

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage Inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency Estimated Cost and Time lines for completion
						0.75	29.07.20
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency Estimated Cost and Time line for complet
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (In TPD)	Implementing Agency Estimated Cost and Time lin for complet
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Resto of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of E embankment surrounding the pond or lake with stone revetment or pitching); In-situ measure desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zo Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Holambi Khurd Kh. No. 119 28° 47' 44.593" N 77° 6' 8.159" E
2.	Details of Area Dimensions of the Water Body	:	11849 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Metre
4.	Ownership of the water body	:	Revenue Department Distt. North
5.	Allocated Unique Identification Number (UIN)	:	G. No. 170
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Holambi Khurd Village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.75	
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with, sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khera Kalan (Kh. No. 133) 28° 46' 14.807" N 77° 7' 11.032" E
2.	Details of Area Dimensions of the Water Body	:	22905.81 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 Metre
4.	Ownership of the water body	:	Revenue Department Distt. North
5.	Allocated Unique Identification Number (UIN)	:	G. No. 170
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Khera Kalan Village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Feeding Through western Yamuna Canal
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Water Quality of western Yamuna Canal

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						0.35	29.07.2021
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khera Khurd Khasra No, 268 28° 46' 52.619" N 77° 5' 43.729" E
2.	Details of Area Dimensions of the Water Body	:	7789 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Mostly dry (monsoon depth about 0.3
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G No. 181
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Khera Khurd
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal Plant and Buffalo , Cow , Frog and seasonal birds.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body,(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						0.15	14.03.2021
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Naya Bans Kh. No. 19/27 28° 47' 23.585" N 77° 5' 27.011" E
2.	Details of Area Dimensions of the Water Body	:	5763 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Mostly dry (monsoon depth about 0.3
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G. No. 217
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Naya Bans
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal Plant and Buffalo , Cow , Frog and seas birds.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body,(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implem ng Age Estimat Cost an Time lin for complet
							0.35	
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implem ng Agen Estimate Cost and Time line for completi
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implemer g Agency, Estimate Cost and Time lines for completio
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restorati of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flo control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earth embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (i desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone ar Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Pub Participation for Cleaning of surroundings, any other actions					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Kh. No. 44/28, Naya Bans 28° 47' 9.297" N 77° 5' 39.463" E
2.	Details of Area Dimensions of the Water Body	:	4932 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Mostly dry (monsoon depth about 0.3
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G. No. 214
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Naya Bans
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal Plant and Buffalo , Cow , Frog and seasonal birds.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						0.35	29.07.2021
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Sannoth Khasra No, 99 28° 48' 51.345" N 77° 4' 9.449" E
2.	Details of Area Dimensions of the Water Body	:	15312 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Mostly dry (monsoon depth about 0.3
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G. No. 230
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Sannoth
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal Plant and Buffalo , Cow , Frog and seasonal birds.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body,(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.35	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	**Singhola Kh. No. 28/26 28° 50' 22.450" N 77° 7' 14.841" E**
2.	Details of Area Dimensions of the Water Body	:	**3657 Sqm**
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	**Mostly dry (monsoon depth about 0.3**
4.	Ownership of the water body	:	**Revenue Department**
5.	Allocated Unique Identification Number (UIN)	:	**G. No. 234**
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	**Singhola**
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	**Runoff catchment area**
8.	Major Plant and Animal Communities present in the water body.	:	**Seasonal Plant and Buffalo , Cow , Frog and seasonal birds.**
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	**Ground water recharge**
10.	Major Drains outfall into Water body	:	**N/A**
11.	Physical condition of the water body	:	**Good**
12.	Water Quality of Water body, (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	**Dry Water Body**

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							0.2	**29.07.2021**
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Kh. No. 759 Siraspur 28° 45' 35.737" N 77° 7' 41.761" E
2.	Details of Area Dimensions of the Water Body	:	8557 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Mostly dry (monsoon depth about 0.3
4.	Ownership of the water body	:	Revenue Deptt.
5.	Allocated Unique Identification Number (UIN)	:	G. No. 256
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Siraspur
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal Plant and Buffalo , Cow , Frog and seasor birds.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body,(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency Estimated Cost and Time lines for completion
							0.2	29.07.2021
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s| Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Tikri Khurd Kh. No. 15/9 28° 50' 3.864" N 77° 7' 33.633" E
2.	Details of Area Dimensions of the Water Body	:	2167 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Mostly dry (monsoon depth about 0.3
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G. No. 255
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Tikri Khurd
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal Plant and Buffalo , Cow , Frog and seasonal birds.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body,(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						0.2	29.07.2021
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Tikri Khurd Kh. No. 30,3/4 28° 49' 46.537" N 77° 7' 30.659" E
2.	Details of Area Dimensions of the Water Body	:	2760 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Mostly dry (monsoon depth about 0.3
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G. No. 256
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Tikri Khurd
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal Plant and Buffalo , Cow , Frog and seasonal birds.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body, [w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						0.2	29.07.2021
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching]; In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Tikri Khurd Kh. No. 30/1 28° 49' 46.537" N 77° 7' 30.659" E
2.	Details of Area Dimensions of the Water Body	:	4072.41 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Mostly dry (monsoon depth about 0.3
4.	Ownership of the water body	:	Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	G. No. 256
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Tikri Khurd
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Runoff catchment area
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal Plant and Buffalo , Cow , Frog and seasonal birds.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						0.2	29.07.2021
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Naya Bans Kh. No. 42/28 28° 47' 0.320" N 77° 5' 22.442" E
2.	Details of Area Dimensions of the Water Body	:	3755 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	3-4 Mtr
4.	Ownership of the water body	:	Revenue Water Body
5.	Allocated Unique Identification Number (UIN)	:	G. No. 213
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Naya Bans
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Rain water
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Dry Water Body

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
							-	Not Feasible
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Annexu

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khera Khurd Kh. No. 237 28°46'32.03"N 77° 5'29.33"E
2.	Details of Area Dimensions of the Water Body	:	20120 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Mtr
4.	Ownership of the water body	:	Revenue Water Body
5.	Allocated Unique Identification Number (UIN)	:	G. No. 180
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Khera Khurd
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Feeding Through western Yamuna Canal
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Wet Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						-	Not Feasible
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Holambi Khurd Kh. No. 117,118 28° 47' 47.509" N 77° 5' 36.369" E
2.	Details of Area Dimensions of the Water Body	:	15172 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Mtr
4.	Ownership of the water body	:	Revenue Water Body
5.	Allocated Unique Identification Number (UIN)	:	G. No. 160
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Holambi Khurd
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Receiving waste water of nearby Locality
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Wet Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						-	Not Feasible
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Barwala Kh. No. 87/6 28° 45' 50.555" N 77° 3' 45.737" E
2.	Details of Area Dimensions of the Water Body	:	15172 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 Mtr
4.	Ownership of the water body	:	Revenue Water Body
5.	Allocated Unique Identification Number (UIN)	:	G. No. 266
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Barwala
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Receiving waste water of nearby Locality
8.	Major Plant and Animal Communities present in the water body.	:	Seasonal plant and Buffalow, Cow, Frog and Seasonal Birds
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground Water Recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Good
12.	Water Quality of Water body (w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)	:	Wet Water Body

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
						-	Not Feasible
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Rani Khera Kh. No. 89/90

1.	Location details of the Water body (Address with GPS location)	:	Village Rani Khera Distt. North West 28 42 17.212 N 77 1 46.757 E
2.	Details of Area Dimensions of the Water Body	:	Area 2897 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-3.00 M, Non Monsoon- 2.00 M
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 393
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow- house hold waste and sewerage /Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-0.40 Cusecs
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.16, Temperature, Turbidity, BOD-79, COD-316, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-39 MPN)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer
Ctrl Divn.-VIII, J & PC Deptt.)

15.	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	Expert consultant recommended not feasible for rejuvenation of water body by treating the waste water flowing into the water body due to inadequate space in land availability.

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Nithari Kh. No. 23/5, 24/1

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Nithari

1.3 Name of the District(s) in which wetland complex is located

North West Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 4228.44 NtoNot available

Longitude: From 77 313.86 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.97 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VIII, (I & PC Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Nithari_Kh. No. 23/5, 24/1

1.	Location details of the Water body (Address with GPS location)	:	Village Nithari Distt. North West 28 4228.44N 77313.86 E
2.	Details of Area Dimensions of the Water Body	:	Area 9996 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During monsoon- 3.50m During Non Monsoon-3.00 m
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 364
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-1 Cusec
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth and patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	3 Nos. drains from the streets falling directly into this water body
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.7, Temperature-32, Turbidity, BOD-136, COD-150, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-$36x10^5$)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer
Civil Distt.-VII, I & PC Deptt.

Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	Expert consultant recommended not feasible for rejuvenation of water body by treating the waste water flowing into the water body due to inadequate space in land availability.

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Rasulpur Kh. No. 33

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Rasulpur Kh. No. 33

1.3 Name of the District(s) in which wetland complex is located

District North West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 4224.67 NtoNot available

Longitude: From 77110.94 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.30 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VIII, (I & PC Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)Rasulpur_Kh. No. 33

1.	Location details of the Water body (Address with GPS location)	:	Village Rasulpur Distt. North West 28 4224.67 N 77110.94 E
2.	Details of Area Dimensions of the Water Body	:	Area 3040 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-2.50M, Non Monsoon- 2.00m Dry
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No.398
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-1 Cusec
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth and patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.80, Temperature-31.3, Turbidity, BOD-5, COD31, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-$10x10^3$)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer
Civil Divn.-VII, I & PC Deptt.

Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	Expert consultant recommended not feasible for rejuvenation of water body by treating the waste water flowing into the water body due to inadequate space in land availability.

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Rasulpur Kh. No. 33

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Rasulpur Kh. No. 33

1.3 Name of the District(s) in which wetland complex is located

District North West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 4224.67 NtoNot available

Longitude: From 77110 94 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.30 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VIII, (I & PC Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Ghewra- B_Kh. No. 264

1.	Location details of the Water body (Address with GPS location)	:	Village Ghewa B Distt. North West 28 4141.70 N 765954.25 E
2.	Details of Area Dimensions of the Water Body	:	Area 14288 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-3.50 M, Non Monsoon- 3.00 M
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No.302
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-1 Cusec
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth and patera
h	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.60, Temperature-29.3, Turbidity, BOD-87, COD-173, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-$8x10^7$)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Civil Divn.-VIII, (I & FC Deptt.)

Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	Expert consultant recommended not feasible for rejuvenation of water body by treating the waste water flowing into the water body due to inadequate space in land availability.

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Ghewra- B Kh. No. 264

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Ghewra- B Kh. No. 264

1.3 Name of the District(s) in which wetland complex is located

North West Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 4141.70 NtoNot available

Longitude: From 765954.25 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.42 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VIII, (I & FC Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

 Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Pooth Khurd Kh. No. 157

1.	Location details of the Water body (Address with GPS location)	:	Village Pooth Khurd Distt North West 28 46 27.29 N 77 2 57.92 E
2.	Details of Area Dimensions of the Water Body	:	Area 25061.17 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon 3.50 M During Non Monsoon 3.00m
4.	Ownership of the water body	:	Revenue Deptt. North District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 224
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow 0.70 Cusec/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow- house hold waste water and Sewage.
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth, Patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-8.00, Temperature-29.40, Turbidity, BOD-165, COD-225, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-4x10)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer
Civil Divn.-VIII, H & PC Deptt.

Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted in proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:- 214.07.00 Lacs, timeline for completion 14.03.2021

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Pooth Khurd Kh. No. 157

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Pooth Khurd Kh. No. 157

1.3 Name of the District(s) in which wetland complex is located

North Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 46 27.29 N to Not available

Longitude: From 77 2 57.92 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 2.51 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VIII, I & FC Deptt.
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-110

C.B.-VIII/ Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Sultanpur Kh. No. 96/1/1

1.	Location details of the Water body (Address with GPS location)	:	Village Sultanpur Distt. North West 28 45 54.52 N 77 2 16.56 E
2.	Details of Area Dimensions of the Water Body	:	Area 28950 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-5.50 M, Non Monsoon- 5
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 414
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Dutflow-Rain fed & DJB fed, Evaporation-0.005 m/day, magnitude of flow-Rain fed & DJB fed.
8.	Major Plant and Animal Communities present in the water body.	:	Neem, Lesua, pipal, banayan and vilayati keekar
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.50, Temperature-32.30, Turbidity, BOD-38, COD-56, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-48 x 10^6)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer
Civil Divn.-VIII, N.D.

	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted in proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:-yet to be assessed, timeline for completion 14.03.2021

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Sultanpur Kh. No. 96/1/1

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Sultanpur Kh. No. 96/1/1

1.3 Name of the District(s) in which wetland complex is located

North West Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 45 54.52 N to Not available

Longitude: From 77 2 16.56 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 2.90 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VIII, (I & FC Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Ghewra-A Kh. No. 223, 223/1

1.	Location details of the Water body (Address with GPS location)	:	Village Ghewra-A Kh. No. 223, 223/1 North West Distt. 28 41 35.47 N 76 59 50.51 E
2.	Details of Area Dimensions of the Water Body	:	Area 14988 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-6.00 M, Non Monsoon- 5.00 M
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 301
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow- house hold waste and sewerage /Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-1.2 Cusecs
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.9, Temperature-31.6, Turbidity, BOD-107, COD-320, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-34 x 10^5)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer
Civil Divn.-VIII, B & RC Distt.
Govt. of NCT

3.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	Expert consultant recommended not feasible for rejuvenation of water body by treating the waste water flowing into the water body due to inadequate space in land availability.

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Ghewra- A Kh. No. 223, 223/1

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Ghewra- A Kh. No. 223, 223/1

1.3 Name of the District(s) in which wetland complex is located

North West Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 41 35.47 N to Not available

Longitude: From 76 59 50.51 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.49 1.42 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Div.-VIII, I & FC Deptt.
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Mohd. Pur Majri

1.	Location details of the Water body (Address with GPS location)	:	Village Mohd. Pur Majri Distt. North West 28 43 34.10 N 77 1 33.38 E
2.	Details of Area Dimensions of the Water Body	:	Area 27090 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-6.00 M, Non Monsoon- 5.00 M
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 347
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow- house hold waste and sewerage /Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-0.80 Cusecs
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth & buffalo
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.8, Temperature-30.4, Turbidity, BOD-29, COD-30, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-30 x 10^4)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer

15.	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	324 ert consultant recommended not feasible for rejuvenation of water Water flowing into the water body due to inadequate space in land availa.

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis aft name)

Mohd.pur Mairi Kh. No. 13/7/2, 8, 13, 14, 15, 16/1, 16/2, 17/1, 17/2, 18

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Mohd. Pur Mairi

Name of the District(s) in which wetland complex is located

North West Delhi

1.3 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 43 34.10 N to Not available

Longitude: From 77 1 33.38 E to Not available

1.4 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 2.71 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VIII, (I & FC Deptt.)
Govt. of NCT of Delhi

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Salahpur Majra Kh. No. 20/12, 13/14

1.	Location details of the Water body (Address with GPS location)	:	Village Salahpur Majra Distt North West 28 46 23.076 N 76 59 28.399 E
2.	Details of Area Dimensions of the Water Body	:	Area 10357.37 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-1.57 M, Non Monsoon- 1.07M
4.	Ownership of the water body	:	Revenue Deptt. North District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 402
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow-400 CMD/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow- Rain Water
8.	Major Plant and Animal Communities present in the water body.	:	NIL
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-8.73, Temperature, Turbidity, BOD-16.1, COD-64.40, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform- NIL)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

(Civil Dlm-[illegible] Deptt.)

	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted in proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:-Yet to be assessed , timeline for completion 29.07.2021

101

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Salahpur Majra Kh. No. 20/12, 13/14

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Salahpur Majra Kh. No. 20/12/13/14

1.3 Name of the District(s) in which wetland complex is located

North Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 46 23.076 N to Not available

Longitude: From 76 59 28.399 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.04 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

102 CD-VII 1/22

327 210

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Nizampur Kh. No. 505

1.	Location details of the Water body (Address with GPS location)	:	Village Nizampur Distt. North West 28 43 8.83 N 76 57 34.59 E
2.	Details of Area Dimensions of the Water Body	:	Area 4879 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-3.50 M, Non Monsoon- 3 M
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 371
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow- house hold waste and sewerage /Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-0.80 Cusecs
8.	Major Plant and Animal Communities present in the water body.	:	Plants- Reeds & grasses are seen at certain locations Animal-Pigs
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.7, Temperature-30, Turbidity, BOD-145, COD-320, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-92 x 10^7)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not	Not

15.	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is proposed to be treated using constructed wet land. Implementing agency I&FC deptt., Estimated cost 131.91 Lacs, timeline for completion 31.12.2020

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Nizampur Basidpur Kh. No. 505

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Nizampur Basidpur Kh. No. 505

1.3 Name of the District(s) in which wetland complex is located

North West, Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 43 8.83 N to Not available

Longitude: From 76 57 34.59 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.49 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

104

CO-VI

Annexure

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Bawana Kh. No. 108/25

1.	Location details of the Water body (Address with GPS location)	:	Village Bawana distt. North 28 47 55.690 N 77 1 39.772 E
2.	Details of Area Dimensions of the Water Body	:	Area 1023.91 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-3.50 M, Non Monsoon- 3.00 M
4.	Ownership of the water body	:	Revenue Deptt. North District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 130
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-NIL
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth
9.	Designated use of pond or lake (Drinking/irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH-6.8, Temperature, Turbidity, BOD-38.2, COD-142.1, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Coliform-18)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area,	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted i proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:-ye to be assessed, timeline for completion 29.07.2021

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Bawana Kh. No. 108/25

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Bawana Kh. No. 108/25

1.3 Name of the District(s) in which wetland complex is located

North Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 47 55.690 N to Not available

Longitude: From 77 1 39.722 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.10 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

(Revenue Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Nangal Thakran Kh. No. 87

1.	Location details of the Water body (Address with GPS location)	:	Village Nangal Thakran Distt. North 28 47 54.578 N 77 0 31.056 E
2.	Details of Area Dimensions of the Water Body	:	Area 4414 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-2.5 M, Non Monsoon- 2
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. -204
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-NIL
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth & Patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-8.3, Temperature, Turbidity, BOD-11.90, COD-47.42, DO, Salinity-210.04, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Coliform-29)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

(Civil Asstt.-VII, II & PC Deptt.)

Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted in proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:-yet to be assessed, timeline for completion 29.07.2021

107

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Nangal Thakran Kh. No. 87

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Nangal Thakran Kh. No. 87

1.3 Name of the District(s) in which wetland complex is located

North West District

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 47 54.578N to Not available

Longitude: From 77 0 31.056 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.44 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VII, (I & FC Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Rani Khera Kh. No. 74/2

1.	Location details of the Water body (Address with GPS location)	:	Village Rani Khera Distt. North West 28 42 17.2 N 77 01 46.8 E
2.	Details of Area Dimensions of the Water Body	:	Area 7769 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon-3 M, Non Monsoon-2.5 M
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 392
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/Industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-3 Cusec
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth & Patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.8, Temperature-N/A, Turbidity-N/A, BOD-82.5, COD-30.15, DO-N/A, Salinity-242.4, Dissolved Gases-N/A, Dissolved or Suspended Nutrients-14.3, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available

13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available

14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer
Civil Divn.-VIII, II & PC Deptt.)

	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing into the water body is proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:-Yet to be assessed, timeline for completion 29.07.2021

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Rani Khera Kh. No. 74/2

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Rani Khera Kh. No. 74/2

1.3 Name of the District(s) in which wetland complex is located

Rani Khera kh. No. 74/2

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 42 17.2 N to Not available

Longitude: From 77 01 46.8 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.78 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Divn.-VIII, I & FC Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Sawada Kh. No. 229

1.	Location details of the Water body (Address with GPS location)	:	Village Sawda Distt North West 28 42 35.413 N 76 59 8.778 E
2.	Details of Area Dimensions of the Water Body	:	Area 12322.85 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon 3.50 M During Non Monsoon 3.00 M
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 406
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Evaporation 0.005m per day
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth buffalo
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.02, Temperature, Turbidity, BOD-29.60, COD-118.56, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-42.00)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted in proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:- 181.00 Lacs, timeline for completion 29.07.2021

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Sawada Kh. No. 229

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Sawada Kh. No. 229

1.3 Name of the District(s) in which wetland complex is located

North West, Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 42 35.413 N to Not available

Longitude: From 76 59 8.778 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.23 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Budhanpur Kh. No. 13/2, 10/2, 13/20

1.	Location details of the Water body (Address with GPS location)	:	Village Budhanpur Distt. North 28 45 15.687 N 77 00 13.133 E
2.	Details of Area Dimensions of the Water Body	:	Area 1244.67 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-3 M, Non Monsoon- Dry
4.	Ownership of the water body	:	Revenue Deptt. North District
5.	Allocated Unique Identification Number (UIN)	:	G. No. N/A
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0 m/day, magnitude of flow-0 Cusec
8.	Major Plant and Animal Communities present in the water body.	:	
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD-42.1, COD-168.4, DO, Salinity-190.4, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-62)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

Executive Engineer

Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body the waste water flowing adjacent to the water body is diverted in proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:-yet to be assessed, timeline for completion 29.07.2021

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Budhanpur Majra Kh. No. 13/2, 10/2, 13/20

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Budhanpur Majra Kh. No. 13/2, 10/2, 13/20

1.3 Name of the District(s) in which wetland complex is located

North Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 45 15.687 N to Not available

Longitude: From 77 00 13.133 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.12 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Mungeshpur Kh. No. 22/34

1.	Location details of the Water body (Address with GPS location)	:	Village Mungeshpur distt. North West 28 48 54.85 N 76 58 9.55 E
2.	Details of Area Dimensions of the Water Body	:	Area 13151 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-2 M, Non Monsoon- Dry
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. -
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-1 Cusec
8.	Major Plant and Animal Communities present in the water body.	:	Patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.8, Temperature-30.2, Turbidity-N/A, BOD-213, COD-321, (DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals)-N/A and Faecal Coliform-14 x 10^7)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available
15.	Additional	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted in					

	Indicate action-wise implementing agency, estimated cost and the timelines for completion)	proposed to treat using constructed wet land, Implementing agency I&FC 181.00 Lacs, timeline for completion 31.12.2020

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of persons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis aft name)

Mungeshpur Kh. No. 22/34

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Mungeshpur Kh. No. 22/34

1.3 Name of the District(s) in which wetland complex is located

North West District

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 48 54.85 N to Not available

Longitude: From 76 584 9.55 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.31 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
(I & FC Deptt.)
Delhi

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Auchandi Kh. No. 85

1.	Location details of the Water body (Address with GPS location)	:	Village Auchandi Distt. North 28 49 15.19 N 76 59 56.091 E
2.	Details of Area Dimensions of the Water Body	:	Area 5920 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-2.5 M, Non Monsoon- Dry
4.	Ownership of the water body	:	Revenue Deptt. North West District
5.	Allocated Unique Identification Number (UIN)	:	G. No. -108
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth & Patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-6.89, Temperature, Turbidity, BOD-39.6, COD-158.9, DO, Salinity-214.4, Dissolved Gases, Dissolved or Suspended Nutrients-507, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

(Civil Divn.-VII, I & FC Deptt.)

x.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted in proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:-yet to be assessed, timeline for completion 29.07.2021

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information J. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Auchandi/Ochandi Kh. No. 85

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Auchandi/Ochandi Kh. No. 85

1.3 Name of the District(s) in which wetland complex is located

North West District

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 49 15.19 N to Not available

Longitude: From 76 59 56.091 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North West, Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.59 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories)

Executive Engineer
Civil Div.-VIII, I & FC Deptt.)
Govt. of NCT of Delhi
Sector-15, Rohini, Delhi-85

118 Comm 13/2020

Annexure-I 226

45

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Budhanpur Majra Kh. No. 36/3, 36/7, 8

1.	Location details of the Water body (Address with GPS location)	:	Village Budhanpur Distt. N/W 28 45 15.6 N 77 00 13.1 E
2.	Details of Area Dimensions of the Water Body	:	Area 5198.98 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-3 M, Non Monsoon- 2.5 M
4.	Ownership of the water body	:	Revenue Deptt. North District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 281
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow/Outflow-NIL, Evaporation-0.005 m/day, magnitude of flow-1 Cusec
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth & Patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH-7.4, Temperature-N/A, Turbidity-N/A, BOD-46.6, COD-286.30, DO, Salinity-294.4, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-28)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	To rejuvenate the water body, the waste water flowing adjacent to the water body is diverted in proposed to treat using constructed wet land. Implementing agency I&FC deptt., Estimated Cost:-yet to be assessed, timeline for completion 29.07.2021

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information I. Narender Sagar, EE

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Budhanpur Majra Kh. No. 36/3, 36/7, 8

1.2 Name of the village(s), Tehsil(s), Municipal area (s)

Budhanpur Majra Kh. No. 36/3, 36/7, 8

1.3 Name of the District(s) in which wetland complex is located

North Delhi

1.4 Geographical coordinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 28 45 15.6 N to Not available

Longitude: From 77 00 13.1 E to Not available

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

Revenue Deptt. District North. Delhi

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.52 Ha

2.2 Wetland type (Please tick appropriate categories and sub categories]

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE) Bawana Kh. No. 74/18/23

1.	Location details of the Water body (Address with GPS location)	:	Village Bawana Distt. North 28 48 26.702 N 77 1 47.967 E
2.	Details of Area Dimensions of the Water Body	:	Area 3461.83 Sqm
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	During Monsoon-3 M Non Monsoon-2.50 M
4.	Ownership of the water body (	:	Revenue Deptt. North District
5.	Allocated Unique Identification Number (UIN)	:	G. No. 129
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Not available
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow- /outflow-Nil, Evaporation-0.005 m/day, magnitude of flow-Nil
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth & patera
9.	Designated use of pond or lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH-7.93, Temperature, Turbidity, BOD-51.10, COD-204.50, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform-62)

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available

13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not available	Not available	Not available	Not available	Not available	Not available

14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	Not available	Not available	Not available	Not available	Not available
		:	HW	Not available	Not available	Not available	Not available	Not available
		:	BMW	Not available	Not available	Not available	Not available	Not available
		:	C&D	Not available	Not available	Not available	Not available	Not available
		:	Plastic	Not available	Not available	Not available	Not available	Not available

13	Any other relevant information	:	NA

1.	Location details of the Water body (Address with GPS location)	:	Ghitorni Kh.No. 437 (17-18) Longitude: 28°29'38.18"N Latitude : 77°08'24.18"E)
2.	Details of Area Dimensions of the Water Body	:	6845 Sqm. (0.91 Hectare)
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	----
4.	Ownership of the water body	:	Govt.
5.	Allocated Unique Identification Number (UIN)	:	----
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Residents village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	1 No. PWD Deptt.
8.	Major Plant and Animal Communities present in the water body.	:	NA
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	NA
10.	Major Drains outfall into Water body	:	1 Drain PWD
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

11.	Proposed Action Plans with action-wise implemenating agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			2578.5 cum per day	No	----	No	No	NA
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			No	No	NA	NA	NA	NA
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW	209	No	-	NA	SDMC
		:	HW	145	No	-	NA	NA
		:	BMW	----	NA	-	NA	No
		:	C&D	150	No	-	NA	SDMC
		:	Plastic	5	No	-	NA	SDMC
	Additional	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities.					

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	Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		Restoration of natural drains; flood control measures in natural drains contributing to inflow; inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

Annexure V : Format for preparing brief document

State/Union Territory: __DELHI_____

Name and address of perons(s) compiling this information _ Office of the Executive Engineer-CD-V I&FC DEPTT_____

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

_Ghitorni Kh. No. 437_____

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

___ Ghitorni New Delhi_____

1.3 Name of the District(s) in which wetland complex is located

___ New Delhi_____

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From _77°08'24.18"E _____ to _____

Longitude: From _28°29'38.18"N _____ to _____

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

_EE-CD-V I&FC DEPTT _____

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) ___0.91Hector_____

2.2 Wetland type (Please tick appropriate categories and sub categories) POND.

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FORMAT FOR SEEKING INFORMATION ON WETLANDS

1	Name of State/UT		:	
2	Name of the contact person with mobile and telephone no.		:	
3	Constitution of wetland Authority as per Wetlands (Conservation and Management) Rules 2017		:	(Yes/No) (If No, pl indicate reason)
	A	No of meetings with date held by the Authority	:	
	B	Constitution of Technical Committee/Grievance Committee	:	(Yes/No)
4	No of identifies/notified wetlands in State/UT		:	
5	Details about wetlands			(pl attach wetland-wise details separately)
	A	Area (in hectares)	:	
	B	Utility of wetlands ag present	:	
6	Wetland wise water quality status		:	(pl attach details as enclosure)
	A	Is wetlands in the State/UT polluted, if so, indicate no of wetlands polluted with location details	:	(pl attach details as enclosure)
7	Measures taken or/ proposed for rejuvenation of polluted wetland		:	(pl attach details as enclosure)

Place:

Date:

Signature of Concerned Official

With seal

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..... FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:	MSW						
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			NCT OF DELHI	Sh. Sanjay Saxena (Chief EngineerZone-II)		9868261111	ceifcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoIS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds	1	Govt.		No	NA	
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put vwhichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put vwhichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/fishing/any other criteria	
			Lakes						
			Ponds	1	NA	NA	NA	NA	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I) NA						

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SUPDT.

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	Any other relevant information	:	NA

1.	Location details of the Water body (Address with GPS location)	:	Aya Nagar Kh.No.1575 (Longitude: 28°28'16.6"N Letitude : 77°07'46.4"E)
2.	Details of Area Dimensions of the Water Body	:	17699 Sqm. (1.77 Hectare)
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	-----
4.	Ownership of the water body	:	Govt.
5.	Allocated Unique Identification Number (UIN)	:	-----
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Residents village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No
8.	Major Plant and Animal Communities present in the water body.	:	NA
9.	Designated use of pond or lake (Driving/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	NA
10.	Major Drains outfall into Water body	:	No
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			No	No	----	No	No	NA
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			No	No	NA	NA	NA	NA
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW		No	-		
		:	HW		No	-		
		:	BMW		NA	-		
		:	C&D		Yes	-		
		:	Plastic		No	-		

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Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt removal measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

Annexure V : Format for preparing brief document

State/Union Territory: DELHI

Name and address of perons(s) compiling this information Office of the Executive Engineer-CD-V I&FC DEPTT.

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Aya Ngaar Kh. No. 1575

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Aya Nagar South Delhi

1.3 Name of the District(s) in which wetland complex is located

South Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 77°07'46.4"E to

Longitude: From 28°28'16.5"N to

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

EE-CD-V I&FC DEPTT

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.77 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories) POND.

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FORMAT FOR SEEKING INFORMATION ON WETLANDS

1	Name of State/UT		:	
2	Name of the contact person with mobile and telephone no.		:	
3	Constitution of wetland Authority as per Wetlands (Conservation and Management) Rules 2017		:	(Yes/No) (If No, pl indicate reason)
	A	No of meetings with date held by the Authority	:	
	B	Constitution of Technical Committee/Grievance Committee	:	(Yes/No)
4	No of identifies/notified wetlands in State/UT		:	
5	Details about wetlands			(pl attach wetland-wise details separately)
	A	Area (in hectares)	:	
	B	Utility of wetlands ag present	:	
6	Wetland wise water quality status		:	(pl attach details as enclosure)
	A	Is wetlands in the State/UT polluted, if so, indicate no of wetlands polluted with location details	:	(pl attach details as enclosure)
7	Measures taken or/ proposed for rejuvenation of polluted wetland		:	(pl attach details as enclosure)

Place:

Date:

Signature of Concerned Official

With seal

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S.No.	Content	:	MSW						
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			NCT OF DELHI	Sh. Sanjay Saxena (Chief EngineerZone-II)		9868261111	ceifcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds	1	Govt.		No	NA	
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √whichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	1	NA	NA	NA	NA	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I) NA						

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10.	Any other relevant information	:	NA

1.	Location details of the Water body (Address with GPS location)	:	Jonapur Kh.No.194 (Longitude: 28°27'53.7"N Latitude : 77°09'15.1"E)
2.	Details of Area Dimensions of the Water Body	:	9564 Sqm. (0.95 Hectare)
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	----
4.	Ownership of the water body	:	Govt.
5.	Allocated Unique Identification Number (UIN)	:	----
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Residents village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No
8.	Major Plant and Animal Communities present in the water body.	:	NA
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	NA
10.	Major Drains outfall into Water body	:	No
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NO	No	----	No	No	NA
	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			No	No	NA	NA	NA	NA
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW		No	-		
		:	HW		No	-		
		:	BMW		NA	-		
		:	C&D		No	-		
		:	Plastic		No	-		
	Additional	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities.					

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148

	Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provision like sluice gates as well as constructed wetlands on u/s; Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

Annexure V : Format for preparing brief document

State/Union Territory: **DELHI**

Name and address of perons(s) compiling this information **Office of the Executive Engineer-CD-V I&FC DEPTT.**

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Jounapur Kh. No. 194

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Jounapur South Delhi

1.3 Name of the District(s) in which wetland complex is located

South Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From **77°09'15.1"E** to

Longitude: From **28°27'53.7"N** to

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

EE-CD-V I&FC DEPTT

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) **0.95 Hectare**

2.2 Wetland type (Please tick appropriate categories and sub categories) **POND.**

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FORMAT FOR SEEKING INFORMATION ON WETLANDS

1	Name of State/UT		:	
2	Name of the contact person with mobile and telephone no.		:	
3	Constitution of wetland Authority as per Wetlands (Conservation and Management) Rules 2017		:	(Yes/No) (If No, pl indicate reason)
	A	No of meetings with date held by the Authority	:	
	B	Constitution of Technical Committee/Grievance Committee	:	(Yes/No)
4	No of identifies/notified wetlands in State/UT		:	
5	Details about wetlands			(pl attach wetland-wise details separately)
	A	Area (in hectares)	:	
	B	Utility of wetlands ag present	:	
6	Wetland wise water quality status		:	(pl attach details as enclosure)
	A	Is wetlands in the State/UT polluted, if so, indicate no of wetlands polluted with location details	:	(pl attach details as enclosure)
7	Measures taken or/ proposed for rejuvenation of polluted wetland		:	(pl attach details as enclosure)

Place:

Date:

Signature of Concerned Official

With seal

AE-II

EE-I

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..... FOR SUBMISSION OF INFORMATION ON PROGRESS ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:	MSW						
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			NCT OF DELHI	Sh. Sanjay Saxena (Chief EngineerZone-II)		9868261111	ceifcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds	1	Govt.		No	NA	
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waste like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put vwhichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put vwhichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	1	NA	NA	NA	NA	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I) NA						

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	Any other relevant information	:	NA

Annexure-I

1.	Location details of the Water body (Address with GPS location)	:	Rajpur Kh.No.38 (Longitude: 28°29'35.0"N Latitude : 77°11'28.1"E)
2.	Details of Area Dimensions of the Water Body	:	6569 Sqm. (0.65 Heciare)
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	----
4.	Ownership of the water body	:	Govt.
5.	Allocated Unique Identification Number (UIN)	:	----
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Residents village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No
8.	Major Plant and Animal Communities present in the water body.	:	NA
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	NA
10.	Major Drains outfall into Water body	:	No
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			No	No	----	No	No	NA
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			No	No	NA	NA	NA	NA
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Timelines for completion
		:	MSW		No	-		
		:	HW		No	-		
		:	BMW		NA	-		
		:	C&D		No	-		
		:	Plastic		No	-		
	Additional Measures (Pl. indicate action-	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow, inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s)					

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	wise implementing agency, estimated cost and the timelines for completion)	Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

Annexure V: Format for preparing brief document

State/Union Territory: DELHI

Name and address of perons(s) compiling this information Office of the Executive Engineer-CD-V I&FC DEPTT.

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Rajpur Kh. No. 38

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Rajpur South Delhi

1.3 Name of the District(s) in which wetland complex is located

South Delhi

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : From 77°11'28.1"E to

Longitude: From 28°29'35.0"N to

1.5 Name of the Department/Agency which has jurisdiction over the wetland/wetlands complex

EE-CD-V I&FC DEPTT

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.65 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories) POND.

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FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	celfcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of water body in Kh. No. 97/15/2 at village DichaonKalan in N.G Block..
			Latitude: 28.3852.39 / Longitude: 76.5927.32
2.	Details of Area Dimensions of the Water Body	:	4 Bigha 8 Biswa(Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 2 metre approximate. / Non-Monsoon Period: 1 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area.. b. Out flow : - Nil c. Evaporation : 0.00Sm / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)
11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion		
	Yet to be received from NEERI		

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion

		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision. Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					
			Disposal of MSW and C & D Waste are prevalent in pond.					

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of water body in Kh. No. 97/15/2 at village DichaonKalan in N.G Block..

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 97/15/2

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3852.39

Longitude: 76.5927.32

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.3709 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcficii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (Indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Mundella Kalan Kh. No-78 Latitude: 28.3638.54 — Longitude: 76.5340.83
2.	Details of Area Dimensions of the Water Body	:	7 Bigha 16 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 0 metre approximate. — Non-Monsoon Period: 0 metre approximate.
4.	Ownership of the water body	:	Government, Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- dry b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion
	Yet to be received from NEERI

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					

13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					

		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Mundella Kalan Kh. No. 78.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Mundella Kalan Kh. No. 78

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3638.54

Longitude: 76.5340.83

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.6575 Hactare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (Indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) (All applicable)						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of Water Body at Village Issapur bearing Kh. No. 150 in N.G Block. Latitude: 28.3330.11 — Longitude: 76.5206.35
2.	Details of Area Dimensions of the Water Body	:	0 Bigha 15 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 1.20metre approximate. — Non-Monsoon Period: 0.75 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area.. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					

		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of Water Body at Village Issapur bearing Kh. No. 150 in N.G Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 150 village Issapur

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3330.11

Longitude: 76.5206.35

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.9328 Hactare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of water body in Kh. No. 188 at Village Mitraon in N.G Block Latitude: 28.3627.71 — Longitude: 76.5659.73
2.	Details of Area Dimensions of the Water Body	:	8 Bigha 15 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 3 metre approximate. — Non-Monsoon Period: 1 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- dry. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion
	Yet to be received from NEERI

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					

		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons (s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of water body in Kh. No. 188 at Village Mitraon in N.G Block

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 188 at Village Mitraon

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3627.71

Longitude: 76.5659.73

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.7376 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

------ --- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of water body in Kh. No. 53 at Village Khera Dabar in N.G Block. Latitude: 28.3506.75 — Longitude: 76.5615.27
2.	Details of Area Dimensions of the Water Body	:	18 Bigha 03 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 2 metre approximate. — Non-Monsoon Period: 1 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/Industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, eveporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area.. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion

		:	MSW				
		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of water body in Kh. No. 53 at Village Khera Dabar in N.G Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 53 at Village Khera Dabar

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3506.75

Longitude: 76.5615.27

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.530 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of Water Body Kh. No. 58 at village Malikupr in N.G. Block. Latitude: 28.3257.86 Longitude: 76.5356.36
2.	Details of Area Dimensions of the Water Body	:	19 Bigha 1 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 3 metre approximate. Non-Monsoon Period: 2 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion

								completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15.	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					
			Disposal of MSW and C & D Waste are prevalent in pond.					

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Construction of wet land system for treatment of waste waterusing SWAB technology at Water Body Kh. No. 58 at village Malikupr in N.G. Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 58 at Village Malikpur

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3257.86

Longitude: 76.5356.36

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.6059 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	celfcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of Water Body at Village Kair (Adjacent to Federal Bank) bearing Kh. No. 19/24 Latitude: 28.3723.73 — Longitude: 76.5517.38
2.	Details of Area Dimensions of the Water Body	:	12 Bigha 17 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 0.9 metre approximate. — Non-Monsoon Period: 0.45 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					

		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (PL. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-wooding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of Water Body at Village Kair (Adjacent to Federal Bank) bearing Kh. No. 19/24

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 19/24 at Village Kair (Adjacent to Federal Bank)

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3723.73

Longitude: 76.5517.38

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.0833 Hactare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	caifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of water body in Kh. No. 473 at Village Jaffarpur Kalan in N.G Block. Latitude: 28.3529.03 — Longitude: 76.5505.49
2.	Details of Area Dimensions of the Water Body	:	6 Bigha 1 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 3 metre approximate. — Non-Monsoon Period: 1 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					

		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons (s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of water body in Kh. No. 473 at Village Jaffarpur Kalan in N.G Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

in Kh. No. 473 at Village Jaffarpur Kalan

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3529.03

Longitude: 76.5505.49

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.510 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of Water Body in Kh. No. 105 at village Ujwa in N.G. Block Latitude: 28.3350.19 Longitude: 76.5440.15
2.	Details of Area Dimensions of the Water Body	:	9 Bigha 12 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 2. 00metre approximate. Non-Monsoon Period: 1.00 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					

		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of Water Body in Kh. No. 105 at village Ujwa in N.G. Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 105 at village Ujwa

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3350.19

Longitude: 76.5440.15

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.8093Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (Indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Construction of wetland and system for treatment of waste water using SWAB Technology at water body in Kh. No.55/13, 14/1, 16, 17 & 18 at village Hastsal in Najafgarh Block. Latitude: 28.3748.82 — Longitude: 77.03186
2.	Details of Area Dimensions of the Water Body	:	4 Acres (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 4 metre approximate. — Non-Monsoon Period: 2.5 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area.. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for

								completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					
			Disposal of MSW and C & D Waste are prevalent in pond.					

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Construction of wetland and system for treatment of waste water using SWAB Technology at water body in Kh. No.55/13, 14/1, 16, 17 & 18 at village Hastsal in Najafgarh Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

No.55/13, 14/1, 16, 17 & 18 at village Hastsal

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3748.82

Longitude: 77.03186

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.6184 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

182

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Governme nt	Private/Indivi dual	Total no. of water bodies selected for restorati on	Total no. of water bodies restored so far	Total no. of water bodies presentl y under restorati on
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitorin g Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventio nal treatment	Water quality criteria for Agriculture/Fishing/an y other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of Water Body in Kh. No. 113 at village Ujwa in N.G. Block. Latitude: 28.3405.07 / Longitude: 76.5426.84
2.	Details of Area Dimensions of the Water Body	:	9 Bigha (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 1. 00metre approximate. / Non-Monsoon Period: 0.50 metre approximate.
4.	Ownership of the water body	:	Government, Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					

		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					
			Disposal of MSW and C & D Waste are prevalent in pond.					

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of Water Body in Kh. No. 113 at village Ujwa in N.G. Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 113 at village Ujwa

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3350.19

Longitude: 76.5440.15

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.7587 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) (All applicable)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of Water Body in Kh. No. 66 at Village Dariyapur Khurd in N.G. Block. Latitude: 28.3305.43 Longitude: 76.5437.07
2.	Details of Area Dimensions of the Water Body	:	13 Bigha 1 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 2.5 metre approximate. Non-Monsoon Period: 1.5 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					

		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of Water Body in Kh. No. 66 at Village Dariyapur Khurd in N.G. Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 66 at Village Dariyapur Khurd

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3305.43

Longitude: 76.5437.07

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.1001 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	celfcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcil@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of Water Body in Village Kair Kh. No- 64/2, 3 (Opp. Veterinary Hospital, Gorewala pond)(21-2). Latitude: 28.3725.56 — Longitude: 76.5456.45
2.	Details of Area Dimensions of the Water Body	:	21 Bigha 2 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 1.2 metre approximate. — Non-Monsoon Period: 0.50 metre approximate.
4.	Ownership of the water body	:	Government, Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area. b. Out flow :- Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion

		:	MSW				
		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

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Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of Water Body in Village Kair Kh. No- 64/2, 3 (Opp. Veterinary Hospital, Gorewala pond)(21-2).

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No- 64/2, 3 (Opp. Veterinary Hospital, Gorewala pond

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3725.56

Longitude: 76.5456.45

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 1.7787 Hactare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	celfcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) (All applicable)						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of water body in Kh. No. 19/9 at Village Jharoda Kalan in N.G Block Latitude: 28.385612 — Longitude: 76.555036
2.	Details of Area Dimensions of the Water Body	:	13 Bigha 6 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 3 metre approximate. — Non-Monsoon Period: 1 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from underground. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion

		:	MSW				
		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of water body in Kh. No. 19/9 at Village Jharoda Kalan in N.G Block

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 19/9 at Village Jharoda Kalan

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.385612

Longitude: 76.5550.36

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) ------

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of water body in Kh. No. 896 at village JaffarpurKalan in N.G Block. Latitude: 28.3523.60 — Longitude: 76.5518.84
2.	Details of Area Dimensions of the Water Body	:	7 Bigha 16 Biswa(Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 2 metre approximate. — Non-Monsoon Period: 1 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No Industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					

		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					
			Disposal of MSW and C & D Waste are prevalent in pond.					

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons (s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of water body in Kh. No. 896 at village JaffarpurKalan in N.G Block.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 896 at village JaffarpurKalan

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3523.60

Longitude: 76.5518.84

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.6575 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoIS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil	To be assessed by DPCC			
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Dariyapur Khurd Kh. No.7/16/01 Latitude: 28.3307.31 Longitude: 76.5473.73
2.	Details of Area Dimensions of the Water Body	:	4 Bigha 2 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 1.00 metre approximate. Non-Monsoon Period: 0 metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- Dry b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Only for recreation as the area is surrounded by fields and one side village road..
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					

		:	BMW					
		:	C&D					
		:	Plastic					
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					
			Disposal of MSW and C & D Waste are prevalent in pond.					

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Dariyapur Khurd Kh. No.7/16/01.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Dariyapur Khurd Kh. No.7/16/01

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3307.31

Longitude: 76.5473.73

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.3481 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Nangli Sakrawati Kh. No.52 Latitude: 28.378.56 — Longitude: 77.059
2.	Details of Area Dimensions of the Water Body	:	3 Bigha 9Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 1 metre approximate. — Non-Monsoon Period: 0 metre approximate.
4.	Ownership of the water body	:	Government, Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- Dry b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Only for recreation as the area is surrounded by colony.
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					

		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Nangli Sakrawati Kh. No. 52.

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh. No. 52 at Village Nangli Sakrawati

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.378.56

Longitude: 77.05900

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.2908 Hectare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT								
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Delhi	CE Zone –II,	21210873	9868261111	ceifcdwest@gmail.com		
			Delhi	SE FC-II	27293230	9650798758	ifcfcii@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies Identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes						
			Ponds		Govt.	-	16	Nil	16
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No						
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct) **(All applicable)**						
6	Water Quality compliance status of Identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes						
			Ponds	16	Nil				
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Development of Water Body Opp. Cremation ground road Kh.No-62/2 at village Kair Latitude: 28.3731.00 | Longitude: 76.5510.71
2.	Details of Area Dimensions of the Water Body	:	0 Bigha 5 Biswa (Circular (Approx.))
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	Monsoon Period: 1 metre approximate. | Non-Monsoon Period: 0.50metre approximate.
4.	Ownership of the water body	:	Government , Revenue Department
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Rural village, No industries
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	a. Inflow :- Rain water, Pond Remains- wet due to inflow from surrounding area.. b. Out flow : - Nil c. Evaporation : 0.005m / Day d. Flooding Frequency :- Nil
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Irrigation
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform)

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Yet to be received from NEERI							
12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Nil					
13.	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14.	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					

		:	HW				
		:	BMW				
		:	C&D				
		:	Plastic				
15.	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions				
			Disposal of MSW and C & D Waste are prevalent in pond.				

Annexure V : Format for preparing brief document

State/Union Territory: Delhi

Name and address of perons(s) compiling this information Executive Engineer CD-XIII

Section 1 : Identification, Location Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Development of Water Body Opp. Cremation ground road Kh.No-62/2 at village Kair

1.2 Name of the village(s), Tehsil(s), Muncipal area (s)

Kh.No-62/2 at village Kair

1.3 Name of the District(s) in which wetland complex is located

South West

1.4 Geographical corridinates (Latitude and Longitude, to degree, minutes and second)

Latitude : 28.3731.00

Longitude: 76.5510.71

1.5 Name of the Department/Agency which has jurisdicition over the wetland/wetlands complex

Revenue Department (BDO S/W)

Section 2 : Site Characteristics

2.1 Area of wetland/wetlands category (ha) 0.6087 Hactare

2.2 Wetland type (Please tick appropriate categories and sub categories)

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	
1	Name of the State/UT	Govt. of NCT of Delhi
	Contact Details (Department-wise)	Name of the State/UT Department: Govt. of N.C.T of Delhi; Name of the Nodal Officer: Sh. Sanjay Saksena (CE); Contact Tel. no.: ; Mobile No.: 9968826111; E-mail: colfcd@gmail.com
2	Information on water bodies such as Lakes & Ponds	Type of water body: Lakes — ; Ponds 01. Total No. of water bodies identified: Lakes —; Ponds 01. Ownership of identified water bodies (indicate no. of water bodies): Government: Lakes —; Ponds Revenue Deptt.; Private/Individual: Lakes —; Ponds —. Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT: Total no. of water bodies selected for restoration: Lakes —; Ponds 01. Total no. of water bodies restored so far: Lakes —; Ponds —. Total no. of water bodies presently under restoration: Lakes —; Ponds —
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes
4	Major causes of pollution in identified water bodies	√ √ √ (Improper disposal of sewage / Industrial effluent / waste like municipal solid waste / hazardous waste / plast c waste / construction & demolition waste) (pl. put √ whichever is correct)
5	Other Problems associated with the identified water bodies	√ (Silting/Weeds/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)
6	Water Quality compliance status of identified lakes and ponds in the State/UT	Type of water body: Lakes —; Ponds 01. No. of identified water bodies: Lakes —; Ponds 01. No. of water quality Monitoring Stations: Lakes —; Ponds N/A. No. of water Bodies complying to: Primary water quality criteria for bathing: Lakes —; Ponds N/A. Drinking water quality criteria after conventional treatment: Lakes —; Ponds N/A. Water quality criteria for Agriculture/Fishing/any other criteria: Lakes —; Ponds N/A
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	(As per each water body-wise details as per Annexure-I)
8	Any other relevant information	

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Kharkhari Nahar Water Body Kh. No. 23/27 28°35'27.752" N 76°57'47.552 E
2.	Details of Area Dimensions of the Water Body	:	0.069 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	One drain outfalls in this pond.
8.	Major Plant and Animal Communities present in the water body.	:	Kikar & bushes
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	On drain (small) outfalls
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme: Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2021 IN O.A. NO. 325/2015

S.No.	Content	
1	Name of the State/UT	Govt. of N.C.T of Delhi
	Contact details (Department wise)	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. no.	Mobile No.	E-mail
		Govt. of N.C.T of Delhi	Sh. Sanjay Saksena (I.E)		9868826111	cwifcd@gmail.com
2	Information on water bodies such as Lakes & Ponds	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
				Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
		Lakes	–	–	–	–	–	–
		Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes						
4	Major causes of pollution in identified water bodies	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	Silting/Weeding/Encroachment/No provision of Inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water quality compliance status of identified lakes and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of Water Bodies complying to			
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
		Lakes	–	–	–	–	–	
		Ponds	01	N/A	N/A	N/A	N/A	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information							

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Kharkhari Nahar Water Body Kh. No. 6/11/2 28°35'27.752" N 76°57'47.552 E
2.	Details of Area Dimensions of the Water Body	:	0.15 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number [UIN]	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow of waste water from one location.
8.	Major Plant and Animal Communities present in the water body.	:	Kikar & Pipal ect
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	Nil
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2021 IN O.A. NO. 325/2015

S.No.	Content	
1	Name of the State/UT	Govt. of N.C.T. of Delhi
	Contact Details (Department wise)	Name of the State/UT Department: Govt. of N.C.T. of Delhi Name of the Nodal Officer: Sh. Sanjay Saxena (CE) Contact Tel. No.: Mobile No.: 9868826111 E-mail: cedcd@gmail.com
2	Information on water bodies such as Lakes & Ponds	Type of water body: Lakes / Ponds Total No. of water bodies identified: – / 01 Ownership of identified water bodies (indicate no. of water bodies): Government: – / Revenue Deptt.; Private/Individual: – / – Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT: Total no. of water bodies selected for restoration: – / 01; Total no. of water bodies restored so far: – / –; Total no. of water bodies presently under restoration: – / –
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes
4	Major causes of pollution in identified water bodies	√ Improper disposal of sewage / industrial effluent / waste like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)
5	Other Problems associated with the identified water bodies	Silting/ Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	Type of water body: Lakes / Ponds No. of identified water bodies: – / 01 No. of water quality Monitoring Stations: – / – No. of water Bodies complying to: Primary water quality criteria for bathing: – / –; Drinking water quality criteria after conventional treatment: – / –; Water quality criteria for Agriculture/Fishing/any other criteria: – / –
7	Proposed water body-wise Action Plans for restoration of prioritized water bodies with timelines and implementing agencies	(Pl. attach water body-wise details as per Annexure-I)
8	Any other relevant information	

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Khera Water Body Kh. No. 79 28°35'48.015" N 76°58'14.960 E
2.	Details of Area Dimensions of the Water Body	:	0.089 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water in the pond.
8.	Major Plant and Animal Communities present in the water body.	:	N/A
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthan embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 26.02.2020 IN O.A. NO. 325/2015

S.No.	Content	
1	Name of the State/UT	Govt. of N.C.T. of Delhi
	Contact Details (Department wise)	Name of the State/UT Department: Govt. of N.C.T. of Delhi; Name of the Nodal Officer: Sh. Sanjay Saxena (CE); Contact Tel. No.: ; Mobile No.: 9868221111; E-mail: cepfcd@gmail.com
2	Information on water bodies such as Lakes & Ponds	

Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of w bodies with financial support fr NRCG/MoJS/with own resource the State/UT		
		Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Tot of w bodi pres y un resto on
Lakes	-	-	-	-	-	-
Ponds	01	Revenue Deptt.	-	01	-	-

3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes
4	Major causes of pollution in identified water bodies	√ (i) proper disposal of sewage / industrial effluent / waste like municipal solid waste / hazardous was / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)
5	Other Problems associated with the identified water bodies	√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (Pl. put √ whichever is correct)

6	Water Quality compliance status of identified lakes, and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitorin & Stations	No. of water Bodies complying to		
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/a y other criteria
		Lakes	-	-	-	-	-
		Ponds	01	-	-	-	-
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	(Pl. attach water body-wise details as per Annexure-I)					
8	Any other relevant information						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Paprawat Water Body Kh. No. 146 28°35'20.017" N 76°58'32.358 E
2.	Details of Area Dimensions of the Water Body	:	0.089 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of inoustries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water in the pond.
8.	Major Plant and Animal Communities present in the water body.	:	N/A
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	No drain outfalls in this pond.
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content								
1	Name of the State/UT		Govt. of NCT of Delhi						
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868826111	ceifcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoIS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No Yes						
4	Major causes of pollution in identified water bodies	:	√ Improper disposal of sewage / industrial effluent / waste like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes	–	–	–	–	–	
			Ponds	01	–	–	–	–	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Pindwalan Khurd Water Body Kh. No. 31/4 28°33'14.921" N 76°57'52.540 E
2.	Details of Area Dimensions of the Water Body	:	0.12 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water in the pond.
8.	Major Plant and Animal Communities present in the water body.	:	Kikar & Pipal
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11.	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETP's) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT		Govt. of NCT of Delhi						
-	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868261111	ceifcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No Yes						
4	Major causes of pollution in identified water bodies	:	√ Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) [pl. put √ whichever is correct]						
5	Other Problems associated with the identified water bodies	:	√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes	–	–	–	–	–	
			Ponds	01	–	–	–	–	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Rewla Khanpur Water Body Kh. No. 98 28°33'58.174" N 76°58'54.509 E
2.	Details of Area Dimensions of the Water Body	:	0.25 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	–
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water in this pond
8.	Major Plant and Animal Communities present in the water body.	:	Kikar & dense Bushes
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	No drain outfall in this pond
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total Sewage Inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:								
1	Name of the State/UT		**Govt. of NCT of Delhi**							
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail			
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868261111	ceifcd@gmail.com			
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT			
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration	
			Lakes	01	–	Private/Individual	01	NIL	NIL	
			Ponds							
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No **Yes**							
4	Major causes of pollution in identified water bodies	:	√ Improper disposal of sewage / √ industrial effluent / √ waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)							
5	Other Problems associated with the identified water bodies	:	√ Silting/Weeding/Encroachment/ √ No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)							
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to				
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria		
			Lakes	01	No. 1	–	–	01		
			Ponds							
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)							
8	Any other relevant information	:								

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	28°30'37.67" N to 28°30'55.68" N 76°55'38.53" E to 76°55'22.42" E
2.	Details of Area Dimensions of the Water Body	:	Rawta (Delhi) Area about 291Acres
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.45 m
4.	Ownership of the water body	:	Private/Individual
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	NIL
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Major inflow in Badshapur drain of Haryana
8.	Major Plant and Animal Communities present in the water body.	:	N/A
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	Badshapur Drain (Haryana)
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform). Being furnished by DPCC

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion (Yet to be finalized)

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT		**Govt. of NCT of Delhi**						
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Govt. of NCT of Delhi	**Sh. Sanjay Saxena (CE)**		**9868261111**	ceifcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No **Yes**						
4	Major causes of pollution in identified water bodies	:	√ √ √ Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	√ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes	–	–	–	–	–	
			Ponds	01	N/A	N/A	N/A	N/A	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Kanganheri Water Body Kh. No. 111 28°32'41.13" N 76°59'18.65 E
2.	Details of Area Dimensions of the Water Body	:	1.20 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.00m Aveg.
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	115 (South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	There are many small drains out falling all around this pond.
8.	Major Plant and Animal Communities present in the water body.	:	Kikar etc.
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	No use at present
10.	Major Drains outfall into Water body	:	There are many small drains outfalling all around this pond.
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Develcpment of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No	Content								
1	Name of the State/UT		Govt. of NCT of Delhi						
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868826111	celfod@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoES/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No Yes						
4	Major causes of pollution in identified water bodies	:	√ Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes	–	–	–	–	–	–
			Ponds	01	–	–	–	–	–
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Rewla Khanpur Water Body Kh. No. 81 28°33'5-1.521" N 76°58'41.417 E
2.	Details of Area Dimensions of the Water Body	:	0.10 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.0m Average
4.	Ownership of the water body	:	Revenue Department GNCTD
5	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water in this pond
8.	Major Plant and Animal Communities present in the water body.	:	Kikar & dense Bushes
9.	Designated use of pond or lake (Drining/irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	No drain outfall in this pond
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

FORMAT FOR SEEKING INFORMATION ON WETLANDS

1	Name of State/UT		:	Govt. of NCT of Delhi
2	Name of the contact person with mobile and telephone no.		:	Pradeep Naik, Executive Engineer, CD- I 9958890101
3	Constitution of wetland Authority as per Wetlands (Conservation and Management) Rules 2017		:	(Yes/No) (If No, pl indicate reason) Yes
	A	No of meetings with date held by the Authority	:	
	B	Constitution of Technical Committee/Grievance Committee	:	(Yes/No)
4	No of identifies/notified wetlands in State/UT		:	
5	Details about wetlands			(pl attach wetland-wise details separately)
	A	Area (in hectares)	:	0.43 Ha
	B	Utility of wetlands ag present	:	Chhat Ghat
6	Wetland wise water quality status		:	(pl attach details as enclosure)
	A	Is wetlands in the State/UT polluted, if so, indicate no of wetlands polluted with location details	:	(pl attach details as enclosure)
7	Measures taken or/ proposed for rejuvenation of polluted wetland		:	(pl attach details as enclosure)

Place:

Date:

16/3/2020

Signature of Concerned Official

With seal

432

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:								
1	Name of the State/UT		Govt. of NCT of Delhi							
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail			
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868226111	cuifcd@gmail.com			
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT			
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration	
			Lakes	–	–	–	–	–	–	
			Ponds	01	Revenue Deptt.	–	01	–	–	
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No Yes							
4	Major causes of pollution in identified water bodies	:	Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)							
5	Other Problems associated with the identified water bodies	:	Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)							
6	Water Quality compliance status of identified lakes and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to				
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria		
			Lakes	–	–	–	–	–		
			Ponds	01	–	–	–	–		
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)							
8	Any other relevant information	:								

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Salaimpur Water Body Kh. No. 16/15 28°35'58.82" N 77°3'39.00 E
2.	Details of Area Dimensions of the Water Body	:	0.43 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrouncing Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water in the pond.
8.	Major Plant and Animal Communities present in the water body.	:	N/A
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	No drain outfalls in this pond.
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	
1	Name of the State/UT	Govt. of NCT of Delhi
	Contact Details (Department-wise)	Name of the State/UT Department: Govt. of NCT of Delhi Name of the Nodal Officer: Sh. Sanjay Saxena (CE) Contact Tel. No.: Mobile No.: 9868626111 E-mail: ceifcd@gmail.com
2	Information on water bodies such as Lakes & Ponds	

Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoIS/with own resources of the State/UT		
		Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
Lakes	–	–	–	–	–	–
Ponds	01	Revenue Deptt.	–	01	–	–

3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes
4	Major causes of pollution in identified water bodies	(open defecation/ disposal of sewage / industrial effluent / water like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct) N/A
5	Other Problems associated with the identified water bodies	√ (Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)

6	Water Quality compliance status of identified lakes, and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to		
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria
		Lakes	–	–	–	–	–
		Ponds	01	N/A	N/A	N/A	N/A
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	(pl. attach water body-wise details as per Annexure-I)					
8	Any other relevant information						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	28°35'27.391" N to 76°59'58.254" E Dinpur Kh. No. 1087
2.	Details of Area Dimensions of the Water Body	:	2.27 Acres
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding Dinpur village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	No inflow in the pond
8.	Major Plant and Animal Communities present in the water body.	:	N/A
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2022 IN O.A. NO. 325/2015

S.No.	Content							
1	Name of the State/UT	Govt. of NCT of Delhi						
	Contact Details (Department-wise)	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
		Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868020111	cedcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
				Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
		Lake	–	–	–	–	–	–
		Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UID)	Y/N						
		Yes						
4	Major causes of pollution in identified water bodies	√						
		Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	√		√				
		Dining/Weeding/Encroachment/No provision of inflow or outflow control measures/poor sewage management/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance-status of identified lakes, and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
		Lake	–	–	–	–	–	
		Ponds	01	–	–	–	–	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information							

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Paprawat Water Body Kh. No. 181 28°35'5.493" N 76°58'31.187 E
2.	Details of Area Dimensions of the Water Body	:	0.28 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water in the pond.
8.	Major Plant and Animal Communities present in the water body.	:	N/A
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	No drain outfalls in this pond.
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content								
1	Name of the State/UT	Govt. of NCT of Delhi							
	Contact Details (Department-wise)	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail			
		Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868226111	cslfcd@gmail.com			
2	Information on water bodies such as Lakes & Ponds	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT			
				Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration	
		Lakes	–	–	–	–	–	–	
		Ponds	01	Revenue Deptt.	–	01	–	–	
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes							
4	Major causes of pollution in identified water bodies	√ (Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)							
5	Other Problems associated with the Identified water bodies	√ √ (Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)							
6	Water Quality compliance status of Identified lakes and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to				
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria		
		Lakes	–	–	–	–	–		
		Ponds	01	–	–	–	–		
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	Pl. attach water body-wise details as per Annexure-I							
8	Any other relevant information								

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Bijwasan Water Body Kh. No. 17,28, 23/24 28°32'13.738" N 77°2'47.898 E
2.	Details of Area Dimensions of the Water Body	:	0.42 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A (Dry)
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow waste water in the water body except rain water
8.	Major Plant and Animal Communities present in the water body.	:	Kikar
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	No drains outfall in the water body
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

------ FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content							
1	Name of the State/UT	:	Govt. of NCT of Delhi					
	Contact Details (Department-wise)	:	Name of the state/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail	
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868826111	ceifcd@gmail.com	
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT	
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No Yes					
4	Major causes of pollution in identified water bodies	:	√ Unproper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)					
5	Other Problems associated with the identified water bodies	:	√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment, poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)					
6	Water Quality compliance status of Identified Lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to		
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria
			Lakes	–	–	–	–	–
			Ponds	01	–	–	–	–
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(To attach water body-wise details as per Annexure-I)					
8	Any other relevant information	:						

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Kapashera Water Body Kh. No. 664/1 28°31'39.540" N 77°4'57.766 E
2.	Details of Area Dimensions of the Water Body	:	0.12 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A (Dry)
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow in this water body
8.	Major Plant and Animal Communities present in the water body.	:	Kikar plants
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total industrial Effluent inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

442

----- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No	Content	
1	Name of the State/UT	Govt. of NCT of Delhi
	Contact Details (Department wise)	Name of the State/UT Government: Govt. of NCT of Delhi, E.F.C Name of the Nodal Officer: Sh. Sanjay Saxena (CE) Contact Tel. No.: Mobile No.: 9868826111 E-mail: cedfcd@gmail.com
2	Information on water bodies such as Lakes & Ponds	

Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
		Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
Lakes	–	–	–	–	–	–
Ponds	01	Revenue Deptt.	–	01	–	–

3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes
4	Major causes of pollution in identified water bodies	√ √ √ (improper disposal of sewage / industrial effluent / waste like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)
5	Other problems associated with the identified water bodies	√ (silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment, poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)

6	Water Quality compliance status of identified lakes and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to		
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria
		Lake	–	–	–	–	–
		Ponds	01	–	–	–	–

7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	(Pl. attach water body-wise details as per Annexure-I)
8	Any other relevant information	

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Rangpuri Water Body Kh. No. 105 28°32'33.086" N 77°7'9.653 E
2.	Details of Area Dimensions of the Water Body	:	0.25 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.0m Avg.
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	968 (South)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Inflow of sewage water
8.	Major Plant and Animal Communities present in the water body.	:	-
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	-
10.	Major Drains outfall into Water body	:	-
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CBTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

-------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 375/2015

S.No	Contents							
1	Name of the State/UT	Govt. of NCT of Delhi						
	Contact Details (Department-wise)	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
		Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868206111	celfcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
				Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
		Lakes	–	–	–	–	–	–
		Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes						
4	Major causes of pollution in identified water bodies	√ Improper disposal of sewage / industrial effluent / waster like munidpal solid waste / hazardous waste (plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	√ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
		Lakes	–	–	–	–	–	
		Ponds	01	--	–	–	–	
7	Proposed water body-wise Action Plans for restoration of prioritized water bodies with timelines and implementing agencies	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Bijwasan Water Body Kh. No. 168 28°32'7.430" N 77°3'26.829 E
2.	Details of Area Dimensions of the Water Body	:	0.50 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	N/A (Dry)
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water except rain water
8.	Major Plant and Animal Communities present in the water body.	:	Kikar & Pipal
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	No drains outfall in the water body
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CSTPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

446

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content							
1	Name of the State/UT	Govt. of NCT of Delhi						
	Contact Details (Department-wise)	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
		Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868026111	pwlfcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoES/with own resources of the State/UT		
				Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
		Lakes	–	–	–	–	–	–
		Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	Yes/No Yes						
4	Major causes of pollution in identified water bodies	√ (e.g. open disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of Identified Lakes and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
		Lakes	–	–	–	–	–	
		Ponds	01	–	–	–	–	
7	Proposed water body-wise Action Plans for restoration of prioritized water bodies with timelines and implementing agencies	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information							

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Rajokari Water Body Kh. No. 446 28°31'7.241" N 77°6'25.079 E
2.	Details of Area Dimensions of the Water Body	:	0.12 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	-
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow waste water in the water body
8.	Major Plant and Animal Communities present in the water body.	:	Nil
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	N/A
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					

15	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Bufier Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT	:	Govt. of NCT of Delhi						
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868265111	ceifcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo tagged/provided with Unique Identification Number (UIN)	:	Yes/No Yes						
4	Major causes of pollution in identified water bodies	:	√ √ √ Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste] (pl. put √ whichever is correct)						
5	Other Problems associated with the Identified water bodies	:	√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other] (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes	–	–	–	–	–	
			Ponds	01	–	–	–	–	
7	Proposed water body-wise Action Plans for restoration of prioritized water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Ghummanhera Water Body Kh. No. 103 28°32'4.399" N 76°56'28.649 E
2.	Details of Area Dimensions of the Water Body	:	0.30 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.0m Average
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	651 (South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	Village draws inflow in the pond
8.	Major Plant and Animal Communities present in the water body.	:	Hyacinth
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	No designated used of this pond
10.	Major Drains outfall into Water body	:	Village drains
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT		Govt. of NCT of Delhi						
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868620111	ceifcc@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No Yes						
4	Major causes of pollution in identified water bodies	:	√ Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	√ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes	–	–	–	–	–	
			Ponds	01	N/A	N/A	N/A	N/A	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

Annexure-I

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Rangpuri Water Body Kh. No. 660 28°32'2.833" N 77°7'9.941 E
2.	Details of Area Dimensions of the Water Body	:	0.35 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	–
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	969 (South)
6.	Details of Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding village
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow in the pond
8.	Major Plant and Animal Communities present in the water body.	:	–
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	–
10.	Major Drains outfall into Water body	:	–
11.	Physical condition of the water body	:	Dry
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. Indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content		MSW						
1	Name of the State/UT		Govt. of NCT of Delhi						
	Contact Details (Department-wise)		Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868626111	cellcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds		Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)		Yes/No Yes						
4	Major causes of pollution in identified water bodies		√ Improper disposal of sewage / industrial effluent / waster like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct) N/A						
5	Other Problems associated with the identified water bodies		√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT		Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes	–	–	–	–	–	
			Ponds	01	N/A	N/A	N/A	N/A	
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies		(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information								

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Shikarpur Water Body Kh. No. 98
2.	Details of Area Dimensions of the Water Body	:	0.40 Acres
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.0m Average
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding Shikarpur village area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow in the pond
8.	Major Plant and Animal Communities present in the water body.	:	N/A
9.	Designated use of pond or lake (Drining/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	Ground water recharge
10.	Major Drains outfall into Water body	:	NIL
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

12.	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
		:	MSW					
		:	HW					
		:	BMW					
		:	C&D					
		:	Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 05.02.2021 IN O.A. NO. 345/2015

S.No.	Criteria									
1	Name of the State/UT	Govt. of NCT of Delhi								
	Contact Details (Department wise)	Name of the Nodal Officer		Contact Tel. No.	Mobile No.	E-mail				
		Sh. Sanjay Saxena (CE)			9868026111	cellcd@gmail.com				
2	Information on water bodies such as Lakes & Ponds	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoES/with own resources of the State/UT				
				Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration		
		Lakes and Ponds	01	Revenue Deptt.	-	01	-	-		
3	Whether water bodies are geo-tagged/plotted with Unique Identification Number (UIN)	Yes								
4	Major causes of pollution in identified water bodies	Direct disposal of sewage / industrial effluent / water like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)				√				
5	Other Problems associated with the identified water bodies	Encroachment/Dumping/Unauthorised activities/Encroachment/No provision of inflow or outflow control measures/poor sewerage network/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)				√				
6	Water quality compliance status of identified lakes and ponds in the State/UT	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to					
					Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria			
		Lakes and Ponds	01	-	-	-	-			
7	Proposed water body-wise Action Plans for restoration prioritized with bodies with timelines and implementing agencies	(Pl. attach water body-wise details as per Annexure-I)								
8	Any other relevant information									

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the water body with address with GPS location	:	Daulatpur Water Body Kh. No. 22/26 28° 32' 44.556"N 76° 56' 55.661"E
2.	Details of Area Dimensions of the Water Body	:	0.15 ha
3.	Water Depth (in m) during monsoon and non-monsoon period	:	N/A
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area/industrial estates in the vicinity of pond / lake)	:	Surrounding village area
7.	Details of inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	No inflow of waste water in this pond
8.	Major Point and Non-Point sources present in the water body	:	
9.	Designated use of water body (Drinking/Irrigation/Aqua Culture/Fisheries/Propagation)	:	N/A
10.	Major point outfalls in the water body	:	
11.	Physical condition of the water body	:	Dry
12.	Water Quality of water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plan (Activities, implementing agency, estimated cost and timelines for completion

12	Status of Sewage Management in the Catchment area	Total Sewage Generation (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area.	Total Industrial Effluent Generation (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of Water body	Total Waste Generation	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and Disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion

15	Additional Measures (Pl indicate action wise implementing agency, estimated cost and the timelines for completion)	Ban on Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restriction on natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flow control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or concrete lining; In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public participation for Cleaning of surroundings, any other actions

---------- FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S.No.	Content	:							
1	Name of the State/UT		Govt. of NCT of Delhi						
	Contact Details (Department-wise)	:	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No.	Mobile No.	E-mail		
			Govt. of NCT of Delhi	Sh. Sanjay Saxena (CE)		9868216111	colfcd@gmail.com		
2	Information on water bodies such as Lakes & Ponds	:	Type of water body	Total No. of water bodies identified	Ownership of identified water bodies (indicate no. of water bodies)		Status on-going restoration of water bodies with financial support from NRCG/MoJS/with own resources of the State/UT		
					Government	Private/Individual	Total no. of water bodies selected for restoration	Total no. of water bodies restored so far	Total no. of water bodies presently under restoration
			Lakes	–	–	–	–	–	–
			Ponds	01	Revenue Deptt.	–	01	–	–
3	Whether water bodies are geo-tagged/provided with Unique Identification Number (UIN)	:	Yes/No Yes						
4	Major causes of pollution in identified water bodies	:	√ Improper disposal of sewage / industrial effluent / waste like municipal solid waste / hazardous waste / plastic waste / construction & demolition waste) (pl. put √ whichever is correct)						
5	Other Problems associated with the identified water bodies	:	√ √ Silting/Weeding/Encroachment/No provision of inflow or outflow control measures/poor embankment/poor watershed management in catchment/no adequate buffer zone/any other) (pl. put √ whichever is correct)						
6	Water Quality compliance status of identified lakes, and ponds in the State/UT	:	Type of water body	No. of identified water bodies	No. of water quality Monitoring Stations	No. of water Bodies complying to			
						Primary water quality criteria for bathing	Drinking water quality criteria after conventional treatment	Water quality criteria for Agriculture/Fishing/any other criteria	
			Lakes	–	–	–	–	–	–
			Ponds	01	–	–	–	–	–
7	Proposed water body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	:							

(PLEASE PROVIDE FOLLOWING DETAILS WATER BODY-WISE)

1.	Location details of the Water body (Address with GPS location)	:	Daurala Water Body Kh. No. 43 28°30'39.73" N 76°53'41.95 E
2.	Details of Area Dimensions of the Water Body	:	0.36 ha
3.	Water Depth (in m) (During monsoon and non-monsoon period)	:	0.75m Average
4.	Ownership of the water body	:	Revenue Department GNCTD
5.	Allocated Unique Identification Number (UIN)	:	(South West)
6.	Details of Habitat (Surrounding-Areas/towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	:	Surrounding villaga area
7.	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body.	:	No inflow of waste water in this pond
8.	Major Plant and Animal Communities present in the water body.	:	Kikar
9.	Designated use of pond or lake (Driving/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity	:	N/A
10.	Major Drains outfall into Water body	:	One small drain outfall in this pond
11.	Physical condition of the water body	:	Wet
12.	Water Quality of Water body	:	(w.r.t. PH, Temperature, Turbidity, BOD, COD, DO, Salinity, Dissolved Gases, Dissolved or Suspended Nutrients, Dissolved Organic Carbon, Conductivity, Heavy Metals and Faecal Coliform) N/A

11. Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion

Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in Sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Status of Industrial Effluent Management in the Catchment area.	:	Total Industrial Effluent Inflow into the water body (in MLD	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
Waste Management in the Catchment area of Water body.		Type of Waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and Disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed no. of facilities and their (in TPD)	Implementing Agency, Estimate Cost and Time lines for completion
	:	MSW					
	:	HW					
	:	BMW					
	:	C&D					
	:	Plastic					
Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s) Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment option); Buffer Zone and Development of Bio-diversity Park; Recreational provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

FORMAT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR "RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO HON'BLE NGT ORDERS DATED ... 2019 & 25.02.2020 IN O.A. NO. 325/2015

S. No	Content		
1	Name of the State/UT	:	
	Contact Details (Department-wise)	:	Name of the State/UT Department: DELHI EDMC; Name of the Nodal Officer: ARJUN KUMAR; Contact Tel. No: ; Mobile No.: 9717728201; Email:
2	Information on water bodies such as Lakes & Ponds		Lakes: 01 (Ownership: Government ✓); Ponds: 02 (Ownership: Government ✓). Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT: Total No. of Water Bodies Selected for Restoration; Total No. of Water Bodies restored so far; Total No. of Water Bodies presently under restoration.
3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	Yes/No ① 28° 40" 22.71" 77° 16" 31.49" ② 28° 37' 58.58" 77° 19' 11.10" ③ 28° 37' 43.44" 77° 17' 35.66"
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Municip Solid Waste/Hazardous Waste/Plastic waste/Constructing & Demolitio Waste) (Pl. put √ whichever is correct)
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflo control measures/ Poor Embankment/Poor Watershed Management i Catchment/No Adequate Buffer Zone/Any other) (Pl. put √ whichever is correct)
6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT: No water, filled up all area.	:	Lakes: 01; Ponds: 02. No. of Water Bodies complying to: Primary Water Quality Criteria for Bathing; Drinking Water Quality Criteria after Conventional Treatment; Water Quality Criteria for Agricultural/ Fishing/Any other criteria
7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)
8	Any other relevant information	:	

Date: 16/3/2020

16/3/2020

Signature of the Designated Officer with Date and Seal

Dy. Director (Hort.)/HQ
East Delhi Municipal Corporation

(Pl. Provide following Details Water Body-Wise) Annexure-I

1	Location details of the Water Body (Address with GPS location)	:	F.P. Garden, Welcome (Jhil) / Bhalaram 28° 40' 22.71" 77° 16' 31.49"
2	Details of Area and Dimensions of the Water Body	:	32 Acre
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	6.50 Mtrs & 5.90 Proposed.
4	Ownership of the water body	:	DDA & custodian ag EDMC.
5	Allocated Unique Identification Number (UIN)	:	
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Welcome Colony, Shyam Lal College & Metro Station Welcome, Population about 1.20 Lacs
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	N.A.
8	Major Plant and Animal communities present in the water body	:	Bottle Brush, Alstonia, Ashok, Palm, Shis Pilkhan, Arjun, Hamelia, Ficus Champa.
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	Proposed as Tourism.
10	Major Drains outfall into Water Body	:	Drain water to be filled after treated
11	Physical condition of the water Body	:	
12	Water Quality of Water Body Revival work is on going	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO; Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Fecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion The work has been started for revival in progress							
12	Status of Sewage Management in the Catchment area N.A.	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			N.A.	N.A				
13	Status of Industrial Effluent Management in the Catchment area N.A.	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body N.A.	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions							

Dy. Director (Hort.)HQ

(Pl. Provide following Details Water Body-Wise) Annexure-I

1	Location details of the Water Body (Address with GPS location)	:	Gazipur Village- 28°37'53.58" 77°19'11.10"
2	Details of Area and Dimensions of the Water Body	:	3.57 Acre
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	filled up total area.
4	Ownership of the water body	:	EDMC.
5	Allocated Unique Identification Number (UIN)	:	–
6	Details on Habitat (Surrounding– Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Two side village area – about 300 Live po one side Vegetable mandi other side open space of DDA
7	Details on Inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	N.A.
8	Major Plant and Animal communities present in the water body	:	Kaner & Chandni, No any animal of present
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	Now filled up all area
10	Major Drains outfall into Water Body	:	N.A.
11	Physical condition of the water Body	:	Filled up area, No water at present.
12	Water Quality of Water Body No water due to filled up.	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion An NGO has applied for land site & further under process.						
12	Status of Sewage Management in the Catchment area N. A.	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area N.A.	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body N. A.	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

Dy. Director (Hort.)/HO
East Delhi

(Pl. Fill the following Details Water Body-Wise)

Annexure-I

254

1	Location details of the Water Body (Address with GPS location)	:	Mandawali Village
2	Details of Area and Dimensions of the Water Body	:	8.35 Acre
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	filled up all area.
4	Ownership of the water body	:	EDMC.
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding- Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Three side village about 1.5 Lac Population one side other Mal. park.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	N.A.
8	Major Plant and Animal communities present in the water body	:	Kikar & Kanar.
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	Was filled up all one, No water at present.
10	Major Drains outfall into Water Body	:	No water at present
11	Physical condition of the water Body	:	
12	Water Quality of Water Body No water due to filled up.	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO; Salinity; Dissolved Gases, Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion A letter received from MD Respd. transfer to DDA & file under process.						
12	Status of Sewage Management in the Catchment area N.A	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area N.A.	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body N.A.	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions						

FORMAT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR "RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019& 25.02.2020 IN O.A. NO. 325/2015

S. No	Content		
1	Name of the State/UT	:	Delhi
	Contact Details (Department-wise)	:	Name of the State/UT Department: SDMC; Name of the Nodal Officer: Ramesh Goel AE/Lab/SDMC; Contact Tel. No: 9717873441; Mobile No.: 9717187041; E-mail: ee lab sdmc@gmail.com
2	Information on water bodies such as Lakes&Ponds		Lakes: Total No. of Water Bodies Identified: —; Ownership of Identified Water Bodies (Indicate No. of Water Bodies): Government: —, Private/ Individual: —; Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT: Total No. of Water Bodies Selected for Restoration: —, Total No. of Water Bodies restored so far: —, Total No. of Water Bodies presently under restoration: — Ponds: Total No. of Water Bodies Identified: 04; Ownership of Identified Water Bodies (Indicate No. of Water Bodies): Government: ✓, Private/ Individual: —; Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT: Total No. of Water Bodies Selected for Restoration: —, Total No. of Water Bodies restored so far: —, Total No. of Water Bodies presently under restoration: —
3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	Yes/No
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Municipal Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolition Waste) (Pl. put √ whichever is correct)
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/Poor Watershed Management in Catchment/No Adequate Buffer Zone/Any other) (Pl. put √ whichever is correct)
6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	:	Lakes: Type of Water body: —; No. of identified water bodies: —; No. of Water Quality Monitoring Stations: —; No. of Water Bodies complying to: Primary Water Quality Criteria for Bathing: —, Drinking Water Quality Criteria after Conventional Treatment: —, Water Quality Criteria for Agriculture/ Fishing/Any other criteria: — Ponds: Type of Water body: —; No. of identified water bodies: —; No. of Water Quality Monitoring Stations: —; No. of Water Bodies complying to: Primary Water Quality Criteria for Bathing: —, Drinking Water Quality Criteria after Conventional Treatment: —, Water Quality Criteria for Agriculture/ Fishing/Any other criteria: —
7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	**(Pl. attach water body-wise details as per Annexure-I)** —
8	Any other relevant information	:	—

18/03/2020

Date:Signature of the Designated Officer with Date and Seal

Deputy Director (Hort.)
South Zone : SDMC

18/03/2020

Assistant Director (Hort.)
South Zone : SDMC

 256

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Mandoli Village Park Vasundhara 28°32'05° N / 77°15'63° E
2	Details of Area and Dimensions of the Water Body	:	
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3-4 M. / Kh. No. 205
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	One Side Road and one Side Vikyer Residential one Side - B-7 Vikas One Side 37 Road
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	-
8	Major Plant and Animal communities present in the water body	:	-
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	Protected Bio Diversity
10	Major Drains outfall into Water Body	:	-
11	Physical condition of the water Body	:	develop / Greenery
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion		

| 12 | Status of Sewage Management in the Catchment area | : |

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

| 13 | Status of Industrial Effluent Management in the Catchment area | : |

Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

| 14 | Waste Management in the Catchment area of water body | : |

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW					
HW					
BMW					
C & D					
Plastic					

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

Dharm Raj Chauhan South / 52

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Ayodhya Nagar Jotwal Near Bus Stand (28°28'41.1989" / 77°7'49.9422")
2	Details of Area and Dimensions of the Water Body	:	
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3-4 m / Kh. No. 1575
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	
6	Details on Habitat (Surrounding – Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	One Side Bus Terminal One Side Delhi Govt. school one side Pureby market area and one side Village House
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	–
8	Major Plant and Animal communities present in the water body	:	–
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	Protected Biodiversity
10	Major Drains outfall into Water Body	:	✓
11	Physical condition of the water Body	:	–
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Jamalpur Pond / Gramsabha land near MCD school / Jamalpur Village
2	Details of Area and Dimensions of the Water Body	:	1.34 Hec. (28°37'44.81"N 77°9'15.3662")
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	2-3 m
4	Ownership of the water body	:	SDMC / Kh.No. 194
5	Allocated Unique Identification Number (UIN)	:	–
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Three Side Road Colony and one Side residential Houses
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	–
8	Major Plant and Animal communities present in the water body	:	–
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	Aquaculture
10	Major Drains outfall into Water Body	:	–
11	Physical condition of the water Body	:	–
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity, BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Khali Talab Bawana Bhoom Delhi 300 Meter New Delhi (28°27'44.8104" (77°3'15.3662"
2	Details of Area and Dimensions of the Water Body	:	1.222 Hac.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 - 4 m / Khr. 122
4	Ownership of the water body	:	S.DMC
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	One Side Road one Side residential Hand and 2 Side Forest.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	—
8	Major Plant and Animal communities present in the water body	:	—
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	Aquaculture
10	Major Drains outfall into Water Body	:	—
11	Physical condition of the water Body	:	—
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Propcsed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implemening Agency. Estimated Cost and Time lines for completion

14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency. Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

 266

RMAT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO ON'BLE NGT ORDERS DATED 10.5.2019& 25.02.2020 IN O.A. NO. 325/2015

S. No	Content		
1	Name of the State/UT	:	Delhi
	Contact Details (Department-wise)	:	Name of the State/UT Department: SDMC; Name of the Nodal Officer: Ramesh Gaur; Contact Tel. No: 27177 (67241); Mobile No.: ; Email: [illegible] EE Lab.sdmc@gmail.com
2	Information on water bodies such as Lakes&Ponds		Lakes: Total No. of Water Bodies Identified: ; Ownership of Identified Water Bodies (Indicate No. of Water Bodies): Government: , Private/ Individual: ; Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoEF&CC/ resources of the State/UT: Total No. of Water Bodies Selected for Restoration: , Total No. of Water Bodies restored so far: , Total No. of Water Bodies presently under restoration: Ponds: Total No. of Water Bodies Identified: 08; Ownership of Identified Water Bodies (Indicate No. of Water Bodies): Government: , Private/ Individual: ; Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoEF&CC/ resources of the State/UT: Total No. of Water Bodies Selected for Restoration: , Total No. of Water Bodies restored so far: , Total No. of Water Bodies presently under restoration:
3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	Yes/No
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Municipal Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolition Waste) (Pl. put √ whichever is correct)
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/Poor Watershed Management in Catchment/No Adequate Buffer Zone/Any other) (Pl. put √ whichever is correct)
6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	:	Lakes: Type of Water body: , No. of identified water bodies: , No. of Water Quality Monitoring Stations: , No. of Water Bodies complying to: Primary Water Quality Criteria for Bathing: , Drinking Water Quality Criteria after Conventional Treatment: , Water Quality Criteria for Agriculture/ Fishing/Any other criteria: Ponds: Type of Water body: , No. of identified water bodies: , No. of Water Quality Monitoring Stations: , No. of Water Bodies complying to: Primary Water Quality Criteria for Bathing: , Drinking Water Quality Criteria after Conventional Treatment: , Water Quality Criteria for Agriculture/ Fishing/Any other criteria:
7	Proposed Water Body-wise Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body details as per Annexure-I) —
8	Any other relevant information	:	—

Date:Signature of the Designated Officer with Date and Seal

S.P MEENA
DY. DIR. (HORT)
NGZ SDMC

SUBE SINGH
ADH/HORT
NGZ/SDMC

Rajendra
SDM/NG7

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Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Waterbody near Mallika office Sec-8 Dwarka. LAT-28.576993 LONG-77.073828
2	Details of Area and Dimensions of the Water Body	:	2.46 Acre /KLNo. 21
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	1 to 1.5 m in monsoon
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	one side road from gate and two sides vacant dda land under DDA office
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	—
8	Major Plant and Animal communities present in the water body	:	—
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	NO water available
10	Major Drains outfall into Water Body	:	No
11	Physical condition of the water Body	:	Good
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion		

12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			—					

13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

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RAJPAL
SO (HORT DE...)
SDMC/NG...

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water body Near Near Shiva Secondary School Aboorhyland Mkz
2	Details of Area and Dimensions of the Water Body	:	1.935 Acre
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	2 to 3.25 meter
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	–
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	one side - School, other side Road. Two side Residential area
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	–
8	Major Plant and Animal communities present in the water body	:	–
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	No Water available.
10	Major Drains outfall into Water Body	:	No
11	Physical condition of the water Body	:	Clean
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates, as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

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RAJPAL
SO (HORT DEPTT.)
SDMC/NGZ

Annexure-I

(PL Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Waterbody behind DTC Terminal in Najafgarh.
2	Details of Area and Dimensions of the Water Body	:	136 Acre
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	8 feet meter in Monsoon
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area industrial estates in the catchment of pond or lake)	:	one side road, other side DTC Bus Depot terminal, and two side Residential area
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	—
8	Major Plant and Animal communities present in the water body	:	—
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/ Tourism/ Protected Bio-diversity	:	No water available
10	Major Drains outfall into Water Body	:	No
11	Physical condition of the water Body	:	Good.
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency. Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency. Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (PL indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, flowing adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

BAJPAL
SO (HORT DEPTT.)
SDMC/NGZ

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Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Jahaz wala park / waterbody Sec-8 Dwarka (Bagdola Village) LAT 28.573553 LONG 77.070938
2	Details of Area and Dimensions of the Water Body	:	2.45 acre / Length 40
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.5 to 2 m in monsoon
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	All around Residential houses
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	—
8	Major Plant and Animal communities present in the water body	:	—
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	No water Available
10	Major Drains outfall into Water Body	:	NO.
11	Physical condition of the water Body	:	Good.
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings. any other actions					

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SO (HORT DE)
SDMC/NGZ

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Lake/water body in Pocket for village Sic-23 Rohini LAT : 28.56286 LONG : 77.049628
2	Details of Area and Dimensions of the Water Body	:	1.3298 Acre / Khasra No. 34
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	1.5 to 2 Meter in monsoon
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Semi residential in front of Gate and Rural and other side of Houses Residential
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	—
8	Major Plant and Animal communities present in the water body	:	—
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	Not water Available
10	Major Drains outfall into Water Body	:	No
11	Physical condition of the water Body	:	Good
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in T	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

RAJPAL
SO (HORT DE)
SDMC/NG.

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 266

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water body Near Khasra No-155 Sec-7 Palam Dwarka. LAT :-28.592218 LONG 77.078113
2	Details of Area and Dimensions of the Water Body	:	2.57 Acres / Kh. No. 155
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	7.50 to 8.6 meter
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	One side DJB, two side Road. other side Apartment
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	—
8	Major Plant and Animal communities present in the water body	:	—
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	Water available
10	Major Drains outfall into Water Body	:	No
11	Physical condition of the water Body	:	Good
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			2					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings. any other actions					

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SDMC/NGZ

Annexure-I

(PL Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Water body Near Rajpal chowk Sec-7 Palam Dwarka. LAT 28.586279 LONG 77.072258
2	Details of Area and Dimensions of the Water Body	:	1.85 Acres
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	2 to 3 meter
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding Areashowns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	All around Residential House
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	—
8	Major Plant and Animal communities present in the water body	:	—
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	No Water available
10	Major Drains outfall into Water Body	:	No
11	Physical condition of the water Body	:	Clean
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

RAJPAL
SO (HORT DEPTT.)
SDMC/NGZ

Signature of Concerned

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

LAT 28.590442
LONG 77.0737

1	Location details of the Water Body (Address with GPS location)	:	Water body Near Gokul Gaushala Sec-7 Palam Dwarka
2	Details of Area and Dimensions of the Water Body	:	2.15 Acre / Kh No 153
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	5 to 6 Meter
4	Ownership of the water body	:	SDMC
5	Allocated Unique Identification Number (UIN)	:	—
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	Three side Road. one side Gokul Gaushala.
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	—
8	Major Plant and Animal communities present in the water body	:	—
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	No Water available
10	Major Drains outfall into Water Body	:	No
11	Physical condition of the water Body	:	Good
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			—					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment a... (TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings. any other actions					

RAJPAL
SO (HORT DEPTT.)
SDMC/NGZ

AT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR "RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019& 25.02.2020 IN O.A. NO. 325/2015

S. No	Content		
1	Name of the State/UT	:	Delhi
	Contact Details (Department-wise)	:	

Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No	Mobile No.	E.mail
Horticulture	Nanak chand	01127100460	9717787502	hort.dlph.k12@gmail.com

2	Information on water bodies such as Lakes&Ponds		

Type of Water Body	Total No. of Water Bodies Identified	Ownership of Identified Water Bodies (Indicate No. of Water Bodies)		Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT		
		Government	Private/ Individual	Total No. of Water Bodies Selected for Restoration	Total No. of Water Bodies restored so far	Total No. of Water Bodies presently under restoration
Lakes	01	MCD		MCD	01	
Ponds						

3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	Yes/No Latitude - 28.706029 Longitude - 77.194570
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Municipal Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolition Waste) (Pl. put √ whichever is correct) NA
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/Poor Watershed Management in Catchment/No Adequate Buffer Zone/Any other) (Pl. put √ whichever is correct) NA
6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	:	

Type of Water body	No. of identified water bodies	No. of Water Quality Monitoring Stations	No. of Water Bodies complying to		
			Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after Conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria
Lakes		NA			
Ponds					

7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	**(Pl. attach water body-wise details as per Annexure-I)**
8	Any other relevant information	:	

Dy. Director (Hort.)
Keshav Puram Zone
North Delhi Municipal Corporation

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Model town GPNo:79 Latitude - 28.706079 Longitude - 77.194570
2	Details of Area and Dimensions of the Water Body	:	2.61 Bigha
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	7-10 feet
4	Ownership of the water body	:	North M.C.D
5	Allocated Unique Identification Number (UIN)	:	
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NA
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	
8	Major Plant and Animal communities present in the water body	:	Yes
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	Protected Biodiversity
10	Major Drains outfall into Water Body	:	NA
11	Physical condition of the water Body	:	Good
12	Water Quality of Water Body NA	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NA	NA	NA	NA	NA	NA
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NA	NA	NA	NA	NA	NA
14	Waste Management in the Catchment area of water body NA	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing		I & D of Sewage/Industrial effluent from drains to the nearby treatment/ upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control					

FORMAT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR "RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019& 25.02.2020 IN O.A. NO. 325/2015

S. No	Content		
1	Name of the State/UT	:	Delhi
	Contact Details (Department-wise)	:	

Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No	Mobile No.	E.mail
Horticulture	Nanakchand	011 2716 460	9717707 502	hort-delhi.1982@gmail.com

2	Information on water bodies such as Lakes&Ponds		

Type of Water Body	Total No. of Water Bodies Identified	Ownership of Identified Water Bodies (Indicate No. of Water Bodies)		Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT		
		Government	Private/ Individual	Total No. of Water Bodies Selected for Restoration	Total No. of Water Bodies restored so far	Total No. of Water Bodies presently under restoration
Lakes	01	MCD		MCD	01	
Ponds						

3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	Yes/No Latitude - 20-67 37 35 longitude - 77.19 7894
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Municipal Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolition Waste) (Pl. put √ whichever is correct) NA
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/Poor Watershed Management in Catchment/No Adequate Buffer Zone/Any other) (Pl. put √ whichever is correct) NA
6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	:	

Type of Water body	No. of identified water bodies	No. of Water Quality Monitoring Stations	No. of Water Bodies complying to		
			Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after Conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria
Lakes		NA			
Ponds					

7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	**(Pl. attach water body-wise details as per Annexure-I)**
8	Any other relevant information	:	

Dy. Director (Hort.)
Keshav Puram Zone
North Delhi Municipal Corporation

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Roshnara bagh Lake CO No. 78 Latitude -20.693735 Longitude 77.199804
2	Details of Area and Dimensions of the Water Body	:	2.20 Ha.
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	10 feet to 15 feet
4	Ownership of the water body	:	North MCD
5	Allocated Unique Identification Number (UIN)	:	
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NA
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NA
8	Major Plant and Animal communities present in the water body	:	NA
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity	:	NA
10	Major Drains outfall into Water Body	:	NA
11	Physical condition of the water Body	:	Dry
12	Water Quality of Water Body NA	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NA	NA	NA	NA	NA	NA
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			NA	NA	NA	NA	NA	NA
14	Waste Management in the Catchment area of water body NA	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Wastein the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing		I & D of Sewage/Industrial effluent from drains to the nearby treatment/upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control					

Director (Horticulture)
Kasturba Palam Zone

...AT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR ...TORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO ...N'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S. No	Content		
1	Name of the State/UT	:	G.N.C.T.D - DCM
	Contact Details (Department-wise)	:	Name of the State/UT Department: — Name of the Nodal Officer: — Contact Tel. No: — Mobile No: — Email: —
2	Information on water bodies such as Lakes & Ponds	:	Type of Water Body: Lakes, Ponds. Total No. of Water Bodies Identified: N.A, N.A. Ownership of Identified Water Bodies (Indicate No. of Water Bodies): Government: N.D.M.C; Private/ Individual: — . Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT: Total No. of Water Bodies Selected for Restoration: N.A, N.A; Total No. of Water Bodies restored so far: N.A, N.A; Total No. of Water Bodies presently under restoration: 01, N
3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	Yes/No existing water body & open valley up. Ramp
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Municip Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolitio Waste) (Pl. put √ whichever is correct) N.A
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflo control measures/ Poor Embankment/Poor Watershed Management i Catchment/No Adequate Buffer Zone/Any other) (Pl. put √ whichever is correct) Present water Body & valley up open Ramp
6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	:	Type of Water body: Lakes, Ponds. No. of identified water bodies: N.A, N.A. No. of Water Quality Monitoring Stations: — . No. of Water Bodies complying to: Primary Water Quality Criteria for Bathing: N.A, N.A; Drinking Water Quality Criteria after Conventional Treatment: N.A, N.A; Water Quality Criteria for Agriculture/ Fishing/Aqv. other criteria: N.A, N.A
7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I) Estimate for the C/o Bund around water body was/may Dept has budget made available by Horticulture
8	Any other relevant information	:	As above

Date:

Signature of the Designated Officer with Date and Seal
Executive Engineer (V) - I
North Delhi Municipal Corporation
Karol Zone

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Annexure-O

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Near Rajdoot Lat 28 53 [illegible] 86 Lo 77.09474 E Long
2	Details of Area and Dimensions of the Water Body	:	1.28 Acre
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	0 to 5 app
4	Ownership of the water body	:	Nehru Dome
5	Allocated Unique Identification Number (UIN)	:	N.A
6	Details on Habitat (Surrounding - Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	N.A
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	N.A
8	Major Plant and Animal communities present in the water body	:	No information
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	— do —
10	Major Drains outfall into Water Body	:	N.A
11	Physical condition of the water Body	:	Open/Below up
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			N.A	N.A	N.A	N.A	N.A	N.A
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			N.A	N.A	N.A	N.A	N.A	N.A
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW		N.A			
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions — N.A					

Executive Engineer M-I
South Delhi Municipal Corporation
Hauz Khas Zone

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AT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR TORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO N'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

365 275

159/C

S. No	Content		
1	Name of the State/UT	:	CH. CT. DGN.
	Contact Details (Department-wise)	:	

Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No	Mobile No.	E-mail

2	Information on water bodies such as Lakes & Ponds	:	

Type of Water Body	Total No. of Water Bodies Identified	Ownership of Identified Water Bodies (Indicate No. of Water Bodies)		Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT		
		Government	Private/ Individual	Total No. of Water Bodies Selected for Restoration	Total No. of Water Bodies restored so far	Total No. of Water Bodies presently under restoration
Lakes	N.D.H.C			N.A	N.A	N.A
Ponds	N.D.H.C			"	"	"

3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	Yes/No OPEN LAND
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Municip Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolitio Waste) (Pl. put √ whichever is correct) N.A
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflo control measures/ Poor Embankment/Poor Watershed Management i Catchment/No Adequate Buffer Zone/Any other) OPEN LAND (Pl. put √ whichever is correct)

6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	:	

Type of Water body	No. of identified water bodies	No. of Water Quality Monitoring Stations	No. of Water Bodies complying to		
			Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after Conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria
Lakes	N.D.	N.A.	N.A	N.A	N.A
Ponds	N.A	N.A	N.A	N.A	N.A

7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I) Estimate for the C/o B'wal along with Detail map may, But no budget was made available.
8	Any other relevant information	:	N.A. Above

Date:

Signature of the Designated Officer with Date and Seal
Executive Engineer
Garh Diwal Municipal Corporation

NA
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(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	opp mata mandir DCD-Mandir (HWC
2	Details of Area and Dimensions of the Water Body	:	1.31 Acre app
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	8m app 7'
4	Ownership of the water body	:	Municipal
5	Allocated Unique Identification Number (UIN)	:	N.A
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	N.A
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	N.A
8	Major Plant and Animal communities present in the water body	:	N.A
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	N.A
10	Major Drains outfall into Water Body	:	N.A
11	Physical condition of the water Body	:	Low-Lying
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			N.A	N.A	N.A	N.A	N.A	N.A
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			N.A	N.A	N.A	N.A	N.A	N.A
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Executive Engineer M-I
Municipal Corporatio

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...AT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR ...TORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO ...BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

27+

S. No	Content		
1	Name of the State/UT	:	GNCTD, DELHI
	Contact Details (Department-wise)	:	

Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No	Mobile No.	Email

2	Information on water bodies such as Lakes & Ponds	:	

Type of Water Body	Total No. of Water Bodies identified	Ownership of Identified Water Bodies (Indicate No. of Water Bodies)		Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoEF/with own resources of the State/UT		
		Government	Private/ Individual	Total No. of Water Bodies Selected for Restoration	Total No. of Water Bodies restored so far	Total No. of Water Bodies presently under restoration
Lakes	NIL	N.A	N.A	N.A	N.A	N.A
Ponds	NIL	N.A	N.A	N.A	N.A	N.A

3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	~~Yes~~/No ✓ No wet water Body exists. Built up Houses in unauthorised regularised colony exists.
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Municipal Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolition Waste) (Pl. put √ whichever is correct) N.A
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/Poor Watershed Management in Catchment/No Adequate Buffer Zone/Any other) (Pl. put √ whichever is correct) Unauthorised Regularized Colony However water body exists.

6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	:	

Type of Water body	No. of identified water bodies	No. of Water Quality Monitoring Stations	No. of Water Bodies complying to		
			Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after Conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria
Lakes	N.A	N.A	N.A	N.A	N.A
Ponds	N.A	N.A	N.A	N.A	N.A

7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I) No water body exists. Built up houses in unauthorized Regularized colony exists since long ——— as above.
8	Any other relevant information	:	

Date:

Signature of the Designated Officer with Name and Office Seal
Executive Engineer (M.M.)-SPZ
North Delhi Municipal Corporation

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(Pl. Provide Following Details Water Body-Wise) (No wet water Body exists)

1	Location details of the Water Body (Address with GPS location)	:	WARD 79, Shastri Nagar, [28.674588 77.176992]
2	Details of Area and Dimensions of the Water Body	:	N.A
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	N.A
4	Ownership of the water body	:	Area pertains to North Delhi municipal corporation
5	Allocated Unique Identification Number (UIN)	:	N.A
6	Details on Habitat (Surrounding – Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	N.A
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	N.A
8	Major Plant and Animal communities present in the water body	:	N.A
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	N.A
10	Major Drains outfall into Water Body	:	N.A
11	Physical condition of the water Body	:	No wet water body/water body exists.
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform) N.A.

11	Proposed Action Plans with action-wise implemeating agency, estimated cost and timelines for completion		N.A

12 Status of Sewage Management in the Catchment area :	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	N.A	N.A	N.A	N.A	N.A	N.A

13 Status of Industrial Effluent Management in the Catchment area :	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
	N.A	N.A	N.A	N.A	N.A	N.A

14 Waste Management in the Catchment area of water body :	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
	MSW			N.A		
	HW					
	BMW					
	C & D					
	Plastic					

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	I & D of Sewage/industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions — N.A —

Executive Engineer (M-I)/C-SPZ
North Delhi Municipal Corporation

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FORMAT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR "RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

S. No	Content		
1	Name of the State/UT	:	
	Contact Details (Department-wise)	:	Name of the State/UT Department / Name of the Nodal Officer / Contact Tel.No / Mobile No. / Email
2	Information on water bodies such as Lakes & Ponds	:	Type of Water Body / Total No. of Water Bodies Identified / Ownership of Identified Water Bodies (Indicate No. of Water Bodies) — Government / Private/ Individual / Status On-going Restoration of Water Bodies with Financial Support from NRCD/GoI/State over existing of the State/UT — Total No. of Water Bodies Selected for Restoration / Total No. of Water Bodies restored water / Total No. of Water Bodies presently under restoration — Lakes / Ponds
3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	:	Yes/No Remark: Park
4	Major causes of pollution in identified water bodies	:	Improper disposal of Sewage /Industrial Effluent/Waste like Domestic Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolition Waste) (Pl. put √ whichever is correct)
5	Other Problems Associated with the Identified Water Bodies	:	Silting/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/Poor Watershed Management i Catchment/No Adequate Buffer Zone/Any other) (Pl. put √ whichever is correct)
6	Water Quality Compliance Status of Identified lakes and ponds in the State/UT	:	Type of Water body / No. of Identified water bodies / No. of Water Quality Monitoring Stations / No. of Water bodies assigning to — Primary Water Quality Criteria for Bathing / Bathing water Quality Criteria as per Government Notification / Water Quality Criteria Agricultural Use/Drinking Water use without conventional treatment but after disinfection — Lakes / Ponds
7	Proposed Water Body-wise Action Plans for restoration of prioritized water bodies with timelines and implementing agencies	:	(Pl. attach water body-wise details as per Annexure-I)
8	Any other relevant information	:	

Date:

Signature of the Designated Officer with Date and Seal

Deputy Commissioner
Horticulture Department
Civil Line Zone, Hisar

Secretary to Government

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

Tank Name

1	Location details of the Water Body (Address with GPS location)	:	
2	Details of Area and Dimensions of the Water body	:	NA
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	NA
4	Ownership of the water body	:	NA
5	Allocated Unique Identification Number (UID)	:	NA
6	Details on habitat (Surrounding Area/towns with population and no. of industries in the surrounding area/ industrial estates in the catchment of pond or lake)	:	NA
7	Details on Inflow/outflow, evaporation, bunding (presence), magnitude of flow into the water body	:	NA
8	Major Flora and Animal communities present in the water body	:	NA
9	Designated Use of Pond or Lake i.e Drinking/irrigation/ Aqua Culture/Tourism/ Protected Bio-Diversity	:	NA
10	Major Drains outfall into Water Body	:	NA
11	Present condition of the water Body	:	NA
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD; DO; Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage Inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (with names and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities, and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D Waste					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment/ upcoming facilities; Restoration of natural drains; Silt control measures in natural drains combining to inflow; Inflow and outflow flood control provisions (both drain gates as well as constructed wetlands on site); Strengthening of bunds/encroachments surrounding the pond or lake (with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surrounding, any other actions					

Annexure-I

(Pl. Provide following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	BADLA TILAK NAGAR, Sitalpur 28°30'40.29"N, 77°15'49.31"E
2	Details of Area and Dimensions of the Water Body	:	3.80 approx HECT
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	305 Feet
4	Ownership of the water body	:	Govt of India
5	Allocated Unique Identification Number (UIN)	:	N.A.
6	Details on Habitat (Surrounding - Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NO
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NO
8	Major Plant and Animal communities present in the water body	:	YES
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	NO
10	Major Drains outfall into Water Body	:	NO
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion		
12	Status of Sewage Management in the Catchment area	:	

Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
		-NIL-			

13	Status of Industrial Effluent Management in the Catchment area	:	

Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
		-NIL-			

14	Waste Management in the Catchment area of water body	:	

Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
MSW					
HW					
BMW			NIL		
C & D					
Plastic					

15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions

Annexure-I

(Pl. Provide following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Dhak Village Tughlakabad 28°31'02.49"N 77°15'12.28"E
2	Details of Area and Dimensions of the Water Body	:	2.25 Hec
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 to 5 feet
4	Ownership of the water body	:	Govt. of India
5	Allocated Unique Identification Number (UIN)	:	Nil
6	Details on Habitat (Surrounding– Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	No
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	No
8	Major Plant and Animal communities present in the water body	:	Yes
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	No
10	Major Drains outfall into Water Body	:	No
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					-NIL-			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					-NIL-			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW		-NIL-			
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(Pl. Provide the following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	GOLF VILLAGE TUGHLAQABAD 28°30'49.1"N 77°15'53.18"E
2	Details of Area and Dimensions of the Water Body	:	0.1551 Hect
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 to 5 Feet
4	Ownership of the water body	:	Govt of India
5	Allocated Unique Identification Number (UIN)	:	No
6	Details on Habitat (Surrounding – Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NIL
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NIL
8	Major Plant and Animal communities present in the water body	:	Yes
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	NIL
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO; Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW			NIL		
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Annexure-I

(Pl. Provide following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	TUTICORIN PORT 8°46'43"N, 78°13'35.87"E
2	Details of Area and Dimensions of the Water Body	:	0.784 HEC
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 TO 5 Feet
4	Ownership of the water body	:	Govt of India
5	Allocated Unique Identification Number (UIN)	:	N/A
6	Details on Habitat (Surrounding – Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NO
7	Details on inflow/outflow, evaporation, flooding freqsency, magnitude of flow into the water body	:	NO
8	Major Plant and Animal communities present in the water body	:	YES
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	NO
10	Major Drains outfall into Water Body	:	NO
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N/A			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					N/A			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW		N/A			
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Streagthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(Pl. Fr... lowing Details Water Body-Wise) Annexure-I

285

1	Location details of the Water Body (Address with GPS location)	:	RANCHODJI 23°31'13.50"N 73°11'59.97"E
2	Details of Area and Dimensions of the Water Body	:	0.0240 HEC
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 TO 5 FEET
4	Ownership of the water body	:	GOVERMENT OF GUJ
5	Allocated Unique Identification Number (UIN)	:	NO
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NIL
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NIL
8	Major Plant and Animal communities present in the water body	:	YES
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	NIL
10	Major Drains outfall into Water Body	:	NIL
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW		NIL			
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	HAUZ-E-SHAMSI 28°30' 5093" N, 90°10'46.11"E
2	Details of Area and Dimensions of the Water Body	:	0.2 Hec
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	5 to 5 Feet
4	Ownership of the water body	:	Govt of India
5	Allocated Unique Identification Number (UIN)	:	NA
6	Details on Habitat (Surrounding – Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NO
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NO
8	Major Plant and Animal communities present in the water body	:	NO
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	Yes
10	Major Drains outfall into Water Body	:	NO
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Fecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW			NIL		
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	PANDAK KI DADI 28°31'15.64"N 97°10'54.11"E
2	Details of Area and Dimensions of the Water Body	:	0.2 HEC
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 TO 5 FEET APPROX
4	Ownership of the water body	:	Govt of Arunachal
5	Allocated Unique Identification Number (UIN)	:	NIL
6	Details on Habitat (Surrounding – Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NO
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NO
8	Major Plant and Animal communities present in the water body	:	YES
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	NO
10	Major Drains outfall into Water Body	:	NO
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW		NIL			
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Nazeer ka Gomgar 24°33'44.41"N, 73°16'30.01"E
2	Details of Area and Dimensions of the Water Body	:	0.035 Hec
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 to 5 Feet (Approx)
4	Ownership of the water body	:	Government of India
5	Allocated Unique Identification Number (UIN)	:	ND
6	Details on Habitat (Surrounding– Areas/towns with population and no. of industries in the surrounding area /industrial-estates in the catchment of pond or lake)	:	NIL
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NIL
8	Major Plant and Animal communities present in the water body	:	Yes
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	NO
10	Major Drains outfall into Water Body	:	NO
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
11	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D			NIL		
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Annexure I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Bell Report 28°39'21.32"N, 97°14'22.98"E
2	Details of Area and Dimensions of the Water Body	:	0.0597 hec
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 to 5 Feet (APPX)
4	Ownership of the water body	:	Govt of India
5	Allocated Unique Identification Number (UIN)	:	NIL
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NO
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NO
8	Major Plant and Animal communities present in the water body	:	Yes
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	NO
10	Major Drains outfall into Water Body	:	NO
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Diasolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW		NIL			
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

(Pl. Provide following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	GRAM AT NIZAMUDIN 28°35'30.75"N, 77°14'30.98"E
2	Details of Area and Dimensions of the Water Body	:	0.065738 HA
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 to 5 Feet APPRX
4	Ownership of the water body	:	Govt of India
5	Allocated Unique Identification Number (UIN)	:	N.A
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	N.A
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	N.A
8	Major Plant and Animal communities present in the water body	:	N.A
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	N.A
10	Major Drains outfall into Water Body	:	
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion						
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			N.A					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			N.A					
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities, and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	N.A				
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); in-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Annexure-I 291

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	Qaoi AFAB KE SARAI 28°35'23.35"N 77°14'55.67"E
2	Details of Area and Dimensions of the Water Body	:	0.005484 hec
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	3 to 5 Feet (APPOX)
4	Ownership of the water body	:	Govt of India
5	Allocated Unique Identification Number (UIN)	:	NIL
6	Details on Habitat (Surrounding- Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	NO
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	NO
8	Major Plant and Animal communities present in the water body	:	yes
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	NO
10	Major Drains outfall into Water Body	:	
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Fascal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
				NIL				
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
					NIL			
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW		NIL			
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains; Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

FORMAT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR "RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

<table>
<tr><td>S. No</td><td>Content</td><td></td><td></td></tr>
<tr><td>1</td><td>Name of the State/UT</td><td>:</td><td>DELHI</td></tr>
<tr><td></td><td>Contact Details (Department-wise)</td><td>:</td><td>
<table>
<tr><th>Name of the State/UT Department</th><th>Name of the Nodal Officer</th><th>Contact Tel. No</th><th>Mobile No.</th><th>E.mail</th></tr>
<tr><td>DJB</td><td>RAKESH SAHNI</td><td>-</td><td>9650291200</td><td>cewbdjb@gmail.com</td></tr>
<tr><td></td><td></td><td></td><td></td><td></td></tr>
<tr><td></td><td></td><td></td><td></td><td></td></tr>
</table>
</td></tr>
<tr><td>2</td><td>Information on water bodies such as Lakes & Ponds</td><td></td><td>
<table>
<tr><th rowspan="2">Type of Water Body</th><th rowspan="2">Total No. of Water Bodies Identified</th><th colspan="2">Ownership of Identified Water Bodies (Indicate No. of Water Bodies)</th><th colspan="3">Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS/with own resources of the State/UT</th></tr>
<tr><th>Government</th><th>Private/ Individual</th><th>Total No. of Water Bodies Selected for Restoration</th><th>Total No. of Water Bodies restored so far</th><th>Total No. of Water Bodies presently under restoration</th></tr>
<tr><td>Lakes</td><td></td><td></td><td></td><td></td><td></td><td></td></tr>
<tr><td>Ponds</td><td>6</td><td>6</td><td>Nil</td><td>Does not Exist</td><td></td><td>Nil</td></tr>
</table>
</td></tr>
<tr><td>3</td><td>Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)</td><td>:</td><td>Yes/No
YES G. No. 16,17,62,63,343 & 736</td></tr>
<tr><td>4</td><td>Major causes of pollution in identified water bodies</td><td>:</td><td>Improper disposal of Sewage /Industrial Effluent/Waste like Municipal Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolition Waste) (Pl. put √ whichever is correct) -Not applicable</td></tr>
<tr><td>5</td><td>Other Problems Associated with the Identified Water Bodies</td><td>:</td><td>Silting/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/Poor Watershed Management in Catchment/No Adequate Buffer Zone/Any other)
(Pl. put √ whichever is correct) -Not applicable</td></tr>
<tr><td>6</td><td>Water Quality Compliance Status of Identified lakes, and ponds in the State/UT</td><td>:</td><td>
<table>
<tr><th rowspan="2">Type of Water body</th><th rowspan="2">No. of identified water bodies</th><th rowspan="2">No. of Water Quality Monitoring Stations</th><th colspan="3">No. of Water Bodies complying to</th></tr>
<tr><th>Primary Water Quality Criteria for Bathing</th><th>Drinking Water Quality Criteria after Conventional Treatment</th><th>Water Quality Criteria for Agriculture/ Fishing/Any other criteria</th></tr>
<tr><td>Lakes</td><td></td><td></td><td></td><td></td><td></td></tr>
<tr><td>Ponds</td><td>Not</td><td>Applicable</td><td></td><td></td><td></td></tr>
</table>
</td></tr>
<tr><td>7</td><td>Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with</td><td>:</td><td>No water body exists at above mentioned locations.
(Pl. attach water body-wise details as per Annexure-I)
Lands were acquired for construction of STP, UGRs, SPS etc.</td></tr>
</table>

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	timelines and implementing agencies		
8	Any other relevant information	:	The land was acquired by DJB by DJB for construction of DJI installations. At DJB installations exist at above locations.

Date:

Signature of the Designated Officer with Date and Seal

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Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Kondli STP & Staff Quarters. G. No. 16** (28° 36' 44.494" N 77° 18' 45.536" E)
2	Details of Area and Dimensions of the Water Body	:	**(a)471/1 29(1-4)**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**STP & Staff Quarter Exists.**
4	Ownership of the water body	:	**Delhi Jal Board**
5	Allocated Unique Identification Number (UIN)	:	**G.No. 16**
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	**Areas is surrounded by STP & staff quarters of DJB.**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	**Not applicable**
8	Major Plant and Animal communities present in the water body	:	**Not applicable**
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	**Not applicable**
10	Major Drains outfall into Water Body	:	**Not applicable**
11	Physical condition of the water Body	:	**Does not exists**
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

			Not applicable					
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	**Not applicable**				
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Area acquired by DJB for construction of STP at Kondli STP in operation & staff quarter exists.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Kondli STP & Staff Quarters. G. No. 17** (28° 36' 54.377" N 77° 19' 27.716" E)
2	Details of Area and Dimensions of the Water Body	:	**b)628/219 (3-0)**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**STP & Staff Quarter Exists.**
4	Ownership of the water body	:	**Delhi Jal Board**
5	Allocated Unique Identification Number (UIN)	:	**G. No. 17**
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	**Areas is surrounded by STP & staff quarters of DJB.**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	**Not applicable**
8	Major Plant and Animal communities present in the water body	:	**Not applicable**
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	**Not applicable**
10	Major Drains outfall into Water Body	:	**Not applicable**
11	Physical condition of the water Body	:	**Does not exists**
12	Water Quality of Water Body	:	**(w.r.t** pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					

14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	**Not applicable**				
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Area acquired by DJB for construction of STP at Kondli STP in operation & staff quarter exists.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Ghonda-I SPS G. No. 62** (2 8° 41' 33.123" N 77° 15' 59.581" E)
2	Details of Area and Dimensions of the Water Body	:	**(c) 5 (0-12)**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**SPS exists**
4	Ownership of the water body	:	**Delhi Jal Board**
5	Allocated Unique Identification Number (UIN)	:	**G. No. 62**
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	**Surrounded with population.**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	**Not applicable**
8	Major Plant and Animal communities present in the water body	:	**Not applicable**
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	**Not applicable**
10	Major Drains outfall into Water Body	:	**Not applicable**
11	Physical condition of the water Body	:	**Does not exists**
12	Water Quality of Water Body	:	**(w.r.t** pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					

14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	**Not applicable**				
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Area acquired by DJB for construction of Sewage Pumping Station. Sewage Pumping Station in operation.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Ghonda-I SPS G. No. 63** (28° 41' 32.509" N 77° 16' 1.849" E)
2	Details of Area and Dimensions of the Water Body	:	**(d) 6 (6-15)**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**SPS exists**
4	Ownership of the water body	:	**Delhi Jal Board**
5	Allocated Unique Identification Number (UIN)	:	**G. No. 63**
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	**Surrounded with population.**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	**Not applicable**
8	Major Plant and Animal communities present in the water body	:	**Not applicable**
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	**Not applicable**
10	Major Drains outfall into Water Body	:	**Not applicable**
11	Physical condition of the water Body	:	**Does not exists**
12	Water Quality of Water Body	:	**(w.r.t** pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					

14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	**Not applicable**				
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Area acquired by DJB for construction of Sewage Pumping Station. Sewage Pumping Station in operation.

Annexure-1

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Mohd. Pur** **Maijri UGR G. No. 343** (28° 43' 32.499" N 77° 2' 14.220" E)
2	Details of Area and Dimensions of the Water Body	:	**(b) 10//27min** **(33-5)**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**SPS exists**
4	Ownership of the water body	:	**Delhi Jal Board**
5	Allocated Unique Identification Number (UIN)	:	**G. No. 343**
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	**Surrounded with population one side & vacant land on other side**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	**Not applicable**
8	Major Plant and Animal communities present in the water body	:	**Not applicable**
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	**Not applicable**
10	Major Drains outfall into Water Body	:	**Not applicable**
11	Physical condition of the water Body	:	**Does not exists**
12	Water Quality of Water Body	:	**(w.r.t** pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion

			Not applicable					
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	**Not applicable**				
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Area acquired by DJB for construction of Sewage Pumping Station, which is in operation.

Annexure-I

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:	**Masoodabad SPS G. No. 736** (28° 36' 51.503" N 77° 0' 4.193" E)
2	Details of Area and Dimensions of the Water Body	:	**165 (17-9)**
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	**SPS exists**
4	Ownership of the water body	:	**Delhi Jal Board**
5	Allocated Unique Identification Number (UIN)	:	**G.No. 736**
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	**Surrounded with population & DJB Office.**
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	**Not applicable**
8	Major Plant and Animal communities present in the water body	:	**Not applicable**
9	Designated Use of Pond or Lake (Drinking/Irrigation/ Aqua Culture/Tourism/ Protected Bio-diversity	:	**Not applicable**
10	Major Drains outfall into Water Body	:	**Not applicable**
11	Physical condition of the water Body	:	**Does not exists**
12	Water Quality of Water Body	:	**(w.r.t** pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
			Not applicable					

14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW	**Not applicable**				
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)		I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

Area acquired by DJB for construction of Sewage Pumping Station, which is in operation.

513

Speed Post / E-mail

F No. A-14011/1/2024 – WQM - I 2683 **03.07.2024**

To

The Member Secretary,
Delhi Pollution Control Committee,
Government of N.C.T. Delhi,
4th Floor, ISBT Building, Kashmere Gate,
Delhi-110006

Sub: Hon'ble NGT order dated 29.05.2024 in O.A No. 633/2024, News item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024 –reg.

Sir,

This is in reference to Hon'ble NGT order dated 29.05.2024 in O.A No. 633/2024, News item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024 vide which Hon'ble NGT impleaded various State & Central Govt. organizations including **Central Pollution Control Board, through its Member Secretary** to file the response (Copy of NGT order is enclosed for ready reference).

In view of above, it is requested to furnish the updated information on stagnant water bodies in the State to this office at an early date for ensuring compliance to the above mentioned Hon'ble NGT matter.

Furthermore, Hon'ble NGT vide order dated 10.05.2019 in O. A. No 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs UoI & Ors directed all the States and UTs to review the existing framework of restoration all the water bodies by preparing an appropriate action plan within three months and furnish to the CPCB. The progress made on the implementation of the action plans prepared may please be communicated. (Copy enclosed for ready reference)

Early action is requested.

Yours faithfully,

(Vishal Gandhi)
Scientist-'E', WQM -I Div.

Encl: As above

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निगति... 5/7/2024
दिनांक 4/7/2024

o/c

Item No. 10 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 633/2024

News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024

Date of hearing: 29.05.2024

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

ORDER

1. This original application is registered *suo motu* on the basis of the news item titled "The curious case of Delhi's disappearing water bodies" appearing in 'The Hindu' dated 25.04.2024.

2. The news item relates to the disappearance of water bodies in Delhi. As per the news item, despite Delhi witnessing the worst flood in its history last year, there has been no improvement in the miserable state of water bodies in the city, which could hold extra water and help in flood mitigation. The article states that in fact the situation is getting worse, the different government agencies that control these areas have requested the 'deletion' of 232 water bodies, over 22% of the 1,045 water bodies in Delhi from the official records, due to encroachment and other reasons. The news item mentions that a garbage dump in Khichripur in East Delhi used to be a water body once. It states that this is the story of one of the many water bodies in Delhi. The news item states that over a year ago, Geospatial Delhi Limited (GSDL), a Delhi government-owned company, used satellite images to identify 321 more water bodies in

Delhi. After the GSDL sent the list of 321 more possible waterbodies, the Delhi government confirmed, using GPS coordinates, that these were other than the 1,045 waterbodies as per the existing list. The list was then forwarded to the Revenue Department to do a ground truthing exercise, to confirm their status, but the department is yet to complete the exercise.

3. The news item further states that the government is also supposed to notify water bodies that fit the definition of "wetlands", so that they can get legal protection from encroachments or waste dumping, and to facilitate efforts to rejuvenate them. However, not a single wetland has been "notified" in Delhi, seven years after the Union government came out with the Wetlands (Conservation and Management) Rules, 2017, which made it mandatory for all States and Union Territories to form State wetland authorities and identify and notify all wetlands. Wetlands are vital parts of the hydrological cycle, which support rich biodiversity and provide a wide range of ecosystem services such as water storage, purification, ground water recharge, flood mitigation, erosion control, and microclimate regulation. It states that Delhi has largely lost its wetlands to unplanned growth and encroachment. The news item states that there were a lot of wetlands along the Yamuna's floodplains and almost every village in Delhi had ponds. But most of them have been filled up and built over, either by the government or private individuals illegally.

4. The news item raises substantial issue relating to compliance of the environmental norms, especially compliance of Water (Prevention and Control of Pollution) Act, 1974; Wetland (Conservation and Management) Rules, 2017 and the Environment (Protection) Act, 1986.

5. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of *"Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897.*

6. Hence, we implead the following as respondents in the matter:

(1). Delhi State Wetland Authority, through its Member Secretary, 6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi 110002.

(2). Secretary, Ministry of Jal Shakti, 6th Floor Cabin, Shram Shakti Bhawan, Rafi Marg, New Delhi- 110001.

(3). Delhi Pollution Control Committee, through its Member Secretary, 4th and 5th Floor, ISBT Building, Kashmere Gate, Delhi 110006.

(4). Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

(5). Company Secretary, Geospatial Delhi Limited (GSDL), 3rd Level, C-Wing, Vikash Bhawan-II, Civil Lines, Delhi 110054.

(6). Wetland Authority of India, through its Chairman.

(7). Delhi Development Authority, through its Chairman.

7. Issue notice to the above respondents for filing their response at least one week before the next date of hearing.

8. Respondent No. 6 - Wetland Authority of India is directed to file a comprehensive report in respect of number and existing status of wetland/water bodies in Delhi at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

9. List on 17.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

May 29, 2024
Original Application No. 633/2024
DV